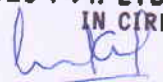


**REPUBLICATION OF FORM G  
INVITATION FOR EXPRESSION OF INTEREST FOR  
PROCESS CONSTRUCTION AND TECHNICAL SERVICES PRIVATE LIMITED  
OPERATING IN EPC, OFF-SHORE CONTRACTS**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Process Construction and Technical Services Private Limited U29113MH2006PTC161487
2. Address of the registered office	Office No 8,9,10,11,1st Floor, Shree Ramkrishna Niwas CHS Ltd, Plot 46 & 47, Sector-40, Seawoods, Nerul-West, Navi Mumbai, Thane, Maharashtra-400706.
3. URL of website	<a href="https://pctspvtltd.com/">https://pctspvtltd.com/</a>
4. Details of place where majority of fixed assets are located	Navi Mumbai
5. Installed capacity of main products/ services	EPC Company
6. Quantity and value of main products/ services sold in last	NA
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL:	<a href="https://ibbi.gov.in/en/claims/claim-process/U29113MH2006PTC161487">https://ibbi.gov.in/en/claims/claim-process/U29113MH2006PTC161487</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Interested parties can obtain required information by sending email to: <a href="mailto:ip.pcts@gmail.com">ip.pcts@gmail.com</a>
10. Last date for receipt of expression of interest	30 <sup>th</sup> October 2023
11. Date of issue of provisional list of prospective resolution applicants	8 <sup>th</sup> November 2023
12. Last date for submission of objections to provisional list	13 <sup>th</sup> November 2023
13. Date of issue of final list of prospective resolution applicants	17 <sup>th</sup> November 2023
14. Date of issue of information memorandum, evaluation matrix and request	19 <sup>th</sup> November 2023
15. Last date for submission of resolution plans	19 <sup>th</sup> December 2023
16. Process email id to submit Expression of Interest	<a href="mailto:ip.pcts@gmail.com">ip.pcts@gmail.com</a>

**PROCESS CONSTRUCTION AND  
TECHNICAL SERVICES PVT. LTD.  
IN CIRP**



CA Sunil Kumar Kabra  
IRP / RP

RP for M/s Process Construction and Technical Services Pvt Ltd.  
IBBI Registration No.: IBBI/IPA-001/IP-P01011/2017-18/11662  
301, 3rd Floor, Reegus Business Center, New Citylight Road,  
Above Mercedes-Benz Showroom, Bharthana-Vesu, Surat-395007

Date: 14<sup>th</sup> October 2023

Place: Surat

**PUBLIC NOTICE**  
INTEGRA CAPITAL LIMITED  
(CIN: L74899DL1990PLC040042)  
IN THE MATTER OF CHANGE OF NAME FROM  
INTEGRA CAPITAL MANAGEMENT LIMITED  
TO  
INTEGRA CAPITAL LIMITED

This is with reference to RBI letter P.V. (NBFC-BL) Serial S415/05.09.035/2023-24 dated 25.7.2023 it is hereby informed that Integra Capital Management Limited, originally incorporated on 02/05/1990 under the companies act, 1956 as Integra Capital Management Limited has changed its name to Integra Capital Limited vide approval letter dated 10/10/2023.

Further, it is informed that pursuant to rule 29 of Companies (Incorporation) Rules, 2014, the company has been issued a new certificate of incorporation pursuant to change of name in Form No. INC 25 by the ROC, NCT of Delhi evidencing the change of name.

All stakeholders are requested to take note of the above information.

By order of the board of directors  
Sd/-  
Tarun Vohra  
(Managing Director)

Place: Delhi  
Date: 13-10-2023

**REPUBLICATION OF FORM G INVITATION FOR EXPRESSION OF INTEREST FOR PROCESS CONSTRUCTION AND TECHNICAL SERVICES PRIVATE LIMITED OPERATING IN EPC, OFF-SHORE CONTRACTS**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Process Construction and Technical Services Private Limited U29113MH2006PTC161487
2. Address of the registered office	Office No 8,9,10,11,12 Floor, Shree Ramkrishna Niwas CHS Ltd, Plot 46 & 47, Sector-40, Seawoods, Nerul-West, Navi Mumbai, Thane, Maharashtra- 400706.
3. URL of website	https://pctsprivtd.com/
4. Details of place where majority of fixed assets are located	Navi Mumbai
5. Installed capacity of main products/services	EPC Company
6. Quantity and value of main products/services sold in last financial year	NA
7. Number of employees/workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL:	https://ibbi.gov.in/en/claims/claim-process/U29113MH2006PTC161487
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Interested parties can obtain required information by sending email to: ip.pcts@gmail.com
10. Last date for receipt of expression of interest	30 <sup>th</sup> October 2023
11. Date of issue of provisional list of prospective resolution applicants	8 <sup>th</sup> November 2023
12. Last date for submission of objections to provisional list	13 <sup>th</sup> November 2023
13. Date of issue of final list of prospective resolution applicants	17 <sup>th</sup> November 2023
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19 <sup>th</sup> November 2023
15. Last date for submission of resolution plans	19 <sup>th</sup> December 2023
16. Process email id to submit Expression of Interest	ip.pcts@gmail.com

Sd/-  
CA Sunil Kumar Kabra  
RP for M/s Process Construction and Technical Services Pvt Ltd.  
IBBI Registration No.: IBBI/PA-001/IP-PD1011/2017-18/11662  
301, 3<sup>rd</sup> Floor, Reagus Business Center, New Light Road, Above Mercedes-Benz Showroom, Bharthana-Vesu, Surat-395007  
Date: 14<sup>th</sup> October 2023  
Place: Surat

**COLGATE-PALMOLIVE (INDIA) LIMITED**  
CIN: L24200MH1937PLC002700  
Regd. Off: Colgate Research Centre, Main Street, Hiranandani Gardens, Powai, Mumbai 400 076.  
Tel: (022) 6709 5050 Fax: (022) 2570 5088  
Website: www.colgatepalmolive.co.in  
Email ID: investors\_grievance@colpal.com

**NOTICE**

NOTICE is hereby given that pursuant to Section 124(6) of the Companies Act, 2013 ("the Act") read with the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules") as amended to date, Colgate-Palmolive (India) Limited ("the Company") will transfer all equity shares in respect of which the dividend has not been paid or claimed by the Shareholders for seven consecutive years or more in the name of Investor Education and Protection Fund ("IEPF") Authority.

The Company has communicated individually to the concerned shareholders to claim their unpaid/unclaimed Second interim dividend amount(s) for financial year 2016-17 and failure to claim the same would lead to their equity shares being transferred to the IEPF Authority without any further notice.

The details of members whose dividends have remained unclaimed/unpaid for seven consecutive years have been hosted on the website of the Company. Shareholders are requested to refer "investor" section on the website of the Company web-link <http://www.colgateinvestors.co.in/shareholder-information> to verify the details of unclaimed dividends and the shares liable to be transferred to the IEPF Authority.

The concerned Shareholders may note that upon transfer of such equity shares to the IEPF Authority, no claim shall lie against the Company in respect of unpaid/unclaimed dividend amounts and the equity shares transferred to IEPF Authority. Shareholders may further note that both, the unclaimed dividends and corresponding shares including all benefits accruing on such shares, if any, once transferred to the IEPF Authority can be claimed back from the IEPF Authority for which details are available at [www.iepf.gov.in](http://www.iepf.gov.in)

In case of any clarification/ assistance in this regard, the concerned shareholder can write to Company's Registrar and Share Transfer Agent- Link Intime India Private Limited, C-101, 247 Park, L.B.S. Marg, Vikhroli West, Mumbai 400 083 email to [iepf.shares@linkintime.co.in](mailto:iepf.shares@linkintime.co.in)

All the shareholders holding shares in physical form may note that as per SEBI Circular No. SEBI/HO/MIRSD/MIRSD\_RTAMP/PI/CIR/2021/655 dated 03.11.2021 it is compulsory to furnish/update PAN, KYC & Bank account details and Nomination details. Shareholders holding shares in demat mode can register/update their bank account details through their Depository Participants.

For Colgate-Palmolive (India) Limited  
Sunder Sharma  
Whole-time Director - Legal  
& Company Secretary  
(DIN: 02731373)

Place: Mumbai  
Date : October 13, 2023

**UNITED BREWERIES LIMITED**  
Registered Office: "UB Tower", UB City, # 24, Vittal Mallya Road, Bengaluru - 560 001  
Phone: +91-80-45655000, 22272807 Fax: +91-80-22211964  
CIN: L36999KA1999PLC025195  
Website: www.unitedbreweries.com Email: ubinvestor@ubmail.com

**NOTICE FOR LOSS OF SHARE CERTIFICATE**

The following share certificates of the Company have been reported lost/misplaced and the holders of the said share certificates have requested the Company for issue of Duplicate Share Certificates.

Notice is hereby given that the Company will proceed to issue Duplicate Share Certificates to the below mentioned persons unless a valid objection is received by the Company within 15 days from the date of publication of this notice.

Sl. No.	Folio No.	Certificate No.	No. of Shares	Distinctive No.		Name of the Shareholder
				From	To	
1	UB062688	104511	660	1639721	1640380	SHAMSHA JAMAL KARIM (jw) JAMAL KARIM M
2	UB050384	111690	800	5303031	5303830	ABDUL RAHMEED ABDUL RAHIMAN (jw) ABDUL RAHIMAN KUNJU
3	UB050490	112983	400	5745041	5745440	INDIRA SHIVARAM POOJARY (jw)SHIVARAM N POOJARY

Any person(s) having objections to the issue of the duplicate share certificates should lodge his/her/their objection with all supporting documents with the Company at its Registered Office within 15 days from the appearance of this notice failing which the Company will proceed to issue Duplicate Share Certificate(s) to the persons mentioned above and thereafter no objection to the issue of duplicate share Certificates will be entertained from any person(s).

For UNITED BREWERIES LIMITED  
AMIT KHERA  
COMPANY SECRETARY & COMPLIANCE OFFICER

Place: Bengaluru  
Date : 13.10.2023

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
(भारत सरकार का उपक्रम-मिनी रत्न कम्पनी)  
(A Govt. of India Undertaking-Mini Ratna Company)  
कारपोरेट पहचान संख्या (CIN): U74899DL1963GOI003913  
क्षेत्रीय कार्यालय : ब्लॉक-एच, फ्लॉर-12, सेक्टर-5, साईल लेक, कोलकाता-700091  
फोन: 033-2367-1077 / 74, ई-मेल: nsc.kolkata.ro@gmail.com

सं.: उपपत्र-3/एन.एस.सी.: कोल/2023-24/ दिनांक: 13-10-2023  
**सूचना / NOTICE**

चारा मक्का, मूंगली, उड़ और चने के बीज के विभिन्न किस्मों के प्रमाणित बीज श्रेणी के ताला निर्मित उत्पादों के लिए अत्यकालीन ई-निविदा आमंत्रित करने की सूचना

Short-term e-Tender Notice for Supply of fresh finished product of CS category of various varieties of Fodder Maize, Groundnut, Blackgram & Bengal gram seeds.

For details, please visit NSC's website [www.indiasseeds.com](http://www.indiasseeds.com) under Public Notice (Tender / Quotations). Online bids for the above tenders may be submitted separately at NSC e-Portal: <https://indiasseeds.envida.com> latest by 14:30 Hrs. of 23-10-2023. Corrigendum / addendum, if any, shall only be published in NSC's website.

क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**MAGNUM VENTURES LIMITED**  
CIN: L21093DL1980PLC010492  
Regd. Office: HNO-N01, Hub and Oak, E-14, Lower Ground Floor, Defence Colony, New Delhi-110024  
Tel: +91-11-42420015 | E-mail: info@magnumventures.in  
Website: www.magnumventures.in

**NOTICE TO THE MEMBERS FOR UPDATE OF E-MAIL ADDRESS AND OTHER INFORMATION**

Notice is hereby given that the 01/2023-24 EGM (Extra-Ordinary General Meeting) of the Company is scheduled to be held on 8th November, 2023, Wednesday at 01.00 p.m. through Video Conference, in compliance with all applicable laws and circulars issued by the Ministry of Corporate Affairs (MCA), Government of India & Securities and Exchange Board of India (SEBI), to transact the business that will be set forth in the Notice of the Meeting.

As per aforesaid circulars, the Notice of EGM has to be sent only by electronic mode to those Members whose E-mail id are already registered with the Company/ Depositories. The Company is also providing e-voting and remote e-voting facility to all its members similar to earlier practices.

If your email ID is already registered with the Company/ Depository, Notice of EGM and login details for e-voting shall be sent to your registered email address. In case you have not registered your email ID with the Company/ Depository, please follow below instructions to register your email ID for obtaining Notice of EGM & login details for e-voting.

Registration/update of e-mail addresses & bank account details:

Send a request to RTA of the Company i.e. MAS Services Limited at T-34, 2nd Floor, Okhla Industrial Area Phase - II, New Delhi - 110 020 in duly filled Form No. ISR-1, which can be downloaded from the website of the Company at [www.magnumventures.in](http://www.magnumventures.in) under Investor Relation tab as well as RTA's website i.e. [www.masserv.com](http://www.masserv.com) under download tab. You can also send the Form No. ISR-1 with digital signature to RTA's email id [investor@masserv.com](mailto:investor@masserv.com) under copy marked to company at [cs\\_mv@ossahibabid.in](mailto:cs_mv@ossahibabid.in)

**Physical Holding** Please contact your DP and register your email address and bank account details as per the process advised by DP.

**Demat Holding** Please contact your DP and register your email address and bank account details as per the process advised by DP.

**E-voting Information:** The Company will provide its shareholders facility of remote e-voting through electronic voting services arranged by NSDL. Electronic voting shall also be made available to the shareholders participating in the EGM. Details regarding the same will be provided in the Notice of the EGM and will also be made available on the Company's website viz. [www.magnumventures.in](http://www.magnumventures.in)

The Notice of EGM will also be available on Company's website at [www.magnumventures.in](http://www.magnumventures.in) and website of BSE Limited at [www.bseindia.com](http://www.bseindia.com) and NSE Limited at [www.nseindia.com](http://www.nseindia.com) Members attending the meeting through VC shall be counted for the purpose of Quorum under Section 103 of the Companies Act, 2013.

For Magnum Ventures Limited  
Sd/-  
Pardeep Kumar Jain  
(Managing Director)

Date: 14/10/2023  
Place: Ghaziabad

**TELANGANA STATE POWER GENERATION CORPORATION LIMITED**  
VIDYUT SODHA: HYDERABAD - 500 082

T.No.e-01/CE/TPC/SE-IBT/PS/TSGENCO/2023-24

BTPS (4x270MW) - New conveying system for diversion of raw coal from the existing crusher house to stock the raw coal under chain conveyors and construction of space frame structure raw coal storage shed at Bhadradi Thermal Power Station, Manuguru, Bhadradi Kothagudem Dist. Value of the works: ₹.109.43 Crs. Scheduled Open & Closing Date: 26.09.2023 at 16:00 Hrs & 08.11.2023 at 16:00 Hrs.

T.No.e-12/CE/Civil/Thermal/TSGENCO/2023-24

KTPP - Construction of compound wall around the permanent storage sheds of Kakatiya Thermal Power Station, Chelipur (Village), Jayashankar Bhupalapally Dist. Value of the works: ₹.36,75,384/-, Scheduled Open & Closing Date: 11.10.2023 at 17:00 Hrs & 26.10.2023 at 17:00 Hrs.

T.No.e-05/CE/O&M/KTPS-V&VI Stages/SE/O&M/TSGENCO/2023-24

KTPS-V Stage - Replacement of Super Heater Header 4A, 4B, 5 & 8 Sub-Spool Pipes and other connected welding works in Unit-X of 250 MW of KTPS-V Stage during Annual overhaul period for the year 2023-24 at Paloncha, Bhadradi Kothagudem Dist. Value of the works: ₹.35,32,321/-, Scheduled Open & Closing Date: 05.10.2023 at 18:30 Hrs & 01.11.2023 at 10:30 Hrs.

T.No.e-17/CE/O&M/KTPS-VII Stage/CHP/IMM/P41/TSGENCO/2023-24

KTPS-VII Stage - Procurement of various types of Rollers for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹.19,10,000/-, Scheduled Open & Closing Date: 06.10.2023 at 11:00 Hrs & 31.10.2023 at 15:30 Hrs.

T.No.e-173/CE/O&M/KTPS-VII Stage/CHP/EM/P31/TSGENCO/2023-24

KTPS-VII Stage - Procurement of L&T make 4-pole & 3-pole ACBs for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹.27,60,510/-, Scheduled Open & Closing Date: 07.10.2023 at 16:00 Hrs & 30.10.2023 at 15:30 Hrs.

T.No.e-183/CE/O&M/KTPS-VII Stage/P31/TSGENCO/2023-24

KTPS-VII Stage - Procurement of Empty Hydrogen Gas cylinders for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹.15,00,000/-, Scheduled Open & Closing Date: 10.10.2023 at 11:00 Hrs & 01.11.2023 at 15:30 Hrs.

For further Details: " [www.tsgenco.co.in](http://www.tsgenco.co.in), <https://tender.telangana.gov.in>

**"IMPORTANT"**

While care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
(भारत सरकार का उपक्रम-मिनी रत्न कम्पनी)  
(A Govt. of India Undertaking-Mini Ratna Company)  
कारपोरेट पहचान संख्या (CIN): U74899DL1963GOI003913  
क्षेत्रीय कार्यालय : ब्लॉक-एच, फ्लॉर-12, सेक्टर-5, साईल लेक, कोलकाता-700091  
फोन: 033-2367-1077 / 74, ई-मेल: nsc.kolkata.ro@gmail.com

सं.: उपपत्र-3/एन.एस.सी.: कोल/2023-24/ दिनांक: 12-10-2023  
**सूचना / NOTICE**

मूंग, उड़, चना, मटर, मूंग, सरसो, मसूर और धेनु (नाइलॉस) के विभिन्न किस्मों के प्रमाणित बीज श्रेणी के ताला निर्मित उत्पादों के लिए अत्यकालीन ई-निविदा आमंत्रित करने की सूचना

Notice inviting Short term e-Tender for Supply of fresh finished product of CS category of various varieties of Greengram, Blackgram, Gram, Fieldpea, Sesamum, Mustard, Lentil and Grasspea (Lathyrus) seeds

For details, please visit NSC's website [www.indiasseeds.com](http://www.indiasseeds.com) under Public Notice (Tender / Quotations). Online bids for the above tenders may be submitted separately at NSC e-Portal: <https://indiasseeds.envida.com> latest by 14:30 Hrs. of 19-10-2023. Corrigendum / addendum, if any, shall only be published in NSC's website.

क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
(भारत सरकार का उपक्रम-मिनी रत्न कम्पनी)  
(A Govt. of India Undertaking-Mini Ratna Company)  
कारपोरेट पहचान संख्या (CIN): U74899DL1963GOI003913  
क्षेत्रीय कार्यालय : ब्लॉक-एच, फ्लॉर-12, सेक्टर-5, साईल लेक, कोलकाता-700091  
फोन: 033-2367-1077 / 74, ई-मेल: nsc.kolkata.ro@gmail.com

सं.: प्रशासन - 14/एन.एस.सी.: कोल/2023-24/ दिनांक: 12-10-2023  
**सूचना / NOTICE**

सिलिगुड़ी शहर से लगभग 10 किलो मीटर के दायरे में बीजों के भण्डारण हेतु लगभग 1,300 वर्गफीट का गोदाम परिसर कार्याय पर लेने हेतु ई-निविदा सूचना

e-Tender Notice for Hiring office, 1,300 sq. ft. of Godown Space for Storage of Seeds, within the distance of approx. 10 KM from Siliguri West Bengal.

For details, please visit NSC's website [www.indiasseeds.com](http://www.indiasseeds.com) under Public Notice (Tender / Quotations). Online bids for the above tenders may be submitted separately at NSC e-Portal: <https://indiasseeds.envida.com> latest by 15:00 Hrs. of 02-11-2023. Corrigendum / addendum, if any, shall only be published in NSC's website.

क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**Karnataka Bank Ltd.**  
Your Family Bank. Across India.

Regd. & Head Office: P. B. No.599, Mahaveera Circle, Kankanaudi, Mangaluru - 575 002.  
Ph: 0824-2222222, E-mail: investor.grievance@kbank.com  
Website: www.karnatakabank.com, CIN: L85110KA1924PLC001128

**NOTICE OF LOSS OF SHARE CERTIFICATE**

Notice is hereby given that the following share certificate(s) have been reported as lost/misplaced and upon request from the shareholder(s)/legal heir(s) the Bank will proceed to issue duplicate share certificate(s) to the below mentioned person(s) unless a valid objection with all supporting documents is received by the Bank at its registered office within 15 days from the date of publication of this notice. No claim will be entertained by the Bank with respect to the original share certificate(s) subsequent to the issue of the duplicate thereof.

Sl. No.	Folio No.	Cert No.	Dist No.	No. of Shares	Name of the Share Holder
1	57000131	58809	1320747	1320966	4290 PRAKASH A
	413211	52316392	52318328		
	441085	190973257	190974897		
	450732	309702587	309703078		

Place: Mangaluru  
Date: 13/10/2023

For Karnataka Bank Ltd  
Sham K  
Company Secretary

**POWER MECH PROJECTS LIMITED**  
Registered & Corporate office: Plot No.77, Jubilee Enclave, Madhapur, Hyderabad-500 081, Telangana  
Telangana, India Telephone: 040-20444418  
Email: cs@powermech.net, Website: www.powermechprojects.com  
CIN: L74140TG1999PLC032156

**NOTICE**

Transfer of equity shares of the Company to Investor Education and Protection Fund (IEPF)

Shareholders are hereby informed that pursuant to the provisions of Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules"), as amended, the Interim Dividend declared for the financial year 2015-16, which remained unclaimed, has been credited to the IEPF on 08<sup>th</sup> June, 2023. The corresponding shares on which dividends were unclaimed for seven consecutive years will also be transferred as per the procedure set out in the Rules in compliance with the Rules, individual notices are being sent to all the concerned shareholders whose shares are liable to be transferred to IEPF as per the aforesaid Rules, the full details of such shareholders is made available on the Company's Website. In this connection, please note the following:

- In case you hold shares in physical form: Duplicate share certificate(s) will be issued and transferred to IEPF. The original share certificate(s) registered in your name(s) and held by you, will stand automatically cancelled.
- In case you hold shares in electronic form: Your demat account will be debited for the shares liable to transfer to the IEPF.

In the event valid claim is not received on or before 12 January 2024, the Company will proceed to transfer the liable dividend and Equity shares in favor of IEPF authority without any further notice. Please note that no claim shall lie against the Company in respect of unclaimed dividend amount and shares transferred to IEPF pursuant to the said rules. It may be noted that the concerned shareholders can claim the shares and dividend from IEPF authority by making an application in the prescribed Form IEPF-5 online after obtaining Entitlement letter from the Company.

For any queries on the above matter, shareholders are requested to contact the Company's Registrar and Share Transfer Agents, M/s. KFin Technologies Limited, Selenium Tower B, Plot Nos. 31-32, Financial District, Nanakramguda, Serilingampally Mandal, Hyderabad-500032. Tel: +9140-67162222 email ID: [enward.rs@kfin.tech](mailto:enward.rs@kfin.tech).

For Power Mech Projects Limited  
Sd/-  
Mohith Kumar Khandelwal  
Company Secretary

Place: Hyderabad  
Date: 13-10-2023

**HATHWAY BHAWANI CABLETEL & DATACOM LIMITED**  
CIN: L65910MH1984PLC034514  
Registered Office : 805/806, Windsor, 8th floor, Off CST Road, Kalina, Santacruz (East), Mumbai - 400098  
Tel No: 022 40542500 Fax No: 022 40542700 Website: www.hathwaybhawani.com; Email: investors.bhawani@hathway.net

**EXTRACT OF STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2023**

Sr No	Particulars	Standalone						Consolidated					
		Quarter ended		Half Year ended		Year ended		Quarter ended		Half Year ended		Year ended	
		30,2023	30,2023	30,2022	30,2022	30,2022	30,2023	30,2023	30,2022	30,2022	30,2022	30,2023	30,2023
1	Total Income from Operations	67.99	70.34	83.93	138.33	164.00	312.32	67.99	70.34	83.93	138.33	164.00	312.32
2	Net Profit / (Loss) for the period (before Tax and Exceptional Items)	(4.18)	0.74	18.78	(3.44)	19.31	33.65	(4.18)	0.74	18.78	(3.44)	19.31	33.65
3	Share of net Profit / (Loss) of Joint venture accounted for using the equity method	-	-	-	-	-	-	(1.13)	(1.22)	(3.20)	(2.35)	(8.06)	(8.05)
4	Net Profit / (Loss) for the period before tax (after Exceptional Items)	(4.18)	0.74	18.78	(3.44)	19.31	33.65	(5.31)	(0.48)	15.58	(5.79)	11.25	25.60
5	Net Profit / (Loss) for the period after tax (after Exceptional Items)	(3.73)	0.59	14.05	(3.14)	14.45	25.02	(4.86)	(0.63)	10.85	(5.49)	6.39	16.97
6	Total Comprehensive Income / (Loss) for the Period (comprising Profit / (Loss) for the period after tax and Other Comprehensive Income (after tax))	(3.58)	0.74	13.98	(2.84)	14.38	25.62	(4.71)	(0.48)	10.78	(5.19)	6.32	17.57
7	Paid up Equity Share Capital (Face value of Rs.10/- each)	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00
8	Earnings Per Share - (Basic, Diluted and not annualised) (in Rs.)	(0.05)	0.01	0.17	(0.04)	0.18	0.31	(0.06)	(0.01)	0.13	(0.07)	0.08	0.21

Notes:-  
1 The above is an extract of the detailed format of the Financial Results for the quarter and half year ended September 30, 2023 filed with the Stock Exchange under Regulation 33 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the aforesaid Financial Results is available on the Stock Exchange website ([www.bseindia.com](http://www.bseindia.com)) and on the Company's website ([www.hathwaybhawani.com](http://www.hathwaybhawani.com)).  
2 The above results have been reviewed by the Audit committee and approved by the Board of Directors in their respective meeting on October 13, 2023.

Place : Mumbai  
Date : October 13, 2023

For Hathway Bhawani Cabletel & Datacom Ltd  
Sd/-  
Vatan Pathan  
Director & Chief Executive Officer  
DIN: 07468214

Ahmedabad

**KERALA WATER AUTHORITY e-Tender Notice**

Tender No : 205/2023-24/SE/PHCM/MVPA  
Jal Jeevan Mission (JJM) 2021-2022- Elappara Grama Panchayath: Providing FHTC in Rural House Holds in Elappara Grama Panchayath Providing FHTC in Rural House Holds in Elappara Grama Panchayath- General Civil Work. EMD : Rs. 500000. Tender fee : Rs. 16540. Last Date for submitting Tender : 27-10-2023 04:00pm Phone : 04852835637. Website : [www.kwa.kerala.gov.in](http://www.kwa.kerala.gov.in)

Superintending Engineer  
PH Circle  
Muvattupuzha

KWA-JB-GL-6-1371-2023-24

**ANNOUNCEMENT IN TERMS OF REGULATION 18(5) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, TO THE ELIGIBLE SHAREHOLDERS OF**

**SHALIMAR PAINTS LIMITED**  
Registered Office: Stainless Centre, 4<sup>th</sup> Floor, Plot No. 50, Sector 32, Gurugram, Haryana-122001, India;  
Tel No. : +91-124-4616660, +91-124-4616617; Fax No. : +91-124-4616659;  
Website : [www.shalimarpaints.com](http://www.shalimarpaints.com)

This announcement ("Announcement") is being issued by Swastika Investment Limited, the manager to the Open Offer ("Manager to the Offer" or "Manager"), for and on behalf of the Acquirer, pursuant to and in compliance with Regulation 18(5) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") in respect of the mandatory open offer to acquire up to 2,17,64,907 (Two Crore Seventeen Lakh Sixty Four Thousand Nine Hundred and Seven only) fully paid up equity shares of face value of INR 2/- (Indian Rupees Two only) each of Shalimar Paints Limited ("Equity Shares") representing 26.00% of the Expanded Voting Share Capital from the Eligible Shareholders of Shalimar Paints Limited ("Target Company") by Hella Infra Market Private Limited ("Acquirer") pursuant to and in compliance with SEBI (SAST) Regulations ("Offer"/"Open Offer").

This Announcement should be read in continuation of, and in conjunction with the Public Announcement dated September 27, 2023 ("PA"), Detailed Public Statement which was published on September 30, 2023 ("DPS") and the Draft Letter of Offer filed with the Securities and Exchange Board of India ("SEBI") on October 09, 2023 ("DLOF"). Capitalized terms used in this Announcement but not defined shall have the same meaning as assigned to such terms in the PA, DPS and DLOF.

The Eligible Shareholders are requested to take note of the following developments with respect to the Offer:

(A) Revision in Offer Price:

- The Acquirer has acquired the following Equity Shares pursuant to SE Share Purchase in accordance with Regulation 22(2A) of the SEBI (SAST) Regulations:

Date	No. of Equity Shares acquired by the Acquirer	Average price per Equity Share (INR)	Total consideration (INR)
October 12, 2023	24,10,601 <sup>(1)</sup>	168.063	40,51,32,824.05

Note: (1) Since the Equity Shares have been acquired during the Offer Period, they will be placed in the Share Escrow in accordance with Regulation 22(2A) of the SEBI (SAST) Regulations. The Acquirer will not be entitled to exercise voting rights with respect to such equity shares kept in the Share Escrow as required under the Takeover Regulations. Such Equity Shares shall be released to Acquirer's demat account and Acquirer can exercise voting rights on such Equity Shares upon the earlier of (i) expiry of 21 (Twenty One) Working Days from the date of the DPS, provided the maximum consideration has been deposited in cash in the Escrow Account, or (ii) expiry of the Offer Period of the Open Offer, as determined in accordance with the SEBI (SAST) Regulations.

- The highest price paid by the Acquirer

**PUBLIC NOTICE**  
**INTEGRA CAPITAL LIMITED**  
 (CIN: L74899DL1990PLC040042)  
**IN THE MATTER OF CHANGE OF NAME FROM**  
**INTEGRA CAPITAL MANAGEMENT LIMITED**  
**TO**  
**INTEGRA CAPITAL LIMITED**  
 This is with reference to RBI letter P.V. (NBFC-BL) Serial S415/05.09.035/2023-24 dated 25.7.2023 it is hereby informed that Integra Capital Management Limited, originally incorporated on 02/05/1990 under the companies act, 1956 as Integra Capital Management Limited has changed its name to Integra Capital Limited vide approval letter dated 10/10/2023.  
 Further, it is informed that pursuant to rule 29 of Companies (Incorporation) Rules, 2014, the company has been issued a new certificate of incorporation pursuant to change of name in Form No. INC 25 by the ROC, NCT of Delhi evidencing the change of name.  
 All stakeholders are requested to take note of the above information.  
**By order of the board of directors**  
 Sd/-  
 Tarun Vohra  
 (Managing Director)  
 Place: Delhi  
 Date: 13-10-2023

**REPUBLICATION OF FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**PROCESS CONSTRUCTION AND TECHNICAL SERVICES PRIVATE LIMITED**  
**OPERATING IN EPC, OFF-SHORE CONTRACTS**  
 (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**RELEVANT PARTICULARS**  
 1. Name of the corporate debtor along with PAN/ CIN/ LLP No. Process Construction and Technical Services Private Limited U29113MH2006PTC161487  
 2. Address of the registered office Office No 8,9,10,11,11<sup>st</sup> Floor, Shree Ramkrishna Niwas CHS Ltd, Plot 46 & 47, Sector-40, Seawoods, Nerul-West, Navi Mumbai, Thane, Maharashtra- 400706.  
 3. URL of website https://pctsprivltd.com  
 4. Details of place where majority of fixed assets are located Navi Mumbai  
 5. Installed capacity of main products/ services EPC Company  
 6. Quantity and value of main products/ services sold in last financial year NA  
 7. Number of employees/ workmen 0  
 8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL: https://ibbi.gov.in/en/daims/claim-process/U29113MH2006PTC161487  
 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: Interested parties can obtain required information by sending email to: ip.pcts@gmail.com  
 10. Last date for receipt of expression of interest 30<sup>th</sup> October 2023  
 11. Date of issue of provisional list of prospective resolution applicants 8<sup>th</sup> November 2023  
 12. Last date for submission of objections to provisional list 13<sup>th</sup> November 2023  
 13. Date of issue of final list of prospective resolution applicants 17<sup>th</sup> November 2023  
 14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 19<sup>th</sup> November 2023  
 15. Last date for submission of resolution plans 19<sup>th</sup> December 2023  
 16. Process email id to submit Expression of Interest ip.pcts@gmail.com  
 Sd/-  
 CA Sunil Kumar Kabra  
 RP for M/s Process Construction and Technical Services Pvt Ltd.  
 IBBI Registration No.: IBBI/PA-01/FP-P01011/2017-18/11662  
 301, 3<sup>rd</sup> Floor, Reegus Business Center, New Citylight Road,  
 Place: Surat Above Mercedes-Benz Showroom, Bhanthana-Vesu, Surat-395007  
 Date: 14<sup>th</sup> October 2023

**COLGATE-PALMOLIVE (INDIA) LIMITED**  
 CIN: L24200MH1937PLC002700  
 Regd. Off: Colgate Research Centre, Main Street, Hiranandani Gardens, Powai, Mumbai 400 076.  
 Tel: (022) 6709 5050 Fax: (022) 2570 5088  
 Website: www.colgatepalmolive.co.in  
 Email Id: investors\_grievance@colpal.com

**NOTICE**  
 NOTICE is hereby given that pursuant to Section 124(6) of the Companies Act, 2013 ("the Act") read with the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules") as amended to date, Colgate-Palmolive (India) Limited ("the Company") will transfer all equity shares in respect of which the dividend has not been paid or claimed by the Shareholders for seven consecutive years or more in the name of Investor Education and Protection Fund ("IEPF") Authority.  
 The Company has communicated individually to the concerned shareholders to claim their unpaid/unclaimed Second interim dividend amount(s) for financial year 2016-17 and failure to claim the same would lead to their equity shares being transferred to the IEPF Authority without any further notice.  
 The details of members whose dividends have remained unclaimed/unpaid for seven consecutive years have been hosted on the website of the Company. Shareholders are requested to refer "investor" section on the website of the Company web-link <http://www.colgateinvestors.co.in/shareholder-information> to verify the details of unclaimed dividends and the shares liable to be transferred to the IEPF Authority.  
 The concerned Shareholders may note that upon transfer of such equity shares to the IEPF Authority, no claim shall lie against the Company in respect of unpaid/unclaimed dividend amounts and the equity shares transferred to IEPF Authority. Shareholders may further note that both, the unclaimed dividends and corresponding shares including all benefits accruing on such shares, if any, once transferred to the IEPF Authority can be claimed back from the IEPF Authority for which details are available at [www.iepf.gov.in](http://www.iepf.gov.in)  
 In case of any clarification/ assistance in this regard, the concerned shareholder can write to Company's Registrar and Share Transfer Agent- Link Intime India Private Limited, C-101, 247 Park, L.B.S. Marg, Vikhroli West, Mumbai 400 083 email to: [iefp.shares@linkintime.co.in](mailto:iefp.shares@linkintime.co.in)  
 All the shareholders holding shares in physical form may note that as per SEBI Circular No. SEBI/HO/MIRSD/MIRSD\_RTAMB/PI/CIR/2021/655 dated 03.11.2021 it is compulsory to furnish/update PAN, KYC & Bank account details and Nomination details. Shareholders holding shares in demat mode can register/update their bank account details through their Depository Participants.  
 For Colgate-Palmolive (India) Limited  
 Surennder Sharma  
 Whole-time Director - Legal & Company Secretary  
 Place: Mumbai  
 Date : October 13, 2023  
 (DIN: 02731373)

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
 (भारत सरकार का उपक्रम-मिनी रत्न कम्पनी)  
 (A Govt. of India Undertaking-Mini Ratna Company)  
 कारपोरेट पहचान संख्या (CIN): U74899DL1963GO1003913  
 क्षेत्रीय कार्यालय : कोक-एचयू, फ्लॉट-12, सेक्टर-5, सॉल्ट लेक, कोलकाता-700091  
 फोन: 033-2367-1077 / 74, ई-मेल : nsc.kolkata.ro@gmail.com  
**सं.- उपपत्रन - 3 / एन.एस.सी. : कोल / 2023-24 / दिनांक : 13-10-2023**  
**सूचना / NOTICE**  
 चाया मक्का, मूंगफली, उड़द और चने के बीज के विभिन्न किस्मों के प्रमाणित बीज श्रेणी के तहत निर्मित उत्पादों के लिए अग्रकालीन ई-निविदा आमंत्रित करने की सूचना  
**Short-term e-Tender Notice for Supply of fresh finished product of CS category of various varieties of Fodder Maize, Groundnut, Blackgram & Bengal gram seeds.**  
 विस्तृत विवरण के लिए, जन सूचना (निविदा-कोडेशन) के अनुरोधित निगम को वेबसाइट [www.indiaseeds.com](http://www.indiaseeds.com) देखें। उक्त निविदा हेतु अनिवार्य बंधी प्रस्ताव निगम के ई-पोर्टल: <https://indiaseeds.envida.com> पर अधिकतम 23-10-2023 के 14:30 बजे तक प्रस्तुत किये जाने चाहिये। कोई भी सुधारण / परिशिष्ट निगम की वेबसाइट पर ही प्रकाशित होगी।  
 क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata  
 For details, please visit NSC's website [www.indiaseeds.com](http://www.indiaseeds.com) under Public Notice (Tender / Quotations). Online bids for the above tenders may be submitted separately at NSC e-Portal: <https://indiaseeds.envida.com> latest by 14:30 Hrs. of 23-10-2023. Corrigendum / addendum, if any, shall only be published in NSC's website.  
 क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
 (भारत सरकार का उपक्रम-मिनी रत्न कम्पनी)  
 (A Govt. of India Undertaking-Mini Ratna Company)  
 कारपोरेट पहचान संख्या (CIN): U74899DL1963GO1003913  
 क्षेत्रीय कार्यालय : कोक-एचयू, फ्लॉट-12, सेक्टर-5, सॉल्ट लेक, कोलकाता-700091  
 फोन: 033-2367-1077 / 74, ई-मेल : nsc.kolkata.ro@gmail.com  
**सं.- उपपत्रन - 3 / एन.एस.सी. : कोल / 2023-24 / दिनांक : 12-10-2023**  
**सूचना / NOTICE**  
 घूंग, उड़द, चना, मटर, लिल, सरसो, मसूर और खेसरी (लाइगीर) के विभिन्न किस्मों के प्रमाणित बीज श्रेणी के तहत निर्मित उत्पादों के लिए अग्रकालीन ई-निविदा आमंत्रित करने की सूचना  
**Notice inviting Short term e-Tender for Supply of fresh finished product of CS category of various varieties of Greengram, Blackgram, Gram, Fieldpea, Sesamum, Mustard, Lentil and Grasspea (Lathyrus) seeds**  
 विस्तृत विवरण के लिए, जन सूचना (निविदा-कोडेशन) के अनुरोधित निगम को वेबसाइट [www.indiaseeds.com](http://www.indiaseeds.com) देखें। उक्त निविदा हेतु अनिवार्य बंधी प्रस्ताव निगम के ई-पोर्टल: <https://indiaseeds.envida.com> पर अधिकतम 19-10-2023 के 14:30 बजे तक प्रस्तुत किये जाने चाहिये। कोई भी सुधारण / परिशिष्ट निगम की वेबसाइट पर ही प्रकाशित होगी।  
 क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata  
 For details, please visit NSC's website [www.indiaseeds.com](http://www.indiaseeds.com) under Public Notice (Tender / Quotations). Online bids for the above tenders may be submitted separately at NSC e-Portal: <https://indiaseeds.envida.com> latest by 14:30 Hrs. of 19-10-2023. Corrigendum / addendum, if any, shall only be published in NSC's website.  
 क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**KERALA WATER AUTHORITY e-Tender Notice**  
 Tender No : 205/2023-24/SE/PHCM/MPVA  
 Jal Jeevan Mission (JJM) - 2021-2022, Elappara Grama Panchayath: Providing FHTC in Rural House Holds in Elappara Grama Panchayath Providing FHTC in Rural House Holds in Elappara Grama Panchayath- General Civil Work. EMD : Rs. 500000. Tender fee : Rs. 16540. Last Date for submitting Tender : 27-10-2023 04:00 pm Phone : 04852835637, Website : www.kwa.kerala.gov.in  
 www.etenders.kerala.gov.in  
 Superintending Engineer  
 PH Circle  
 Muvatupuzha  
 KWA-JB-GL-6-1371-2023-24

**ANNOUNCEMENT IN TERMS OF REGULATION 18(5) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, TO THE ELIGIBLE SHAREHOLDERS OF**

**SHALIMAR PAINTS LIMITED**  
 Registered Office: Stainless Steel, 4<sup>th</sup> Floor, Plot No. 50, Sector 32, Gurugram, Haryana-122001, India.  
 Tel No : +91-124-4616600, +91-1224-4616617; Fax No : +91-124-4616659; Website: www.shalimarpaints.com

This announcement ("Announcement") is being issued by Swastika Investment Limited, the manager to the Open Offer ("Manager to the Offer" or "Manager"), for and on behalf of the Acquirer, pursuant to and in compliance with Regulation 18(5) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") in respect of the mandatory open offer to acquire up to 2.17,64,907 (Two Crore Seventeen Lakh Sixty Four Thousand Nine Hundred and Seven only) fully paid up equity shares of face value of INR 2/- (Indian Rupees Two only) each of Shalimar Paints Limited ("Equity Shares") representing 26.00% of the Expanded Voting Share Capital from the Eligible Shareholders of Shalimar Paints Limited ("Target Company") by Hella Infra Market Private Limited ("Acquirer") pursuant to and in compliance with SEBI (SAST) Regulations ("Offer" / "Open Offer").  
 This Announcement should be read in continuation of, and in conjunction with the Public Announcement dated September 27, 2023 ("PA"), Detailed Public Statement which was published on September 30, 2023 ("DPS") and the Draft Letter of Offer filed with the Securities and Exchange Board of India ("SEBI") on October 09, 2023 ("DLOF"). Capitalized terms used in this Announcement but not defined shall have the same meaning as assigned to such terms in the PA, DPS and DLOF.  
 The Eligible Shareholders are requested to take note of the following developments with respect to the Offer:  
**(A) Revision in Offer Price:**  
 1. The Acquirer has acquired the following Equity Shares pursuant to SE Share Purchase in accordance with Regulation 22(2A) of the SEBI (SAST) Regulations:

Date	No. of Equity Shares acquired by the Acquirer	Average price per Equity Share (INR)	Total consideration (INR)
October 12, 2023	24,10,601 <sup>(1)</sup>	168.063	40,51,32,824.05

Note: (1) Since the Equity Shares have been acquired during the Offer Period, they will be placed in the Share Escrow in accordance with Regulation 22(2A) of the SEBI (SAST) Regulations. The Acquirer will not be entitled to exercise voting rights with respect to such equity shares kept in the Share Escrow as required under the Takeover Regulations. Such Equity Shares shall be released to Acquirer's demat account and Acquirer can exercise voting rights on such Equity Shares upon the earlier of: (i) expiry of 21 (Twenty one) Working Days from the date of the DPS, provided the maximum consideration has been deposited in cash in the Escrow Account; or (ii) expiry of the Offer Period of the Open Offer, as determined in accordance with the SEBI (SAST) Regulations.

2. The highest price paid by the Acquirer in relation to the aforesaid Equity Shares is INR 169.50/- (Indian Rupees One Hundred Sixty Nine and Fifty Paise only), which is higher than the Offer Price. Therefore, in terms of Regulation 8(B) of the SEBI (SAST) Regulations, the Offer Price stands revised from INR 165/- (Indian Rupees One Hundred Sixty Five only) per Equity Share to INR 169.50/- (Indian Rupees One Hundred Sixty Nine and Fifty Paise only) per Equity Share ("Revised Offer Price"). Accordingly, the Revised Offer Price shall be paid to all the Eligible Shareholders who validly tender their Equity Shares in the Open Offer, subject to the terms and conditions set out in the PA, DPS and the LOF that will be sent to the Eligible Shareholders in accordance with the provisions of the SEBI (SAST) Regulations.

**(B) Financial Arrangement:**  
 1. Based on the Revised Offer Price, the revised maximum consideration payable under the Offer (assuming full acceptance of the Offer) is INR 368,91,51,736.50 (Indian Rupees Three Hundred Sixty Eight Crore Ninety One Lakh Fifty One Thousand Seven Hundred Thirty Six and Fifty Paise only) ("Maximum Consideration"). In view of increase in the Maximum Consideration, the Acquirer has deposited additional funds in the Escrow Account created to provide security for performance of its obligations under the SEBI (SAST) Regulations. The additional amount deposited in the Escrow Account has been confirmed by the Escrow Agent by way of a confirmation letter dated October 13, 2023.  
 2. The Acquirer has made firm financial arrangements for fulfilling the payment obligations under the Offer, in terms of Regulation 25(1) of the SEBI (SAST) Regulations, and the Acquirer is able to implement this Offer. Sen and Ray, Chartered Accountants (FRN: 0303047E) having its office at 322, V. Mall, Thakur Kumbhar, Kandivali (E), Mumbai 400101, Tel. No.: +91 76666 03760 (Rakesh Kumar Kota, partner, membership no.: 122300), vide its certificate dated October 13, 2023 certified that the Acquirer has adequate and firm financial resources through verifiable means to fulfill its obligations under the Offer.  
 3. Based on the above, the Manager is satisfied that firm arrangements have been put in place by the Acquirer to fulfill its obligations in relation to this Offer through verifiable means in accordance with the SEBI (SAST) Regulations.

**(C) Other Information:**  
 1. Except as detailed in this Announcement, all other terms, conditions and contents of the Open Offer and the PA, DPS, DLOF remain unchanged.  
 2. The Acquirer and its directors, in their capacity as directors, accept responsibility for the information contained in this Announcement and also for the obligations of the Acquirer laid down in the SEBI (SAST) Regulations in respect of the Open Offer.  
 3. This Announcement is expected to be available on SEBI's website ([www.sebi.gov.in](http://www.sebi.gov.in)).

Issued by the Manager  
  
**Swastika Investmart Limited**  
 Registered Office: Flat No.18, 2<sup>nd</sup> Floor, North Wing, Madhaveshwar Co-operative Housing Society Ltd, Madhav Nagar, 11/12, S. V. Road, Andheri W, Mumbai (MH) - 400058  
 Merchant Banking Division: 48 Jaora Compound, MYH Road, Indore (MP) - 452001  
 Contact person: Mohit Goyal  
 Tel no : +91 731 6644244; Fax no.: +91 731 6644300  
 E-mail: merchantbanking@swastika.co.in  
 Investor Grievance: mb.investorgrievance@swastika.co.in  
 Website: www.swastika.co.in  
 SEBI registration: INM000012102  
 Validity period: Permanent  
 Registrar to the Offer

**BEETAL**  
**BEETAL Financial & Computer Services Private Limited**  
 Address: "BEETAL HOUSE", 3rd Floor, 99, Madangir, Behind Local Shopping Centre, New Delhi-110062  
 Contact person: Punit Kumar Mittal  
 Tel. no.: 011-29961281-83, 26051061, 26051064  
 Fax no.: 011-29961284  
 Email: [beetal@beetalfinancial.com](mailto:beetal@beetalfinancial.com), [beetalrta@gmail.com](mailto:beetalrta@gmail.com)  
 Website: [www.beetalfinancial.com](http://www.beetalfinancial.com)  
 SEBI registration: INR000000262  
 Validity period: Permanent  
 For and on behalf of the Acquirer  
 Hella Infra Market Private Limited  
 Place: Thane (West)  
 Date: October 13, 2023

**MAGNUM VENTURES LIMITED**  
 CIN: L21093DL1980PLC010492  
 Regd. Office: HNO-NM01, Hub and Oak, E-14, Lower Ground Floor, Defence Colony, New Delhi-110024  
 Tel: +91-11-42420015 | E-mail: [info@magnumventures.in](mailto:info@magnumventures.in)  
 Website: [www.magnumventures.in](http://www.magnumventures.in)  
**NOTICE TO THE MEMBERS FOR UPDATE OF E-MAIL ADDRESS AND OTHER INFORMATION**  
 Notice is hereby given that the 01/2023-24 EGM (Extra-Ordinary General Meeting) of the Company is scheduled to be held on 8<sup>th</sup> November, 2023, Wednesday at 01.00 p.m., through Video Conference, in compliance with all applicable laws and circulars issued by the Ministry of Corporate Affairs (MCA), Government of India & Securities & Exchange Board of India (SEBI), to transact the business that will be set forth in the Notice of the Meeting.  
 As per aforesaid circulars, the Notice of EGM has to be sent only by electronic mode to those Members whose E-mail Id are already registered with the Company's Depositories. The Company is also providing e-voting and remote e-voting facility to all its members similar to earlier practices.  
 If your email ID is already registered with the Company's Depository, Notice of EGM and login details for e-voting shall be sent to your registered email address. In case you have not registered your email ID with the Company's Depository, please follow below instructions to register your email ID for obtaining Notice of EGM & login details for e-voting.  
**Registration/Update of e-mail addresses & bank account details:**  
 Send a request to RTA of the Company i.e. MAS Services Limited at T-34, 2nd Floor, Okhla Industrial Area Phase - II, New Delhi - 110 020 in duly filled Form No. ISR-1, which can be downloaded from the website of the Company at [www.magnumventures.in](http://www.magnumventures.in) under Investor Relation tab as well as RTA's website i.e. [www.masserv.com](http://www.masserv.com) under download tab. You can also send the Form No. ISR-1 with digital signature to RTA's email id [investor@masserv.com](mailto:investor@masserv.com) under copy marked to company at [cs\\_rml@cisshahibabad.in](mailto:cs_rml@cisshahibabad.in)  
**Physical Holding**  
 Please contact your DP and register your email address and bank account details as per the process advised by DP.  
**Demat Holding**  
 Please contact your DP and register your email address and bank account details as per the process advised by DP.  
**E-voting Information:** The Company will provide its shareholders facility of remote e-voting through electronic voting services arranged by NSDL. Electronic voting shall also be made available to the shareholders participating in the EGM. Details regarding the same will be provided in the Notice of the EGM and will also be made available on the Company's website viz. [www.magnumventures.in](http://www.magnumventures.in)  
 The Notice of EGM will also be available on Company's website at [www.magnumventures.in](http://www.magnumventures.in) and website of BSE Limited at [www.bseindia.com](http://www.bseindia.com) and NSE Limited at [www.nseindia.com](http://www.nseindia.com) Members attending the meeting through VC shall be counted for the purpose of Quorum under Section 103 of the Companies Act, 2013.  
 For Magnum Ventures Limited  
 Sd/-  
 Pardeep Kumar Jain  
 (Managing Director)  
 Date: 14/10/2023  
 Place: Ghaziabad

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
 (भारत सरकार का उपक्रम-मिनी रत्न कम्पनी)  
 (A Govt. of India Undertaking-Mini Ratna Company)  
 कारपोरेट पहचान संख्या (CIN): U74899DL1963GO1003913  
 क्षेत्रीय कार्यालय : कोक-एचयू, फ्लॉट-12, सेक्टर-5, सॉल्ट लेक, कोलकाता-700091  
 फोन: 033-2367-1077 / 74, ई-मेल : nsc.kolkata.ro@gmail.com  
**सं.- प्रशासन - 14 / एन.एस.सी. : कोल / 2023-24 / दिनांक : 12-10-2023**  
**सूचना / NOTICE**  
**सिलिगुड़ी शहर से लगभग 10 किलो मीटर के दायरे में बीजों के भण्डारण हेतु लगभग 1,300 वर्गफीट का गोदाम परिसर किराये पर लेने हेतु ई-निविदा सूचना**  
**e-Tender Notice for Hiring approx. 1,300 sq. ft. of Godown Space for Storage of Seeds, within the distance of approx. 10 Kms from Siliguri City West Bengal.**  
 विस्तृत विवरण के लिए, जन सूचना (निविदा-कोडेशन) के अनुरोधित निगम को वेबसाइट [www.indiaseeds.com](http://www.indiaseeds.com) देखें। उक्त निविदा हेतु अनिवार्य बंधी प्रस्ताव निगम के ई-पोर्टल: <https://indiaseeds.envida.com> पर अधिकतम 02-11-2023 के 15:00 बजे तक प्रस्तुत किये जाने चाहिये। कोई भी सुधारण / परिशिष्ट निगम की वेबसाइट पर ही प्रकाशित होगी।  
 क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata  
 For details, please visit NSC's website [www.indiaseeds.com](http://www.indiaseeds.com) under Public Notice (Tender / Quotations). Online bids for the above tenders may be submitted separately at NSC e-Portal: <https://indiaseeds.envida.com> latest by 15:00 Hrs. of 02-11-2023. Corrigendum / addendum, if any, shall only be published in NSC's website.  
 क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**Karnataka Bank Ltd.**  
 Your Family Bank. Across India.  
 Regd. & Head Office: P.B. No.599, Mahaveera Circle, Kanknady, Mangaluru - 575 002.  
 Ph: 0824-2226222. E-mail: [investor.grievance@kbtbank.com](mailto:investor.grievance@kbtbank.com)  
 Website: [www.karnatakabank.com](http://www.karnatakabank.com), CIN: L85110KA1924PLC001128  
**NOTICE OF LOSS OF SHARE CERTIFICATE**  
 Notice is hereby given that the following share certificate(s) have been reported as lost/ misplaced and upon request from the shareholder(s)/legal heir(s) the Bank will proceed to issue duplicate share certificate(s) to the below mentioned person(s) unless a valid objection with all supporting documents is received by the Bank at its registered office within 15 days from the date of publication of this notice. No claim will be entertained by the Bank with respect to the original share certificate(s) subsequent to the issue of the duplicate thereof.  

Sl. No.	Folio No.	Cert. No.	From	To	Dist. No.	From	To	No. of Shares	Name of the Share Holder
1	57000131	58809	58813	1320747	1320966	4290			PRAKASH A.
		413211	52316392	52318328					
		441085	190973257	190974897					
		450732	309702587	309703078					

 For Karnataka Bank Ltd  
 Sham K  
 Company Secretary  
 Place : Mangaluru  
 Date : 13/10/2023

**POWER MECH PROJECTS LIMITED**  
 Registered & Corporate office: Plot No. 77, Jubilee Enclave, Madhapur, Hyderabad-500 081, Telangana  
 Telangana, India Telephone: 004 30444418  
 Email : [cs@powermech.net](mailto:cs@powermech.net), Website: [www.powermechprojects.com](http://www.powermechprojects.com)  
 CIN: L74140TG1999PLC032156  
**NOTICE**  
**Transfer of equity shares in the Company to Investor Education and Protection Fund (IEPF)**  
 Shareholders are hereby informed that pursuant to the provisions of Investor Education and protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules"), as amended, the Interim Dividend declared for the financial year 2015-16, which remained unclaimed for a period of seven years has been credited to the IEPF on 08<sup>th</sup> June, 2023. The corresponding shares on which dividends were unclaimed for seven consecutive years will also be transferred as per the procedure set out in the Rules.  
 In compliance with the Rules, Individual notices are being sent to all the concerned shareholders whose shares are liable to be transferred to IEPF as per the aforesaid Rules, the full details of such shareholders is made available on the Company's Website. In this connection, please note the following:  
 1) In case you hold shares in physical form: Duplicate share certificate(s) will be issued and transferred to IEPF. The original share certificate(s) registered in your name(s) and held by you, will stand automatically cancelled.  
 2) In case you hold shares in electronic form: Your demat account will be debited for the shares liable for transfer to the IEPF.  
 In the event valid claim is not received on or before 12 January 2024, the Company will proceed to transfer the liable dividend and Equity shares in favor of IEPF authority without any further notice. Please note that no claim shall lie against the Company in respect of unclaimed dividend amount and shares transferred to IEPF pursuant to the said rules. It may be noted that the concerned shareholders can claim the shares and dividend from IEPF authority by making an application in the prescribed Form IEPF-5 online after obtaining Entitlement letter from the Company.  
 For any queries on the above matter, shareholders are requested to contact the Company's Registrar and Share Transfer Agents, M/s. KFin Technologies Limited, Selenium Tower B, Plot Nos. 31-32, Financial District, Nanakramguda, Serilingampally Mandal, Hyderabad-500032. Tel : +914016712222 email Id: [einwardr@kfintech.com](mailto:einwardr@kfintech.com)  
 For Power Mech Projects Limited  
 Sd/-  
 Mohith Kumar Khandelwal  
 Company Secretary  
 Place : Hyderabad  
 Date : 13-10-2023

**TELANGANA STATE POWER GENERATION CORPORATION LIMITED**  
 VIDYUT SOUDHA : HYDERABAD - 500 082  
**T.No.e-01/CE/TPC/SE/JBTPS/TSGENCO/2023-24**  
 BTPS (4x270MW) - New conveying system for diversion of raw coal from the existing crusher house to stock the raw coal near chain conveyors and construction of space frame structure raw coal storage shed at Bhadradi Thermal Power Station, Manuguru, Bhadradi Kothagudem Dist. Value of the works: ₹. 109.43 Crs. Scheduled Open & Closing Date: 26.09.2023 at 16:00 Hrs & 08.11.2023 at 16:00 Hrs.  
**T.No.e-12/CE/Civil/Thermal/TSGENCO/2023-24**  
 KTPP - Construction of compound wall around the permanent storage sheds of Kakatiya Thermal Power Station, Chelpur (Village), Jayashankar Bhupalapally Dist. Value of the works: ₹. 36.75,384/-, Scheduled Open & Closing Date: 11.10.2023 at 17:00 Hrs & 26.10.2023 at 17:00 Hrs.  
**T.No.e-05/CE/O&M/KTPS-V&VI Stages/SE/O&M/TSGENCO/2023-24**  
 KTPS-V Stage - Replacement of Super Header 4A, 4B, 5 & 8 Sub-Spool Peices and other connected welding works in Unit-X of 250 MW of KTPS-V Stage during Annual overhaul period for the year 2023-24 at Paloncha, Bhadradi Kothagudem Dist. Value of the works: ₹. 35,32,321/-, Scheduled Open & Closing Date: 05.10.2023 at 18:30 Hrs & 01.11.2023 at 10:30 Hrs.  
**T.No.e-171/CE/O&M/KTPS-VII Stage/CHP/MP/P41/TSGENCO/2023-24**  
 KTPS-VII Stage - Procurement of various types of Rollers for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹. 19,10,000/-, Scheduled Open & Closing Date: 06.10.2023 at 11:00 Hrs & 31.10.2023 at 15:30 Hrs.  
**T.No.e-173/CE/O&M/KTPS-VII Stage/CHP/EM/P31/TSGENCO/2023-24**  
 KTPS-VII Stage - Procurement of L&T make 4-pole & 3-pole ACBs for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹. 27,60,510/-, Scheduled Open & Closing Date: 07.10.2023 at 16:00 Hrs & 30.10.2023 at 15:30 Hrs.  
**T.No.e-183/CE/O&M/KTPS-VII Stage/P31/TSGENCO/2023-24**  
 KTPS-VII Stage - Procurement of Empty Hydrogen Gas cylinders for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹. 15,00,000/-, Scheduled Open & Closing Date: 10.10.2023 at 11:00 Hrs & 01.11.2023 at 15:30 Hrs.  
 For further Details: " [www.tsengco.co.in](http://www.tsengco.co.in), <https://tender.telangana.gov.in>

**"IMPORTANT"**  
 Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

**HATHWAY BHAWANI CABLETEL & DATACOM LIMITED**  
 CIN: L65910MH1984PLC034514  
 Registered Office : 805/806, Windsor, 8th floor, Off CST Road, Kalina, Santacruz (East), Mumbai - 400098  
 Tel No: 022 40542500 Fax No: 022 40542700 Website: [www.hathwaybhawani.com](http://www.hathwaybhawani.com); Email: [investors.bhawani@hathway.net](mailto:investors.bhawani@hathway.net)

**EXTRACT OF STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2023**  
 (Rs. In Lakhs)

Sr No	Particulars	Standalone						Consolidated					
		Quarter ended September 30, 2023 (Unaudited)	Quarter ended June 30, 2023 (Unaudited)	Quarter ended September 30, 2022 (Unaudited)	Half Year ended September 30, 2023 (Unaudited)	Half Year ended September 30, 2022 (Unaudited)	Year ended March 31, 2023 (Audited)	Quarter ended September 30, 2023 (Unaudited)	Quarter ended June 30, 2023 (Unaudited)	Quarter ended September 30, 2022 (Unaudited)	Half Year ended September 30, 2023 (Unaudited)	Half Year ended September 30, 2022 (Unaudited)	Year ended March 31, 2023 (Audited)
1	Total Income from Operations</												

PUBLIC NOTICE
INTEGRA CAPITAL LIMITED
(CIN: L74899DL1990PLC040042)
IN THE MATTER OF CHANGE OF NAME FROM
INTEGRA CAPITAL MANAGEMENT LIMITED
TO
INTEGRA CAPITAL LIMITED

राष्ट्रीय बीज निगम लिमिटेड
NATIONAL SEEDS CORPORATION LTD.
(भारत सरकार का उपक्रम-मिनी रतना कंपनी)
(A Govt. of India Undertaking-Mini Ratna Company)
कापोट पहावन संख्या (CIN): U74899DL1963GOI003913

राष्ट्रीय बीज निगम लिमिटेड
NATIONAL SEEDS CORPORATION LTD.
(भारत सरकार का उपक्रम-मिनी रतना कंपनी)
(A Govt. of India Undertaking-Mini Ratna Company)
कापोट पहावन संख्या (CIN): U74899DL1963GOI003913

KERALA WATER AUTHORITY e-Tender Notice
Tender No : 205/2023-24/SE/PHC/MVPA
Jal Jeevan Mission (JMJ)- 2021-2022- Elappara Grama Panchayath: Providing
FHTC in Rural House Holds in Elappara Grama Panchayath Providing FHTC in
Rural House Holds in Elappara Grama Panchayath- General Civil Work. EMD :
Rs. 50000. Tender fee : Rs. 16540. Last Date for submitting Tender : 27-10-2023
04:00 pm Phone : 04852835637, Website : www.kwa.kerala.gov.in,
www.etenders.kerala.gov.in
Supervising Engineer
PH Circle
Muvattupuzha

ANNOUNCEMENT IN TERMS OF REGULATION 18(5) OF THE SECURITIES
AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF
SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, TO THE
ELIGIBLE SHAREHOLDERS OF
SHALIMAR PAINTS LIMITED
Registered Office: Stainless Centre, 4<sup>th</sup> Floor, Plot No. 50, Sector 32,
Gurgaon, Haryana-122001, India;
Tel No. : +91-124-4616600, +91-124-4616617; Fax No. : +91-124-4616659;
Website: www.shalimarpaints.com

REPUBLICATION OF FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
PROCESS CONSTRUCTION AND TECHNICAL SERVICES PRIVATE LIMITED
OPERATING IN EPC, OFF-SHORE CONTRACTS
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

MAGNUM VENTURES LIMITED
CIN: L21093DL1980PLC010492
Regd. Office: HNO-MN01, Hub and Oak, E-14,
Lower Ground Floor, Defence Colony, New Delhi-110024
Tel: +91-11-42420015 | E-mail: info@magnumventures.in
Website: www.magnumventures.in

राष्ट्रीय बीज निगम लिमिटेड
NATIONAL SEEDS CORPORATION LTD.
(भारत सरकार का उपक्रम-मिनी रतना कंपनी)
(A Govt. of India Undertaking-Mini Ratna Company)
कापोट पहावन संख्या (CIN): U74899DL1963GOI003913

(A) Revision in Offer Price:
1. The Acquirer has acquired the following Equity Shares pursuant to SE Share
Purchase in accordance with Regulation 22(2A) of the SEBI (SAST) Regulations:

Table with 4 columns: Date, No. of Equity Shares acquired by the Acquirer, Average price per Equity Share (INR), Total consideration (INR)

Note: (1) Since the Equity Shares have been acquired during the Offer Period, they will be placed
in the Share Escrow in accordance with Regulation 22(2A) of the SEBI (SAST) Regulations.
The Acquirer will not be entitled to exercise voting rights with respect to such equity shares kept in the
Share Escrow as required under the Takeover Regulations. Such Equity Shares shall be released
to Acquirer's demat account and Acquirer can exercise voting rights on such Equity Shares upon
the earlier of: (i) expiry of 21 (Twenty One) Working Days from the date of the DPS, provided the
maximum consideration has been deposited in cash in the Escrow Account; or (ii) expiry of the
Offer Period of the Offer Offer, as determined in accordance with the SEBI (SAST) Regulations.

(B) Financial Arrangement:
1. Based on the Revised Offer Price, the revised maximum consideration payable
under the Offer (assuming full acceptance of the Offer) is INR 368,91,51,736.50
(Indian Rupees Three Hundred Sixty Eight Crore Ninety One Lakh Fifty
One Thousand Seven Hundred Thirty Six and Fifty Paise only) ("Maximum
Consideration"). In view of increase in the Maximum Consideration, the Acquirer
has deposited additional funds in the Escrow Account created to provide security for
performance of its obligations under the SEBI (SAST) Regulations. The additional
amount deposited in the Escrow Account has been confirmed by the Escrow Agent
by way of a confirmation letter dated October 13, 2023.

(C) Other Information:
1. Except as detailed in this Announcement, all other terms, conditions and contents of
the Offer and the PA, DPS, DLOF remain unchanged.
2. The Acquirer and its directors, in their capacity as directors, accept responsibility for
the information contained in this Announcement and also for the obligations of the
Acquirer laid down in the SEBI (SAST) Regulations in respect of the Offer Offer.
3. This Announcement is expected to be available on SEBI's website
(www.sebi.gov.in).

COLGATE-PALMOLIVE (INDIA) LIMITED
CIN: L24200MH1937PLC002700
Regd. Off: Colgate Research Centre, Main Street,
Hiranandani Gardens, Powai, Mumbai 400 076.
Tel: (022) 6709 5050 Fax: (022) 2570 5088
Website: www.colgatepalmolive.co.in
Email Id: investors\_grievance@colpal.com

NOTICE TO THE MEMBERS FOR UPDATE OF
E-MAIL ADDRESS AND OTHER INFORMATION
Notice is hereby given that the 10(3)-24 EGM (Extra-Ordinary General Meeting) of the
Company is scheduled to be held on 8th November, 2023, Wednesday at 01.00 p.m.
through Video Conference, in compliance with all applicable laws and circulars issued by
the Ministry of Corporate Affairs (MCA), Government of India & Securities & Exchange
Board of India (SEBI), to transact the business that will be set forth in the Notice of the Meeting.

राष्ट्रीय बीज निगम लिमिटेड
NATIONAL SEEDS CORPORATION LTD.
(भारत सरकार का उपक्रम-मिनी रतना कंपनी)
(A Govt. of India Undertaking-Mini Ratna Company)
कापोट पहावन संख्या (CIN): U74899DL1963GOI003913

Karnataka Bank Ltd.
Regd. & Head Office: P. B. No.599, Mahaveera Circle, Kankanday, Mangaluru - 575 002.
Ph: 0824-2228222, E-mail: investor.grievance@ktbank.com
Website: www.karnatakabank.com, CIN: L85110KA1924PLC001128
NOTICE OF LOSS OF SHARE CERTIFICATE
Notice is hereby given that the following share certificate(s) have been
reported as lost/ misplaced and upon request from the shareholder(s)/legal
heir(s) the Bank will proceed to issue duplicate share certificate(s) to the
below mentioned person(s) unless a valid objection with all supporting
documents is received by the Bank at its registered office within 15 days
from the date of publication of this notice. No claim will be entertained by the
Bank with respect to the original share certificate(s) subsequent to the issue
of the duplicate thereof.

Physical Holding
Demat Holding
E-voting Information: The Company will provide its shareholders facility of remote e-
voting through electronic voting services arranged by NSDL. Electronic voting shall also be
made available to the shareholders participating in the EGM. Details regarding the same will
be provided in the Notice of the EGM and will also be made available on the Company's
website viz. www.magnumventures.in

NOTICE
NOTICE is hereby given that pursuant to Section 124(6) of the
Companies Act, 2013 ("the Act") read with the Investor Education and
Protection Fund Authority (Accounting, Audit, Transfer and Refund)
Rules, 2016 ("the Rules") as amended to date, Colgate-Palmolive
(India) Limited ("the Company") will transfer all equity shares in respect
of which the dividend has not been paid or claimed by the Shareholders
for seven consecutive years or more in the name of Investor Education
and Protection Fund ("IEPF") Authority.
The Company has communicated individually to the concerned
shareholders to claim their unpaid/ unclaimed Second interim dividend
amount(s) for financial year 2016-17 and failure to claim the same
would lead to their equity shares being transferred to the IEPF Authority
without any further notice.
The details of members whose dividends have remained
unclaimed/unpaid for seven consecutive years have been hosted on
the website of the Company. Shareholders are requested to refer
"investor" section on the website of the Company web-link
http://www.colgateinvestors.co.in/shareholder-information to
verify the details of unclaimed dividends and the shares liable to be
transferred to the IEPF Authority.
The concerned Shareholders may note that upon transfer of such
equity shares to the IEPF Authority, no claim shall lie against the
Company in respect of unpaid/ unclaimed dividend amounts and the
equity shares transferred to IEPF Authority. Shareholders may further
note that both, the unclaimed dividends and corresponding shares
including all benefits accruing on such shares, if any, once transferred
to the IEPF Authority can be claimed back from the IEPF Authority for
which details are available at www.iepf.gov.in
In case of any clarification/ assistance in this regard, the concerned
shareholder can write to Company's Registrar and Share Transfer
Agent- Link Intime India Private Limited, C-101, 247 Park, L.B.S.
Marg, Vikhroli West, Mumbai 400 083 email to iepf.shares@linkintime.co.in
All the shareholders holding shares in physical form may note that as
per SEBI Circular No. SEBI/HO/MIRSD/MIRSD\_RTAMB/PI/CIR/2021/
655 dated 03.11.2021 it is compulsory to furnish/update PAN, KYC &
Bank account details and Nomination details. Shareholders holding
shares in demat mode can register/update their bank account details
through their Depository Participants.
For Colgate-Palmolive (India) Limited
Surennder Sharma
Whole-time Director - Legal
& Company Secretary
(DIN: 02731373)
Place: Mumbai
Date : October 13, 2023

TELANGANA STATE POWER
GENERATION CORPORATION LIMITED
VIDYUT SOUDHA - HYDERABAD - 500 082
T.No.e-01/CE/TPC/SE-IB/TPS/TSGENCO/2023-24
BTPS (4x270MW) - New conveying system for diversion of raw coal from the
existing crusher house to stock the raw coal near chain conveyors and
construction of space frame structure raw coal storage shed at Bhadradi
Thermal Power Station, Manuguru, Bhadradi Kothagudem Dist. Value of the
works: ₹ 109.43 Crs. Scheduled Open & Closing Date: 26.09.2023 at 16:00
Hrs & 08.11.2023 at 16:00 Hrs.
T.No.e-12/CE/Civil/Thermal/TSGENCO/2023-24
KTTP - Construction of compound wall around the permanent storage
sheds of Kakatiya Thermal Power Station, Chelpur (Village), Jayashankar
Bhupalapally Dist. Value of the works: ₹ 36,75,384/-, Scheduled Open &
Closing Date: 11.10.2023 at 17:00 Hrs & 26.10.2023 at 17:00 Hrs.
T.No.e-05/CE/O&M/KTPS-V&VI Stages/SE/O&M/TPS/TSGENCO/2023-24
KTPS-V Stage - Replacement of Super Heater Header 4A, 4B, 5 & 8 Sub-
Spool Pipes and other connected welding works in Unit-X of 250 MW of
KTPS-V Stage during Annual overhaul period for the year 2023-24 at
Paloncha, Bhadradi Kothagudem Dist. Value of the works: ₹ 35,32,321/-
Scheduled Open & Closing Date: 05.10.2023 at 18:30 Hrs & 01.11.2023
at 10:30 Hrs.
T.No.e-17/1/CE/O&M/KTPS-VII Stage/CHP/MM/P41/TSGENCO/2023-24
KTPS-VII Stage - Procurement of various types of Rollers for Kothagudem
Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist.
Value of the works: ₹ 19,10,000/-, Scheduled Open & Closing Date:
06.10.2023 at 11:00 Hrs & 31.10.2023 at 15:30 Hrs.
T.No.e-173/CE/O&M/KTPS-VII Stage/CHP/EMP/31/TSGENCO/2023-24
KTPS-VII Stage - Procurement of L&T make 4-pole & 3-pole ACBs for
Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi
Kothagudem Dist. Value of the works: ₹ 27,60,510/-, Scheduled Open &
Closing Date: 07.10.2023 at 16:00 Hrs & 30.10.2023 at 15:30 Hrs.
T.No.e-183/CE/O&M/KTPS-VII Stage/P31/TSGENCO/2023-24
KTPS-VII Stage - Procurement of Empty Hydrogen Gas cylinders for
Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi
Kothagudem Dist. Value of the works: ₹ 15,00,000/-, Scheduled Open &
Closing Date: 10.10.2023 at 11:00 Hrs & 01.11.2023 at 15:30 Hrs.
For further Details: " www.tsgenco.co.in, https://tender.telangana.gov.in

POWER MECH PROJECTS LIMITED
Registered & Corporate office: Plot No.77, Jubilee Enclave,
Madhapur, Hyderabad-500 061, Telangana
Telangana, India Telephone: 040 30444418
Email: cs@powermech.net, Website: www.powermechprojects.com
CIN: L74140TG1999PLC032156
NOTICE
Transfer of equity shares of the Company to
Investor Education and Protection Fund (IEPF)
Shareholders are hereby informed that pursuant to the provisions of Investor Education
and protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016
("the Rules"), as amended, the Interim Dividend declared for the financial year 2015-16,
which remained unclaimed for a period of seven years has been credited to the IEPF on
08<sup>th</sup> June, 2023. The corresponding shares on which dividends were unclaimed for seven
consecutive years will also be transferred as per the procedure set out in the Rules.
In compliance with the Rules, Individual notices are being sent to all the concerned
shareholders whose shares are liable to be transferred to IEPF as per the aforesaid
Rules, the full details of such shareholders is made available on the Company's Website:
In this connection, please note the following:
1) In case you hold shares in physical form: Duplicate share certificate(s) will be issued
and transferred to IEPF. The original share certificate(s) registered in your name(s)
and held by you, will stand automatically cancelled.
2) In case you hold shares in electronic form: Your demat account will be debited for the
shares liable for transfer to the IEPF.
In the event valid claim is not received on or before 12 January 2024, the Company will
proceed to transfer the liable dividend and Equity shares in favor of IEPF authority without
any further notice. Please note that no claim shall lie against the Company in respect of
unclaimed dividend amount and shares transferred to IEPF pursuant to the said rules. It
may be noted that the concerned shareholders can claim the shares and dividend from
IEPF authority by making an application in the prescribed Form IEPF-5 online after
obtaining Entitlement letter from the Company.
For any queries on the above matter, shareholders are requested to contact the Company's
Registrar and Share Transfer Agents, M.S. KFin Technologies Limited, Selenium Tower
B, Plot Nos. 31-32, Financial District, Nanakramguda, Serilingampally Mandal,
Hyderabad-500032. Tel: +9140-67162222 email ID: einward.is@kfintech.com
For Power Mech Projects Limited
Sd/-
Mohith Kumar Khandelwal
Company Secretary
Place: Hyderabad
Date : 13-10-2023

swastika
Swastika Investment Limited
Registered Office: Flat No.18, 2<sup>nd</sup> Floor, North Wing, Madhaveshwar Co-operative
Housing Society Ltd, Madhav Nagar, 11/12, S. V. Road, Andheri W, Mumbai (MH) -
400058
Merchant Banking Division: 48 Jaora Compound, MYH Road, Indore (MP) - 452001
Contact person: Mohit Goyal
Tel no.: +91 731 6644244; Fax no.: +91 731 6644300
E-mail: merchantbanking@swastika.co.in
Investor Grievance: mb.investorgrievance@swastika.co.in
Website: www.swastika.co.in
SEBI registration: INR0000012102
Validity period: Permanent
Registrar to the Offer

BEETAL
BEETAL Financial & Computer Services Private Limited
Address: "BEETAL HOUSE", 3rd Floor, 99, Madangiri, Behind Local Shopping Centre,
New Delhi-110062
Contact person: Punit Kumar Mittal
Tel. no.: 011-29961281-83,26051061, 26051064
Fax no.: 011-29961284
Email: beetal@beetalfinancial.com, beetalra@gmail.com
Website: www.beetalfinancial.com
SEBI registration: INR000000262
Validity period: Permanent
For and on behalf of the Acquirer
Hella Infra Market Private Limited
Place: Thane (West)
Date: October 13, 2023

"IMPORTANT"
Whilst care is taken prior to acceptance of advertising
copy, it is not possible to verify its contents. The Indian
Express (P) Limited cannot be held responsible for such
contents, nor for any loss or damage incurred as a
result of transactions with companies, associations or
individuals advertising in its newspapers or Publications.
We therefore recommend that readers make
necessary inquiries before sending any monies or
entering into any agreements with advertisers or
otherwise acting on an advertisement in any manner
whatsoever.

HATHWAY BHAWANI CABLETEL & DATACOM LIMITED
CIN: L65910MH1984PLC034514
Registered Office : 805/806, Windsor, 8th floor, Off CST Road, Kailasa, Santacruz (East), Mumbai - 400098
Tel No: 022 40542500 Fax No: 022 40542700 Website: www.hathwaybhawani.com; Email: investors.bhawani@hathway.net

UNITED BREWERIES LIMITED
Registered Office: "UB Tower", UB City, # 24, Vittal Mallya Road, Bengaluru - 560 001
Phone: +91-80-45655000, 22272807 Fax: +91-80-22211964
CIN: L36999KA1999PLC025195
Website: www.unitedbreweries.com Email: ublinvestor@ubmail.com
NOTICE FOR LOSS OF SHARE CERTIFICATE
The following share certificates of the Company have been reported lost/misplaced and the holders of the
said share certificates have requested the Company for issue of Duplicate Share Certificates.
Notice is hereby given that the Company will proceed to issue Duplicate Share Certificates to the below
mentioned persons unless a valid objection is received by the Company within 15 days from the date of
publication of this notice.
Sl. No. Folio No. Certificate No. No. of Shares Distinctive No. From To Name of the Shareholder
1 UB062688 104511 660 1639721 1640380 SHAMSHA JAMAL KARIM (JW) JAMAL KARIM M
2 UB050384 111690 800 5303031 5303830 ABDUL RAHSEED ABDUL RAHIMAN (JW) ABDUL RAHIMAN KUNJU
3 UB050490 112983 400 5745041 5745440 INDIRA SHIVARAM POOJARY (JW)SHIVARAM N POOJARY
Any person(s) having objections to the issue of the duplicate share certificates should lodge his/her/their
objection with all supporting documents with the Company at its Registered Office within 15 days from the
appearance of this notice failing which the Company will proceed to issue Duplicate Share Certificate(s) to
the persons mentioned above and thereafter no objection to the issue of duplicate share Certificates will
be entertained from any person(s).
For UNITED BREWERIES LIMITED
AMIT KHERA
COMPANY SECRETARY & COMPLIANCE OFFICER
Place: Bengaluru
Date : 13.10.2023

EXTRACT OF STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2023
(Rs. In Lakhs)
Sr No Particulars Standalone Consolidated
Quarter ended Quarter ended Quarter ended Half Year ended Half Year ended Year ended Quarter ended Quarter ended Quarter ended Half Year ended Half Year ended Year ended
September 30,2023 (Unaudited) June 30,2023 (Unaudited) September 30,2022 (Unaudited) September 30,2023 (Unaudited) September 30,2022 (Unaudited) March 31,2023 (Audited) September 30,2023 (Unaudited) June 30,2023 (Unaudited) September 30,2022 (Unaudited) September 30,2023 (Unaudited) September 30,2022 (Unaudited) March 31,2023 (Audited)
1 Total Income from Operations 67.99 70.34 83.93 138.33 164.00 312.32 67.99 70.34 83.93 138.33 164.00 312.32
2 Net Profit / (Loss) for the period (before Tax and Exceptional Items) (4.18) 0.74 18.78 (3.44) 19.31 33.65 (4.18) 0.74 18.78 (3.44) 19.31 33.65
3 Share of net Profit / (Loss) of Joint venture accounted for using the equity method - - - - - - (1.13) (1.22) (3.20) (2.35) (8.06) (8.05)
4 Net Profit / (Loss) for the period before tax (after Exceptional Items) (4.18) 0.74 18.78 (3.44) 19.31 33.65 (5.31) (0.48) 15.58 (5.79) 11.25 25.60
5 Net Profit / (Loss) for the period after tax (after Exceptional Items) (3.73) 0.59 14.05 (3.14) 14.45 25.02 (4.86) (0.63) 10.85 (5.49) 6.39 16.97
6 Total Comprehensive Income / (Loss) for the Period (comprising Profit / (Loss) for the period after tax and Other Comprehensive Income (after tax)) (3.58) 0.74 13.98 (2.84) 14.38 25.62 (4.71) (0.48) 10.78 (5.19) 6.32 17.57
7 Paid up Equity Share Capital (Face value of Rs.10/- each) 810.00 810.00 810.00 810.00 810.00 810.00 810.00 810.00 810.00 810.00 810.00 810.00
8 Earnings Per Share - (Basic, Diluted and not annualised) (in Rs.) (0.05) 0.01 0.17 (0.04) 0.18 0.31 (0.06) (0.01) 0.13 (0.07) 0.08 0.21
Notes:-
1 The above is an extract of the detailed format of the Financial Results for the quarter and half year ended September 30, 2023 filed with the Stock Exchange under Regulation 33 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the aforesaid Financial Results is available on the Stock Exchange website (www.bseindia.com) and on the Company's website (www.hathwaybhawani.com).
2 The above results have been reviewed by the Audit committee and approved by the Board of Directors in their respective meeting on October 13, 2023.
Place : Mumbai
Date : October 13, 2023
For Hathway Bhawani Cabletel & Datacom Ltd
Sd/-
Vatan Pathan
Director & Chief Executive Officer
DIN: 07468214

**FINANCIAL EXPRESS**

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
 (भारत सरकार का उपक्रम-मिनी रतन कर्मानि)  
 (A Govt. of India Undertaking-Mini Ratna Company)  
**कांफॉर्टे पहवान संख्या (CIN): U74899DL1963GG0103913**  
 क्षेत्रीय कार्यालय: ब्लांक-एम्स, फ्लॉट-12, सेक्टर-5, सॉर्ट रोड, कोलकाता-700091  
 फोन: 033-2367-1077 / 74, ई-मेल: nsc.kolkata.ro@gmail.com  
**सं.: - उत्पादन - 3/ एन.एस.सी. : कोल/2023-24/ दिनांक: 13-10-2023**

**सूचना / NOTICE**

बारा मक्का, मूंगली, उड़द और चने के बीज के विभिन्न किस्मों के प्रमाणित बीज श्रेणी के तहत निर्मित उत्पादों की आपूर्ति के लिए अल्पकालीन ई-निविदा आमंत्रित करने की सूचना

विस्तृत विवरण के लिए, जन सूचना (निविदा-कोटेशन) के अनुरोध निम्न की वेबसाइट [www.indiaseeds.com](http://www.indiaseeds.com) पर देखें। उक्त निविदा हेतु अनिवार्य बोली प्रस्ताव निगम के ई-पोर्टल: <https://indiaseeds.envida.com> पर अंतिमक 23-10-2023 के 14:30 बजे तक प्रस्तुत किये जाने चाहिये। कोई भी सुधारण/परिशिष्ट निगम की वेबसाइट पर ही प्रकाशित होगी।

क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
 (भारत सरकार का उपक्रम-मिनी रतन कर्मानि)  
 (A Govt. of India Undertaking-Mini Ratna Company)  
**कांफॉर्टे पहवान संख्या (CIN): U74899DL1963GG0103913**  
 क्षेत्रीय कार्यालय: ब्लांक-एम्स, फ्लॉट-12, सेक्टर-5, सॉर्ट रोड, कोलकाता-700091  
 फोन: 033-2367-1077 / 74, ई-मेल: nsc.kolkata.ro@gmail.com  
**सं.: - उत्पादन - 3/ एन.एस.सी. : कोल/2023-24/ दिनांक: 12-10-2023**

**सूचना / NOTICE**

मूंग, उड़द, चना, मटर, जिन, सरसों, मसूर और खैरोली (लगाइसी) के विभिन्न किस्मों के प्रमाणित बीज श्रेणी के तहत निर्मित उत्पादों की आपूर्ति के लिए अल्पकालीन ई-निविदा आमंत्रित करने की सूचना

विस्तृत विवरण के लिए, जन सूचना (निविदा-कोटेशन) के अनुरोध निम्न की वेबसाइट [www.indiaseeds.com](http://www.indiaseeds.com) पर देखें। उक्त निविदा हेतु अनिवार्य बोली प्रस्ताव निगम के ई-पोर्टल: <https://indiaseeds.envida.com> पर अंतिमक 19-10-2023 के 14:30 बजे तक प्रस्तुत किये जाने चाहिये। कोई भी सुधारण/परिशिष्ट निगम की वेबसाइट पर ही प्रकाशित होगी।

क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**KERALA WATER AUTHORITY e-Tender Notice**  
 Tender No : 205/2023.24/SE/PHCMVPA  
 Jal Jeevan Mission (JMM) 2021-2022, Elappara Grama Panchayath: Providing FTTC in Rural House Holds in Elappara Grama Panchayath Providing FTTC in Rural House Holds in Elappara Grama Panchayath- General Civil Work. EMD : Rs. 500000. **Tender fee :** Rs. 16540. **Last Date for submitting Tender :** 27-10-2023 04:00 pm **Phone :** 04852835637. **Website :** www.kwa.kerala.gov.in, www.etenders.kerala.gov.in  
 Superintending Engineer PH Circle Muuvattupuzha  
**KWA-JB-GL-6-1371-2023-24**

**ANNOUNCEMENT IN TERMS OF REGULATION 18(F) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, TO THE ELIGIBLE SHAREHOLDERS OF**

**SHALIMAR PAINTS LIMITED**  
 Registered Office: Stainless Centre, 4<sup>th</sup> Floor, Plot No. 50, Sector 32, Gurugram, Haryana-122001, India.  
**Tel No.:** +91-124-4616600, +91-124-4616617. **Fax No.:** +91-124-4616659. **Website:** www.shalimarpaints.com

This announcement ("Announcement") is being issued by Swastika Investment Limited, the manager to the Open Offer ("Manager to the Offer" or "Manager"), for and on behalf of the Acquirer, pursuant to and in compliance with Regulation 18(f) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") in respect of the mandatory open offer to acquire up to 2,17,64,907 (Two Crore Seventeen Lakh Sixty Four Thousand Nine Hundred and Seven only) fully paid up equity shares of face value of INR 2/- (Indian Rupees Two only) each of Shalimar Paints Limited ("Equity Shares") representing 26.00% of the Expanded Voting Share Capital from the Eligible Shareholders of Shalimar Paints Limited ("Target Company") by Hella Infra Market Private Limited ("Acquirer") pursuant to and in compliance with SEBI (SAST) Regulations ("Offer" or "Open Offer").

This Announcement should be read in continuation of, and in conjunction with the Public Announcement dated September 27, 2023 ("PA"). Detailed Public Statement which was published on September 30, 2023 ("DPS") and the Draft Letter of Offer filed with the Securities and Exchange Board of India ("SEBI") on October 09, 2023 ("DLOF"). Capitalized terms used in this Announcement but not defined shall have the same meaning as assigned to such terms in the PA, DPS and DLOF.

The Eligible Shareholders are requested to take note of the following developments with respect to the Offer:

(A) Revision in Offer Price:

1. The Acquirer has acquired the following Equity Shares pursuant to SE Share Purchase in accordance with Regulation 22(2a) of the SEBI (SAST) Regulations:

Date	No. of Equity Shares acquired by the Acquirer	Average price per Equity Share (INR)	Total consideration (INR)
October 12, 2023	24,10,601 <sup>(1)</sup>	168.063	40,51,32,824.05

Note: (1) Since the Equity Shares have been acquired during the Offer Period, they will be placed in the Share Escrow in accordance with Regulation 22(2a) of the SEBI (SAST) Regulations. The Acquirer will not be entitled to exercise voting rights with respect to such equity shares kept in the Share Escrow as required under the Takeover Regulations. Such Equity Shares shall be released to Acquirer's demat account and Acquirer can exercise voting rights on such Equity Shares upon the earlier of: (i) expiry of 21 (Twenty One) Working Days from the date of the DPS, provided the maximum consideration has been deposited in cash in the Escrow Account; or (ii) expiry of the Offer Period of the Offer Offer; as determined in accordance with the SEBI (SAST) Regulations.

2. The highest price paid by the Acquirer in relation to the aforesaid Equity Shares is INR 169.50/- (Indian Rupees One Hundred Sixty Nine and Fifty Paise only), which is higher than the Offer Price. Therefore, in terms of Regulation 8(8) of the SEBI (SAST) Regulations, the Offer Price stands revised from INR 165/- (Indian Rupees One Hundred Sixty Five only) per Equity Share to INR 169.50/- (Indian Rupees One Hundred Sixty Nine and Fifty Paise only) per Equity Share ("Revised Offer Price"). Accordingly, the Revised Offer Price shall be paid to all the Eligible Shareholders who validly tender their Equity Shares in the Open Offer, subject to the terms and conditions set out in the PA, DPS and the LOF that will be sent to the Eligible Shareholders in accordance with the provisions of the SEBI (SAST) Regulations.

(B) Financial Arrangement:

1. Based on the Revised Offer Price, the revised maximum consideration payable under the Offer (assuming full acceptance of the Offer) is INR 368,91,51,736.50 (Indian Rupees Three Hundred Sixty Eight Crore Ninety One Lakh Fifty One Thousand Seven Hundred Thirty Six and Fifty Paise only) ("Maximum Consideration"). In view of increase in the Maximum Consideration, the Acquirer has deposited additional funds in the Escrow Account regulated to provide security for performance of its obligations under the SEBI (SAST) Regulations. The additional amount deposited in the Escrow Account has been confirmed by the Escrow Agent by way of a confirmation letter dated October 13, 2023.

2. The Acquirer has made firm financial arrangements for fulfilling the payment obligations under the Offer, in terms of Regulation 25(1) of the SEBI (SAST) Regulations, and the Acquirer is able to implement this Offer. Sen and Ray, Chartered Accountants (FRN: 0303047E) having its office at 322 V Mall, Thakur Complex, Kandivli (E), Mumbai 400011, Tel. No.: +91 76666 03760 (Rakesh Kumar Kotal, partner, membership No.: 122300), vide its certificate dated October 13, 2023 certified that the Acquirer has adequate and firm financial resources through verifiable means to fulfill its obligations under the Offer.

3. Based on the above, the Manager is satisfied that firm arrangements have been put in place by the Acquirer to fulfill its obligations in relation to this Offer through verifiable means in accordance with the SEBI (SAST) Regulations.

(C) Other Information:

1. Except as detailed in this Announcement, all other terms, conditions and contents of the Open Offer and the PA, DPS, DLOF remain unchanged.

2. The Acquirer and its directors, in their capacity as directors, accept responsibility for the information contained in this Announcement and also for the obligations of the Acquirer laid down in the SEBI (SAST) Regulations in respect of the Open Offer.

3. This Announcement is expected to be available on SEBI's website ([www.sebi.gov.in](http://www.sebi.gov.in)).

Issued by the Manager

**swastika**  
 Swastika Investmart Limited  
 Registered Office: Flat No.18, 2<sup>nd</sup> Floor, North Wing, Madhaveshwar Co-operative Housing Society Ltd., Madhav Nagar, 11/2, S. V. Road, Andheri W, Mumbai (MH) - 400058  
 Merchant Banking Division: 48 Jaora Compound, MYH Road, Indore (MP) - 452001  
**Contact person:** Mohit Goyal  
**Tel no.:** +91 731 6644244; **Fax no.:** +91 731 6644300  
**E-mail:** merchantbanking@swastika.co.in  
**Investor Grievance:** mb.investorgrievance@swastika.co.in  
**Website:** www.swastika.co.in  
**SEBI registration:** INM000012102  
**Validity period:** Permanent  
**Registrar to the Offer**

**BEETAL**  
**BEETAL Financial & Computer Services Private Limited**  
**Address:** "BEETAL HOUSE", 3rd Floor, 99, Madangir, Behind Local Shopping Centre, New Delhi-110062  
**Contact person:** Punit Kumar Mittal  
**Tel. no.:** 011-29961281-83, 26051061, 26051064  
**Fax no.:** 011-29961284  
**Email:** beetal@beetalfinancial.com, beetalra@gmail.com  
**Website:** www.beetalfinancial.com  
**SEBI registration:** INR000000262  
**Validity period:** Permanent  
**For and on behalf of the Acquirer**  
**Hella Infra Market Private Limited**  
**Place:** Thane (West)  
**Date:** October 13, 2023

**MAGNUM VENTURES LIMITED**  
**CIN: L21093DL1980PLC010492**  
**Regd. Office:** HNO-MN01, Hub and Oak, E-14, Lower Ground Floor, Defence Colony, New Delhi-110024  
**Tel: +91-11-42420015 | E-mail: info@magnumventures.in**  
**Website:** www.magnumventures.in

**NOTICE TO THE MEMBERS FOR UPDATE OF E-MAIL ADDRESS AND OTHER INFORMATION**

Notice is hereby given that the 01/2023-24 EGM (Extra-Ordinary General Meeting) of the Company is scheduled to be held on 8th November, 2023, Wednesday at 01.00 p.m. through Video Conference, in compliance with all applicable laws and circulars issued by the Ministry of Corporate Affairs (MCA), Government of India & Securities & Exchange Board of India (SEBI), to transact the business that will be set forth in the Notice of the Meeting. As per aforesaid circulars, the Notice of EGM has to be sent only by electronic mode to those Members whose E-mail id are already registered with the Company/ Depositories. The Company is also providing e-voting and remote e-voting facility to all its members similar to earlier practices.

If your email ID is already registered with the Company/ Depository, Notice of EGM and login details for e-voting shall be sent to your registered email address. In case you have not registered your email ID with the Company/ Depository, please follow below instructions to register your email ID for obtaining Notice of EGM & login details for e-voting.

**Registration/Update of e-mail addresses & bank account details:**

Send a request to RTA of the Company i.e. MAS Services Limited at T-34, 2nd Floor, Okhla Industrial Area Phase - II, New Delhi - 110 020 in duly filled Form No. ISR-1, which can be downloaded from the website of the Company at [www.magnumventures.in](http://www.magnumventures.in) under Investor Relation tab as well as RTA's website i.e. [www.masserv.com](http://www.masserv.com) under download tab. You can also send the Form No. ISR-1 with digital signature to RTA's email id [investor@masserv.com](mailto:investor@masserv.com) under copy marked to company at [cs\\_rml@cissahibabad.in](mailto:cs_rml@cissahibabad.in)

**E-voting Information:** The Company will provide its shareholders facility of remote e-voting through electronic voting services arranged by NSDL. Electronic voting shall also be made available to the shareholders participating in the EGM. Details regarding the same will be provided in the Notice of the EGM and will also be made available on the Company's website viz. [www.magnumventures.in](http://www.magnumventures.in)

The Notice of EGM will also be available on Company's website at [www.magnumventures.in](http://www.magnumventures.in) and website of BSE Limited at [www.bseindia.com](http://www.bseindia.com) and NSE Limited at [www.nseindia.com](http://www.nseindia.com) Members attending the meeting through VC shall be counted for the purpose of Quorum under Section 103 of the Companies Act, 2013.

For Magnum Ventures Limited  
 Sd/-  
**Pardeep Kumar Jain**  
 (Managing Director)

Date: 14/10/2023  
 Place: Ghaziabad

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
 (भारत सरकार का उपक्रम-मिनी रतन कर्मानि)  
 (A Govt. of India Undertaking-Mini Ratna Company)  
**कांफॉर्टे पहवान संख्या (CIN): U74899DL1963GG0103913**  
 क्षेत्रीय कार्यालय: ब्लांक-एम्स, फ्लॉट-12, सेक्टर-5, सॉर्ट रोड, कोलकाता-700091  
 फोन: 033-2367-1077 / 74, ई-मेल: nsc.kolkata.ro@gmail.com  
**सं.: - प्रशासन - 14/ एन.एस.सी. : कोल/2023-24/ दिनांक: 12-10-2023**

**सूचना / NOTICE**

सिलिगुरी शहर से लगभग 10 किलो मीटर के दायरे में बीजों के भण्डारण हेतु लगभग 1,300 sq. ft. of Godown Space for Storage of Seeds, within the distance of approx. 10 KM from Siliguri City West Bengal.

विस्तृत विवरण के लिए, जन सूचना (निविदा-कोटेशन) के अनुरोध निम्न की वेबसाइट [www.indiaseeds.com](http://www.indiaseeds.com) पर देखें। उक्त निविदा हेतु अनिवार्य बोली प्रस्ताव निगम के ई-पोर्टल: <https://indiaseeds.envida.com> पर अंतिमक 02-11-2023 के 15:00 बजे तक प्रस्तुत किये जाने चाहिये। कोई भी सुधारण/परिशिष्ट निगम की वेबसाइट पर ही प्रकाशित होगी।

For details, please visit NSC's website [www.indiaseeds.com](http://www.indiaseeds.com) under Public Notice (Tender / Quotations). Online bids for the above tenders may be submitted separately at NSC e-Portal: <https://indiaseeds.envida.com> latest by 15:00 Hrs. of 02-11-2023. Corrigendum / addendum, if any, shall only be published in NSC's website.

क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**Karnataka Bank Ltd.**  
 Your Family Bank. Across India.

Regd. & Head Office: P. B. No.599, Mahaveers Circle, Kankana, Mangaluru - 575 002.  
 Ph: 0824-2228222. E-mail: investor.grievance@ktkbank.com  
 Website: [www.karnatakabank.com](http://www.karnatakabank.com). CIN: L85110KA1924PLC001128

**NOTICE OF LOSS OF SHARE CERTIFICATE**

Notice is hereby given that the following share certificate(s) have been reported as lost/ misplaced and upon request from the shareholder(s)/legal heir(s) the Bank will proceed to issue duplicate share certificate(s) under the below mentioned person(s) unless a valid objection with all supporting documents is received by the Bank at its registered office within 15 days from the date of publication of this notice. No claim will be entertained by the Bank with respect to the original share certificate(s) subsequent to the issue of the duplicate thereof.

Sl. No.	Folio No.	Cert. No. From To	Dist No. From To	No. of Shares	Name of the Share Holder
1	57000131	58809 58813 413211 441085 450732	58813	1320747 52316392 52318328 190973257 309702587	4290 PRAKASH A

For Karnataka Bank Ltd  
 Sham K  
 Company Secretary

Place : Mangaluru  
 Date : 13/10/2023

**POWER MECH PROJECTS LIMITED**  
 Registered & Corporate office: Plot No.77, Jubilee Enclave, Madhapur, Hyderabad-500 081, Telangana  
 Telangana, India Telephone: 040 30444418  
 Email: cs@powermech.net, Website: www.powermechprojects.com  
 CIN: L74140TG1999PLC032156

**NOTICE**

Transfer of equity shares of the Company to Investor Education and Protection Fund (IEPF)

Shareholders are hereby informed that pursuant to the provisions of Investor Education and protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules"), as amended, the Interim Dividend declared for the financial year 2015-16, which remained unclaimed for a period of seven years has been credited to the IEPF on 08<sup>th</sup> June, 2023. The corresponding shares on which dividends were unclaimed for seven consecutive years will also be transferred as per the procedure set out in the Rules.

In compliance with the Rules, Individual notices are being sent to all the concerned shareholders whose shares are liable to be transferred to IEPF as per the aforesaid Rules, the full details of such shareholders is made available on the Company's Website. In this connection, please note the following:

- In case you hold shares in physical form: Duplicate share certificate(s) will be issued and transferred to IEPF. The original share certificate(s) registered in your name(s) and held by you, will stand automatically cancelled.
- In case you hold shares in electronic form: Your demat account will be debited for the shares liable for transfer to the IEPF.

In the event valid claim is not received on or before 12 January 2024, the Company will proceed to transfer the liable dividend and Equity shares in favor of IEPF authority without any further notice. Please note that no claim shall lie against the Company in respect of unclaimed dividend amount and shares transferred to IEPF pursuant to the said rules. It may be noted that the concerned shareholders can claim the shares and dividend from IEPF authority by making an application in the prescribed Form IEPF-5 online after obtaining Entitlement letter from the Company.

For any queries on the above matter, shareholders are requested to contact the Company's Registrar and Share Transfer Agents, M/s. KFin Technologies Limited, Selenium Tower B, Plot Nos. 31-32, Financial District, Nanakramguda, Serilingampally Mandal, Hyderabad-500032. Tel: +9140-67162222 email ID: [enward.ris@kfin.tech.com](mailto:enward.ris@kfin.tech.com)

For Power Mech Projects Limited  
 Sd/-  
**Mohit Kumar Khandelwal**  
 Company Secretary

Place : Hyderabad  
 Date : 13-10-2023

**"IMPORTANT"**

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers and otherwise acting on an advertisement in any manner whatsoever.

**COLGATE-PALMOLIVE (INDIA) LIMITED**  
**CIN: L24200MH1937PLC002700**  
**Regd. Off:** Colgate Research Centre, Main Street, Hiranandani Gardens, Powai, Mumbai 400 076.  
**Tel: (022) 6709 5050 Fax: (022) 2570 5088**  
**Website:** www.colgatepalmolive.co.in  
**Email Id:** investors\_grievance@colpal.com

**NOTICE**

NOTICE is hereby given that pursuant to Section 124(6) of the Companies Act, 2013 ("the Act") read with the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules") as amended to date, Colgate-Palmolive (India) Limited ("the Company") will transfer all equity shares in respect of which the dividend has not been paid or claimed by the Shareholders for seven consecutive years or more in the name of Investor Education and Protection Fund ("IEPF") Authority.

The Company has communicated individually to the concerned shareholders to claim their unpaid/ unclaimed Second interim dividend amount(s) for financial year 2016-17 and failure to claim the same would lead to their equity shares being transferred to the IEPF Authority without any further notice.

The details of members whose dividends have remained unclaimed/unpaid for seven consecutive years have been hosted on the website of the Company. Shareholders are requested to refer "investor" section on the website of the Company web-link <http://www.colgateinvestors.co.in/shareholder-information> to verify the details of unclaimed dividends and the shares liable to be transferred to the IEPF Authority.

The concerned Shareholders may note that upon transfer of such equity shares to the IEPF Authority, no claim shall lie against the Company in respect of unpaid/ unclaimed dividend amounts and the equity shares transferred to IEPF Authority. Shareholders may further note that both, the unclaimed dividends and corresponding shares including all benefits accruing on such shares, if any, once transferred to the IEPF Authority can be claimed back from the IEPF Authority for which details are available at [www.iepf.gov.in](http://www.iepf.gov.in)

In case of any clarification/ assistance in this regard, the concerned shareholder can write to Company's Registrar and Share Transfer Agent- Link Intime India Private Limited, C-101, 247 Park, L.B.S. Marg, Vikhroli West, Mumbai 400 083 email to [iepf.shares@linkintime.co.in](mailto:iepf.shares@linkintime.co.in) All the shareholders holding shares in physical form may note that as per SEBI Circular No. SEBI/HO/MIRSD/MIRSD\_RTAMB/PI/CIR/2021/655 dated 03.11.2021 it is compulsory to furnish/update PAN, KYC & Bank account details and Nomination details. Shareholders holding shares in demat mode can register/update their bank account details through their Depository Participants.

For Colgate-Palmolive (India) Limited  
 Surender Sharma  
 Whole-time Director - Legal & Company Secretary  
 (DIN: 02731373)  
 Place : Mumbai  
 Date : October 13, 2023

**UNITED BREWERIES LIMITED**  
 Registered Office: "UB Tower", UB City, # 24, Vittal Mallya Road, Bengaluru - 560 001  
 Phone: +91-80-45655000, 22272807 Fax: +91-80-22211964  
**CIN: L36999KA1999PLC025195**  
 Website: [www.unitedbreweries.com](http://www.unitedbreweries.com) Email: [ublinvestor@ubmail.com](mailto:ublinvestor@ubmail.com)

**NOTICE FOR LOSS OF SHARE CERTIFICATE**

The following share certificates of the Company have been reported lost/misplaced and the holders of the said share certificates have requested the Company for issue of Duplicate Share Certificates.

Notice is hereby given that the Company will proceed to issue Duplicate Share Certificates to the below mentioned persons unless a valid objection is received by the Company within 15 days from the date of publication of this notice.

Sl. No.	Folio No.	Certificate No.	No. of Shares	Distinctive No.		Name of the Shareholder
				From	To	
1	UB062688	104511	660	1639721	1640380	SHAMSHA JAMAL KARIM (jw) JAMAL KARIM M
2	UB050384	111690	800	5303031	5303830	ABDUL RASHEED ABDUL RAHIMAN (jw) ABDUL RAHIMAN KUNJU
3	UB050490	112983	400	5745041	5745400	INDIRA SHIVARAM POOJARY (jw)SHIVARAM N POOJARY

Any person(s) having objections to the issue of the duplicate share certificates should lodge his/her/their objection with all supporting documents with the Company at its Registered Office within 15 days from the appearance of this notice failing which the Company will proceed to issue Duplicate Share Certificate(s) to the persons mentioned above and thereafter no objection to the issue of duplicate share Certificates will be entertained from any person(s).

For UNITED BREWERIES LIMITED  
**AMIT KHERA**  
 COMPANY SECRETARY & COMPLIANCE OFFICER  
 Place : Bengaluru  
 Date : 13.10.2023

**HATHWAY BHAWANI CABLETEL & DATACOM LIMITED**  
**CIN: L65910MH1984PLC034514**  
**Registered Office :** 805/806, Windsor, 8th floor, Off CST Road, Kalina, Santacruz (East), Mumbai - 400098  
**Tel No: 022 40542500 Fax No: 022 40542700 Website: www.hathwaybhawani.com; Email: investors.bhawani@hathway.net**

**EXTRACT OF STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2023 (Rs. In Lakhs)**

Sr No	Particulars	Standalone						Consolidated					
		Quarter ended	Quarter ended	Quarter ended	Half Year ended	Half Year ended	Year ended	Quarter ended	Quarter ended	Quarter ended	Half Year ended	Half Year ended	Year ended
		September 30,2023 (Unaudited)	June 30,2023 (Unaudited)	September 30,2022 (Unaudited)	September 30,2023 (Unaudited)	September 30,2022 (Unaudited)	March 31,2023 (Audited)	September 30,2023 (Unaudited)	June 30,2023 (Unaudited)	September 30,2022 (Unaudited)	September 30,2022 (Unaudited)	September 30,2022 (Unaudited)	March 31,2023 (Audited)
1	Total Income from Operations	67.99	70.34	83.93	138.33	164.00	312.32	67.99	70.34	83.93	138.33	164.00	312.32
2	Net Profit / (Loss) for the period (before Tax and Exceptional Items)	(4.18)	0.74	18.78	(3.44)	19.31	33.65	(4.18)	0.74	18.78	(3.44)	19.31	33.65
3	Share of net Profit / (Loss) of Joint venture accounted for using the equity method	-	-	-	-	-	-	(1.13)	(1.22)	(3.20)	(2.35)	(8.06)	(8.05)
4	Net Profit / (Loss) for the period before tax (after Exceptional Items)	(4.18)	0.74	18.78	(3.44)	19.31	33.65	(5.31)	(0.48)	15.58	(5.79)	11.25	25.60
5	Net Profit / (Loss) for the period after tax (after Exceptional Items)	(3.73)	0.59	14.05	(3.14)	14.45	25.02	(4.86)	(0.63)	10.85	(5.49)	6.39	16.97
6	Total Comprehensive Income / (Loss) for the Period (comprising Profit / (Loss) for the period after tax and Other Comprehensive Income (after tax))	(3.58)	0.74	13.98	(2.84)	14.38	25.62	(4.71)	(0.48)	10.78	(5.19)	6.32	17.57
7	Paid up Equity Share Capital (Face value of Rs.10/- each)	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00
8	Earnings Per Share - (Basic, Diluted and not annualised) (in Rs.)	(0.05)	0.01	0.17	(0.04)	0.18	0.31	(0.06)	(0.01)	0.13	(0.07)	0.08	0.21

Notes:-  
 1 The above is an extract of the detailed format of the Financial Results for the quarter and half year ended September 30, 2023 filed with the Stock Exchange under Regulation 33 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the aforesaid Financial Results is available on the Stock Exchange website ([www.bseindia.com](http://www.bseindia.com)) and on the Company's website ([www.hathwaybhawani.com](http://www.hathwaybhawani.com)).

2 The above results have been reviewed by the Audit committee and approved by the Board of Directors in their respective meeting on October 13, 2023.

**PUBLIC NOTICE**

INTEGRA CAPITAL LIMITED  
INTEGRA CAPITAL MANAGEMENT LIMITED  
INTEGRA CAPITAL LIMITED  
This is with reference to RBI letter P.V. (NBFC-BL) Serial S415/05.09.035/2023-24 dated 25.7.2023 it is hereby informed that Integra Capital Management Limited, originally incorporated on 02/05/1990 under the companies act, 1956 as Integra Capital Management Limited has changed its name to Integra Capital Limited vide approval letter dated 10/10/2023.

Further, it is informed that pursuant to rule 29 of Companies (Incorporation) Rules, 2014, the company has been issued a new certificate of incorporation pursuant to change of name in Form No. INC 25 by the ROC, NCT of Delhi evidencing the change of name. All stakeholders are requested to take note of the above information.

By order of the board of directors  
Sd/-  
Taru Vohra  
(Managing Director)

Place: Delhi  
Date: 13-10-2023

**REPUBLICATION OF FORM G INVITATION FOR EXPRESSION OF INTEREST FOR PROCESS CONSTRUCTION AND TECHNICAL SERVICES PRIVATE LIMITED OPERATING IN EPC, OFF-SHORE CONTRACTS**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Process Construction and Technical Services Private Limited U29113MH2006PTC161487
2. Address of the registered office	Office No 8.9.10.11.1 Floor, Shree Ramkrishna Niwas CHS Ltd, Plot 46 & 47, Sector-40, Seawoods, Neri-West, Navi Mumbai, Thane, Maharashtra- 400706.
3. URL of website	https://pctsprivltd.com/
4. Details of place where majority of fixed assets are located	Navi Mumbai
5. Installed capacity of main products/ services	EPC Company
6. Quantity and value of main products/ services sold in last financial year	NA
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL:	https://ibbi.gov.in/en/claims/claim-process/U29113MH2006PTC161487
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Interested parties can obtain required information by sending email to: ip.pcts@gmail.com
10. Last date for receipt of expression of interest	30 <sup>th</sup> October 2023
11. Date of issue of provisional list of prospective resolution applicants	8 <sup>th</sup> November 2023
12. Last date for submission of objections to provisional list	13 <sup>th</sup> November 2023
13. Date of issue of final list of prospective resolution applicants	17 <sup>th</sup> November 2023
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19 <sup>th</sup> November 2023
15. Last date for submission of resolution plans	19 <sup>th</sup> December 2023
16. Process email id to submit Expression of Interest	ip.pcts@gmail.com

Sd/-  
CA Sunil Kumar Kabra  
RP for M/s Process Construction and Technical Services Pvt Ltd.  
IBBI Registration No.: IBBI/PA-001/IP-PD1011/2017-18/11662  
301, 3<sup>rd</sup> Floor, Regus Business Centre, New Citylight Road,  
Above Mercedes-Benz Showroom, Bhadrana-Vesu, Surat-395007

Date: 14<sup>th</sup> October 2023  
Place: Surat

**COLGATE-PALMOLIVE (INDIA) LIMITED**

CIN: L24200MH1937PLC002700  
Regd. Off: Colgate Research Centre, Main Street, Hiranandani Gardens, Powai, Mumbai 400 076.  
Tel: (022) 6709 5050 Fax: (022) 2570 5088  
Website: www.colgatepalmolive.co.in  
Email id: investors\_grievance@colpal.com

**NOTICE**

NOTICE is hereby given that pursuant to Section 124(6) of the Companies Act, 2013 ("the Act") read with the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules") as amended to date, Colgate-Palmolive (India) Limited ("the Company") will transfer all equity shares in respect of which the dividend has not been paid or claimed by the Shareholders for seven consecutive years or more in the name of Investor Education and Protection Fund ("IEPF") Authority.

The Company has communicated individually to the concerned shareholders to claim their unpaid/ unclaimed Second interim dividend amount(s) for financial year 2016-17 and failure to claim the same would lead to their equity shares being transferred to the IEPF Authority without any further notice.

The details of members whose dividends have remained unclaimed/unpaid for seven consecutive years have been hosted on the website of the Company. Shareholders are requested to refer "investor" section on the website of the Company web-link <http://www.colgateinvestors.co.in/shareholder-information> to verify the details of unclaimed dividends and the shares liable to be transferred to the IEPF Authority.

The concerned Shareholders may note that upon transfer of such equity shares to the IEPF Authority, no claim shall lie against the Company in respect of unpaid/ unclaimed dividend amounts and the equity shares transferred to IEPF Authority. Shareholders may further note that both, the unclaimed dividends and corresponding shares including all benefits accruing on such shares, if any, once transferred to the IEPF Authority can be claimed back from the IEPF Authority for which details are available at [www.iepf.gov.in](http://www.iepf.gov.in)

In case of any clarification/ assistance in this regard, the concerned shareholder can write to Company's Registrar and Share Transfer Agent- Link Intime India Private Limited, C-101, 247 Park, L.B.S. Marg, Vikhroli West, Mumbai 400 083 email to [iepf.shares@linkintime.co.in](mailto:iepf.shares@linkintime.co.in) All the shareholders holding shares in physical form may note that as per SEBI Circular No. SEBI/HO/MIRSD/MIRSD\_RTAMB/PI/CIR/2021/655 dated 03.11.2021 it is compulsory to furnish/update PAN, KYC & Bank account details and Nomination details. Shareholders holding shares in demat mode can register/update their bank account details through their Depository Participants.

For Colgate-Palmolive (India) Limited  
Surenth Sharma  
Whole-time Director - Legal  
& Company Secretary  
(DIN: 02731373)  
Place: Mumbai  
Date : October 13, 2023

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
(भारत सरकार का उपक्रम-मिनी रत्न कम्पनी)  
(A Govt. of India Undertaking-Mini Ratna Company)  
काँप्यौट पहचान संख्या (CIN): U74899DL1963GG01003913  
क्षेत्रीय कार्यालय : ब्लॉक-एचयू, फ्लॉट-12, सेक्टर-5, सॉफ्ट लेक, कोलकाता-700091  
फोन: 033-2367-1077 / 74, ई-मेल : nsc.kolkata.ro@gmail.com  
सं.-: उत्पादन - 3/ एन.एस.सी. : कोल/2023-24/ दिनांक : 13-10-2023  
सूचना / NOTICE

ब्रा, उड़, चना, मटर, जिल, सरसों, मसूर और खैरी (लयाहीरी) के विभिन्न किस्मों के प्रमाणित बीज श्रेणी के तहत निर्मित उत्पाद की आपूर्ति के लिए अल्पकालीन ई-निविदा आमंत्रित करने की सूचना  
विस्तृत विवरण के लिए, जन सूचना (निविदा-कोडेशन) के अनुरोध निगम की वेबसाइट [www.indiaseeds.com](http://www.indiaseeds.com) देखें। उक्त निविदा हेतु अनिवार्य बोली प्रस्ताव निगम के ई-पोर्टल: <https://indiaseeds.envida.com> पर अधिकतम 23-10-2023 के 14:30 बजे तक प्रस्तुत किये जाने चाहिए। कोई भी सुधार/परिशिष्ट निगम की वेबसाइट पर ही प्रकाशित होगा।  
क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
(भारत सरकार का उपक्रम-मिनी रत्न कम्पनी)  
(A Govt. of India Undertaking-Mini Ratna Company)  
काँप्यौट पहचान संख्या (CIN): U74899DL1963GG01003913  
क्षेत्रीय कार्यालय : ब्लॉक-एचयू, फ्लॉट-12, सेक्टर-5, सॉफ्ट लेक, कोलकाता-700091  
फोन: 033-2367-1077 / 74, ई-मेल : nsc.kolkata.ro@gmail.com  
सं.-: उत्पादन - 3/ एन.एस.सी. : कोल/2023-24/ दिनांक : 12-10-2023  
सूचना / NOTICE

मूंग, उड़, चना, मटर, जिल, सरसों, मसूर और खैरी (लयाहीरी) के विभिन्न किस्मों के प्रमाणित बीज श्रेणी के तहत निर्मित उत्पाद की आपूर्ति के लिए अल्पकालीन ई-निविदा आमंत्रित करने की सूचना  
विस्तृत विवरण के लिए, जन सूचना (निविदा-कोडेशन) के अनुरोध निगम की वेबसाइट [www.indiaseeds.com](http://www.indiaseeds.com) देखें। उक्त निविदा हेतु अनिवार्य बोली प्रस्ताव निगम के ई-पोर्टल: <https://indiaseeds.envida.com> पर अधिकतम 19-10-2023 के 14:30 बजे तक प्रस्तुत किये जाने चाहिए। कोई भी सुधार/परिशिष्ट निगम की वेबसाइट पर ही प्रकाशित होगा।  
क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**MAGNUM VENTURES LIMITED**  
CIN: L21093DL1980PLC010492  
Regd. Office: HNO-MN01, Hub and Oak, E-14, Lower Ground Floor, Defence Colony, New Delhi-110024  
Tel: +91-11-42420015 | E-mail: info@magnumventures.in  
Website: www.magnumventures.in

**NOTICE TO THE MEMBERS FOR UPDATE OF E-MAIL ADDRESS AND OTHER INFORMATION**

Notice is hereby given that the 01/2023-24 EGM (Extra-Ordinary General Meeting) of the Company is scheduled to be held on 8th November, 2023, Wednesday at 01.00 p.m. through Video Conference, in compliance with all applicable laws and circulars issued by the Ministry of Corporate Affairs (MCA), Government of India & Securities & Exchange Board of India (SEBI), to transact the business that will be set forth in the Notice of the Meeting. As per aforesaid circulars, the Notice of EGM has to be sent only by electronic mode to those Members whose E-mail Id are already registered with the Company/ Depositories. The Company is also providing e-voting and remote e-voting facility to all its members similar to earlier practices.

If your email ID is already registered with the Company/ Depository, Notice of EGM and login details for e-voting shall be sent to your registered email address. In case you have not registered your email ID with the Company/ Depository, please follow below instructions to register your email ID for obtaining Notice of EGM & login details for e-voting.  
Registration/update of e-mail addresses & bank account details:

<b>Physical Holding</b>	Send a request to RTA of the Company i.e. MAS Services Limited at T-34, 2nd Floor, Okhla Industrial Area Phase - II, New Delhi - 110 020 in duly filled Form No. ISR-1, which can be downloaded from the website of the Company at <a href="http://www.magnumventures.in">www.magnumventures.in</a> under Investor Relation tab as well as RTA's website i.e. <a href="http://www.masserv.com">www.masserv.com</a> under download tab. You can also send the Form No. ISR-1 with digital signature to RTA's email id <a href="mailto:investor@masserv.com">investor@masserv.com</a> under copy marked to company at <a href="mailto:cs_rml@cissahabad.in">cs_rml@cissahabad.in</a>
<b>Demat Holding</b>	Please contact your DP and register your email address and bank account details as per the process advised by DP.

E-voting Information: The Company will provide its shareholders facility of remote e-voting through electronic voting services arranged by NSDL. Electronic voting shall also be made available to the shareholders participating in the EGM. Details regarding the same will be provided in the Notice of the EGM and will also be made available on the Company's website viz. [www.magnumventures.in](http://www.magnumventures.in)

The Notice of EGM will also be available on Company's website at [www.magnumventures.in](http://www.magnumventures.in) and website of BSE Limited at [www.bseindia.com](http://www.bseindia.com) and NSE Limited at [www.nseindia.com](http://www.nseindia.com) Members attending the meeting through V.C shall be counted for the purpose of Quorum under Section 103 of the Companies Act, 2013.  
For Magnum Ventures Limited  
Sd/-  
Pardeep Kumar Jain  
(Managing Director)  
Date: 14/10/2023  
Place: Ghaziabad

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
(भारत सरकार का उपक्रम-मिनी रत्न कम्पनी)  
(A Govt. of India Undertaking-Mini Ratna Company)  
काँप्यौट पहचान संख्या (CIN): U74899DL1963GG01003913  
क्षेत्रीय कार्यालय : ब्लॉक-एचयू, फ्लॉट-12, सेक्टर-5, सॉफ्ट लेक, कोलकाता-700091  
फोन: 033-2367-1077 / 74, ई-मेल : nsc.kolkata.ro@gmail.com  
सं.-: प्रशासन - 14/ एन.एस.सी. : कोल/2023-24/ दिनांक : 12-10-2023  
सूचना / NOTICE

सिलीगुड़ी शहर से लगभग 10 किलो मीटर के दायरे में बीजों के भण्डारण हेतु लगभग 1,300 वर्गफीट का गोदाम परिसर किये पर लेने हेतु ई-निविदा सूचना  
विस्तृत विवरण के लिए, जन सूचना (निविदा-कोडेशन) के अनुरोध निगम की वेबसाइट [www.indiaseeds.com](http://www.indiaseeds.com) देखें। उक्त निविदा हेतु अनिवार्य बोली प्रस्ताव निगम के ई-पोर्टल: <https://indiaseeds.envida.com> पर अधिकतम 02-11-2023 के 15:00 बजे तक प्रस्तुत किये जाने चाहिए। कोई भी सुधार/परिशिष्ट निगम की वेबसाइट पर ही प्रकाशित होगा।  
क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

e-Tender Notice for Hiring approx. 1,300 sq. ft. of Godown Space for Storage of Seeds, within the distance of approx. 10 KM from Siliguri West Bengal.  
For details, please visit NSC's website [www.indiaseeds.com](http://www.indiaseeds.com) under Public Notice (Tender / Quotations). Online bids for the above tenders may be submitted separately at NSC e-Portal: <https://indiaseeds.envida.com> latest by 15:00 Hrs. of 02-11-2023. Corrigendum / addendum, if any, shall only be published in NSC's website.

**Karnataka Bank Ltd.**  
Your Family Bank. Across India.  
Regd. & Head Office: P. B. No.599, Mahaveera Circle, Kanknady, Mangaluru - 575 002.  
Ph: 0824-2228222, E-mail: investor.grievance@ktkbank.com  
Website: www.karnatakabank.com, INR: L85110KA1924PLC001128  
**NOTICE OF LOSS OF SHARE CERTIFICATE**  
Notice is hereby given that the following share certificate(s) have been reported as lost/ misplaced and upon request from the shareholder(s)/ legal heir(s) the Bank will proceed to issue duplicate share certificate(s) to the below mentioned person(s) unless a valid objection with all supporting documents is received by the Bank at its registered office within 15 days from the date of publication of this notice. No claim will be entertained by the Bank with respect to the original share certificate(s) subsequent to the issue of the duplicate thereof.

Sl. No.	Folio No.	Cert No. From To	Dist No. From To	No. of Shares	Name of the Share Holder
1	57000131	58809 58813	1320747 1320966	4290	PRAKASH A
		413211 413211	52316392 52318328		
		441085 450732	190973257 190974897		
			309702587 309703807		

Place: Mangaluru  
Date: 13/10/2023  
For Karnataka Bank Ltd  
Sham K  
Company Secretary

**POWER MECH PROJECTS LIMITED**  
Registered & Corporate office: Plot No.77, Jubilee Enclave, Madhapur, Hyderabad-500 081, Telangana  
Telangana, India Telephone: 040 30444418  
Email: cs@powermech.net, Website: www.powermechprojects.com  
CIN: L74140TG1999PLC032156  
**NOTICE**  
**Transfer of equity shares of the Company to Investor Education and Protection Fund (IEPF)**  
Shareholders are hereby informed that pursuant to the provisions of Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules"), as amended, the Interim Dividend declared for the financial year 2015-16, which remained unclaimed for a period of seven years has been credited to the IEPF on 08<sup>th</sup> June, 2023. The corresponding shares on which dividends were unclaimed for seven consecutive years will also be transferred as per the procedure set out in the Rules. In compliance with the Rules, Individual notices are being sent to all the concerned shareholders whose shares are liable to be transferred to IEPF as per the aforesaid Rules, the full details of such shareholders is made available on the Company's Website. In this connection, please note the following:  
1) In case you hold shares in physical form: Duplicate share certificate(s) will be issued and transferred to IEPF. The original share certificate(s) registered in your name(s) and held by you, will stand automatically cancelled.  
2) In case you hold shares in electronic form: Your demat account will be debited for the shares liable for transfer to the IEPF.  
In the event valid claim is not received on or before 12 January 2024, the Company will proceed to transfer the liable dividend and Equity shares in favor of IEPF authority without any further notice. Please note that no claim shall lie against the Company in respect of unclaimed dividend amount and shares transferred to IEPF pursuant to the said rules. It may be noted that the concerned shareholders can claim the shares and dividend from IEPF authority by making an application in the prescribed Form IEPF-5 online after obtaining Entitlement letter from the Company.  
For any queries on the above matter, shareholders are requested to contact the Company's Registrar and Share Transfer Agents, M/s. KFIn Technologies Limited, Selenium Tower B, Plot Nos. 31-32, Financial District, Nanakramguda, Serilingampally Mandal, Hyderabad-500032. Tel: +9140-67162222 email ID: einward.rs@kfintech.com  
For Power Mech Projects Limited  
Sd/-  
Mohith Kumar Khandelwal  
Company Secretary  
Place: Hyderabad  
Date: 13-10-2023

**KERALA WATER AUTHORITY e-Tender Notice**  
Tender No: 205/2023-24/SE/PHC/MVPA  
Jal Jeevan Mission (J.M.) 2021-2022: Elappara Grama Panchayath: Providing FHTC in Rural House Holds in Elappara Grama Panchayath Providing FHTC in Rural House Holds in Elappara Grama Panchayath- General Civil Work. EMD : Rs. 500000. Tender fee : Rs. 16540. Last Date for submitting Tender : 27-10-2023 04:00 pm Phone : 04852835637, Website : www.kwa.kerala.gov.in, www.tenders.kerala.gov.in  
Superintending Engineer  
PH Circle  
Muvaattupuzha  
KWA-JB-GL-6-1371-2023-24

**ANNOUNCEMENT IN TERMS OF REGULATION 18(5) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, TO THE ELIGIBLE SHAREHOLDERS OF**

**SHALIMAR PAINTS LIMITED**  
Registered Office: Stainless Centre, 4<sup>th</sup> Floor, Plot No. 50, Sector 32, Gurugram, Haryana-122001, India.  
Tel No.:+91-124-4616600, +91-124-4616617; Fax No.:+91-124-4616659;  
Website: www.shalimarpaints.com

This announcement ("Announcement") is being issued by Swastika Investment Limited, the manager to the Offer ("Manager to the Offer" or "Manager"), for and on behalf of the Acquirer, pursuant to and in compliance with Regulation 18(5) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") in respect of the mandatory open offer to acquire up to 2,17,64,907 (Two Crore Seventeen Lakh Sixty Four Thousand Nine Hundred and Seven only) fully paid up equity shares of face value of INR 2/- (Indian Rupees Two only) each of Shalimar Paints Limited ("Equity Shares") representing 26.00% of the Expanded Voting Share Capital from the Eligible Shareholders of Shalimar Paints Limited ("Target Company") by Hella Infra Market Private Limited ("Acquirer") pursuant to and in compliance with SEBI (SAST) Regulations ("Offer"/ "Open Offer").

This Announcement should be read in continuation of, and in conjunction with the Public Announcement dated September 27, 2023 ("PA"). Detailed Public Statement which was published on September 30, 2023 ("DPS") and the Draft Letter of Offer filed with the Securities and Exchange Board of India ("SEBI") on October 09, 2023 ("DLOF"). Capitalized terms used in this Announcement but not defined shall have the same meaning as assigned to such terms in the PA, DPS and DLOF.

The Eligible Shareholders are requested to take note of the following developments with respect to the Offer:

(A) Revision in Offer Price:  
1. The Acquirer has acquired the following Equity Shares pursuant to SE Share Purchase in accordance with Regulation 22(2A) of the SEBI (SAST) Regulations:

Date	No. of Equity Shares acquired by the Acquirer	Average price per Equity Share (INR)	Total consideration (INR)
October 12, 2023	24,10,601 <sup>(1)</sup>	168.063	40,51,32,824.05

Note: (1) Since the Equity Shares have been acquired during the Offer Period, they will be placed in the Share Escrow in accordance with Regulation 22(2A) of the SEBI (SAST) Regulations. The Acquirer will not be entitled to exercise voting rights with respect to such equity shares held in the Share Escrow as required under the Takeover Regulations. Such Equity Shares shall be released to Acquirer's demat account and Acquirer can exercise voting rights on such Equity Shares upon the earlier of: (i) expiry of 21 (Twenty One) Working Days from the date of the DPS, provided the maximum consideration has been deposited in cash in the Escrow Account; or (ii) expiry of the Offer Period of the Open Offer, as determined in accordance with the SEBI (SAST) Regulations.

2. The highest price paid by the Acquirer in relation to the aforesaid Equity Shares is INR 169.50/- (Indian Rupees One Hundred Sixty Nine and Fifty Paise only), which is higher than the Offer Price. Therefore, in terms of Regulation 8(B) of the SEBI (SAST) Regulations, the Offer Price stands revised from INR 165/- (Indian Rupees One Hundred Sixty Five only) per Equity Share to INR 169.50/- (Indian Rupees One Hundred Sixty Nine and Fifty Paise only) per Equity Share ("Revised Offer Price"). Accordingly, the Revised Offer Price shall be paid to all the Eligible Shareholders who validly tender their Equity Shares in the Open Offer, subject to the terms and conditions set out in the PA, DPS and the LOF that will be sent to the Eligible Shareholders in accordance with the provisions of the SEBI (SAST) Regulations.

(B) Financial Arrangement:  
1. Based on the Revised Offer Price, the revised maximum consideration payable under the Offer (assuming full acceptance of the Offer) is INR 368,91,51,736.50 (Indian Rupees Three Hundred Sixty Eight Crore Ninety One Lakh Fifty One Thousand Seven Hundred Thirty Six and Fifty Paise only) ("Maximum Consideration"). In view of increase in the Maximum Consideration, the Acquirer has deposited additional funds in the Escrow Account created to provide security for performance of its obligations under the SEBI (SAST) Regulations. The additional amount deposited in the Escrow Account has been confirmed by the Escrow Agent by way of a confirmation letter dated October 13, 2023.

2. The Acquirer has made firm financial arrangements for fulfilling the payment obligations under the Offer, in terms of Regulation 25(1) of the SEBI (SAST) Regulations, and the Acquirer is able to implement this Offer. Sen and Ray, Chartered Accountants (FRN: 0303047E) having its office at 322, V. Mutt, Thakur Complex, Kandivali (E), Mumbai 400101, Tel. No. : +91 78666 03760 (Rakesh Kumar Kota, partner, membership no.: 122300), vide its certificate dated October 13, 2023 certified that the Acquirer has adequate and firm financial resources through verifiable means to fulfill its obligations under the Offer.  
3. Based on the above, the Manager is satisfied that firm arrangements have been put in place by the Acquirer to fulfill its obligations in relation to this Offer through verifiable means in accordance with the SEBI (SAST) Regulations.

(C) Other Information:  
1. Except as detailed in this Announcement, all other terms, conditions and contents of the Open Offer and the PA, DPS, DLOF remain unchanged.  
2. The Acquirer and its directors, in their capacity as directors, accept responsibility for the information contained in this Announcement and also for the obligations of the Acquirer laid down in the SEBI (SAST) Regulations in respect of the Open Offer.  
3. This Announcement is expected to be available on SEBI's website ([www.sebi.gov.in](http://www.sebi.gov.in)).

Issued by the Manager  
**swastika**  
Swastika Investmart Limited  
Registered Office: Flat No.18, 2<sup>nd</sup> Floor, North Wing, Madhaveshwar Co-operative Housing Society Ltd, Madhav Nagar, 11/12, S. V. Road, Andheri W, Mumbai (MH) - 400058  
Merchant Banking Division: 48 Jaara Compound, MYH Road, Indore (MP) - 452001  
Contact person: Mohit Goyal  
Tel. no.: +91 731 6644244; Fax. no.: +91 731 6644300  
E-mail: merchantbanking@swastika.co.in  
Investor Grievance: mb.investorgrievance@swastika.co.in  
Website: www.swastika.co.in  
SEBI registration: INR0000012102  
Validity period: Permanent  
Registrar to the Offer  
**BEETAL**  
BEETAL Financial & Computer Services Private Limited  
Address: "BEETAL HOUSE", 3rd Floor, 99, Madangari, Behind Local Shopping Centre, New Delhi-110062  
Contact person: Punit Kumar Mittal  
Tel. no.: 011-29961281-83, 26051061, 26051064  
Fax no.: 011-29961284  
Email: beetal@beetalfinancial.com, beetalra@gmail.com  
Website: www.beetalfinancial.com  
SEBI registration: INR000000262  
Validity period: Permanent  
For and on behalf of the Acquirer  
Hella Infra Market Private Limited  
Place: Thane (West)  
Date: October 13, 2023

**HATHWAY BHAWANI CABLETEL & DATACOM LIMITED**  
CIN: L65910MH1984PLC034514  
Registered Office: 805/806, Windsor, 8th floor, Off CST Road, Kailina, Santacruz (East), Mumbai - 400098  
Tel No: 022 40542500 Fax No: 022 40542700 Website: www.hathwaybhawani.com; Email: investors.bhawani@hathway.net

**EXTRACT OF STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2023**

Sr No	Particulars	Standalone						Consolidated					
		Quarter ended	Quarter ended	Quarter ended	Half Year ended	Half Year ended	Year ended	Quarter ended	Quarter ended	Quarter ended	Half Year ended	Half Year ended	Year ended
		September 30, 2023 (Unaudited)	June 30, 2023 (Unaudited)	September 30, 2022 (Unaudited)	September 30, 2023 (Unaudited)	September 30, 2022 (Unaudited)	March 31, 2023 (Audited)	September 30, 2023 (Unaudited)	June 30, 2023 (Unaudited)	September 30, 2022 (Unaudited)	September 30, 2022 (Unaudited)	September 30, 2022 (Unaudited)	March 31, 2023 (Audited)
1	Total Income from Operations	67.99	70.34	83.93	138.33	164.00	312.32	67.99	70.34	83.93	138.33	164.00	312.32
2	Net Profit / (Loss) for the period (before Tax and Exceptional items)	(4.18)	0.74	18.78	(3.44)	19.31	33.65	(4.18)	0.74	18.78	(3.44)	19.31	33.65
3	Share of net Profit / (Loss) of Joint venture accounted for using the equity method	-	-	-	-	-	-	(1.13)	(1.22)	(3.20)	(2.35)	(8.06)	(8.05)
4	Net Profit / (Loss) for the period before tax (after Exceptional items)	(4.18)	0.74	18.78	(3.44)	19.31	33.65	(5.31)	(0.48)	15.58	(5.79)	11.25	25.60
5	Net Profit / (Loss) for the period after tax (after Exceptional items)	(3.73)	0.59	14.05	(3.14)	14.45	25.02	(4.86)	(0.63)	10.85	(5.49)	6.39	16.97
6	Total Comprehensive Income / (Loss) for the Period (comprising Profit / (Loss) for the period after tax and Other Comprehensive Income (after tax))	(3.58)	0.74	13.98	(2.84)	14.38	25.62	(4.71)	(0.48)	10.78	(5.19)	6.32	17.57
7	Paid up Equity Share Capital (Face value of Rs.10/- each)	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00
8	Earnings Per Share - (Basic, Diluted and not annualised) (in Rs.)	(0.05)	0.01										



**PUBLIC NOTICE**  
**INTEGRA CAPITAL LIMITED**  
 (CIN: L74899DL1990PLC040042)  
**IN THE MATTER OF CHANGE OF NAME FROM**  
**INTEGRA CAPITAL MANAGEMENT LIMITED**  
 TO  
**INTEGRA CAPITAL LIMITED**

This is with reference to RBI letter P.V. (NBFC-BL) Serial S415/05.09.035/2023-24 dated 25.7.2023 it is hereby informed that Integra Capital Management Limited, originally incorporated on 02/05/1990 under the companies act, 1956 as Integra Capital Management Limited has changed its name to Integra Capital Limited vide approval letter dated 10/10/2023.

Further, it is informed that pursuant to rule 29 of Companies (Incorporation) Rules, 2014, the company has been issued a new certificate of incorporation pursuant to change of name in Form No. INC 25 by the ROC, NCT of Delhi evidencing the change of name.

All stakeholders are requested to take note of the above information.

**By order of the board of directors**  
 Sd/-  
**Tarun Vohra**  
 (Managing Director)

Place: Delhi  
 Date: 13-10-2023

**REPUBLICATION OF FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**PROCESS CONSTRUCTION AND TECHNICAL SERVICES PRIVATE LIMITED**  
**OPERATING IN EPC, OFF-SHORE CONTRACTS**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Process Construction and Technical Services Private Limited U29113MH2006PTC161487
2. Address of the registered office	Office No 8,9,10,11,1 <sup>st</sup> Floor, Shree Ramkrishna Niwas CHS Ltd, Plot 46 & 47, Sector-40, Seawoods, Nerul-West, Navi Mumbai, Thane, Maharashtra- 400706.
3. URL of website	https://pctspvtltd.com
4. Details of place where majority of fixed assets are located	Navi Mumbai
5. Installed capacity of main products/ services	EPC Company
6. Quantity and value of main products/ services sold in last financial year	NA
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL:	https://ibbi.gov.in/en/claims/claim-process/U29113MH2006PTC161487
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Interested parties can obtain required information by sending email to: ip.pcts@gmail.com
10. Last date for receipt of expression of interest	30 <sup>th</sup> October 2023
11. Date of issue of provisional list of prospective resolution applicants	8 <sup>th</sup> November 2023
12. Last date for submission of objections to provisional list	13 <sup>th</sup> November 2023
13. Date of issue of final list of prospective resolution applicants	17 <sup>th</sup> November 2023
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19 <sup>th</sup> November 2023
15. Last date for submission of resolution plans	19 <sup>th</sup> December 2023
16. Process email id to submit Expression of Interest	ip.pcts@gmail.com

Sd/-  
**CA Sunil Kumar Kabra**  
 RP for M/s Process Construction and Technical Services Pvt Ltd.  
**IBBI Registration No.:** IBBI/PA-01/FP-P01011/2017-18/11662  
 301, 3<sup>rd</sup> Floor, Reegus Business Center, New Citylight Road,  
 Place: Surat  
 Above Mercedes-Benz Showroom, Bharthana-Vesu, Surat-395007

Date: 14<sup>th</sup> October 2023

**COLGATE-PALMOLIVE (INDIA) LIMITED**  
 CIN: L24200MH1937PLC002700  
 Regd. Off: Colgate Research Centre, Main Street, Hiranandani Gardens, Powai, Mumbai 400 076.  
 Tel: (022) 6709 5050 Fax: (022) 2570 5088  
 Website: www.colgatepalmolive.co.in  
 Email Id: investors\_grievance@colpal.com

**NOTICE**

NOTICE is hereby given that pursuant to Section 124(6) of the Companies Act, 2013 ("the Act") read with the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules") as amended to date, Colgate-Palmolive (India) Limited ("the Company") will transfer all equity shares in respect of which the dividend has not been paid or claimed by the Shareholders for seven consecutive years or more in the name of Investor Education and Protection Fund ("IEPF") Authority.

The Company has communicated individually to the concerned shareholders to claim their unpaid/unclaimed Second interim dividend amount(s) for financial year 2016-17 and failure to claim the same would lead to their equity shares being transferred to the IEPF Authority without any further notice.

The details of members whose dividends have remained unclaimed/unpaid for seven consecutive years have been hosted on the website of the Company. Shareholders are requested to refer "investor" section on the website of the Company web-link <http://www.colgateinvestors.co.in/shareholder-information> to verify the details of unclaimed dividends and the shares liable to be transferred to the IEPF Authority.

The concerned Shareholders may note that upon transfer of such equity shares to the IEPF Authority, no claim shall lie against the Company in respect of unpaid/unclaimed dividend amounts and the equity shares transferred to IEPF Authority. Shareholders may further note that both, the unclaimed dividends and corresponding shares including all benefits accruing on such shares, if any, once transferred to the IEPF Authority can be claimed back from the IEPF Authority for which details are available at [www.iepf.gov.in](http://www.iepf.gov.in)

In case of any clarification/ assistance in this regard, the concerned shareholder can write to Company's Registrar and Share Transfer Agent- Link Intime India Private Limited, C-101, 247 Park, L.B.S. Marg, Vikhroli West, Mumbai 400 083 email to: [iefp.shares@linkintime.co.in](mailto:iefp.shares@linkintime.co.in)

All the shareholders holding shares in physical form may note that as per SEBI Circular No. SEBI/HO/MIRSD/MIRSD\_RTAMB/PI/CIR/2021/655 dated 03.11.2021 it is compulsory to furnish/update PAN, KYC & Bank account details and Nomination details. Shareholders holding shares in demat mode can register/update their bank account details through their Depository Participants.

For Colgate-Palmolive (India) Limited  
 Sd/-  
**Surender Sharma**  
 Whole-time Director - Legal & Company Secretary  
 Place: Mumbai  
 Date : October 13, 2023

**UNITED BREWERIES LIMITED**  
 Registered Office: "UB Tower", UB City, # 24, Vittal Mallya Road, Bengaluru - 560 001  
 Phone: +91-80-45655000, 22272807 Fax: +91-80-22211964  
 CIN: L36999KA1999PLC025195  
 Website: www.unitedbreweries.com Email: [ubinvestor@ubmail.com](mailto:ubinvestor@ubmail.com)

**NOTICE FOR LOSS OF SHARE CERTIFICATE**

The following share certificates of the Company have been reported lost/misplaced and the holders of the said share certificates have requested the Company for issue of Duplicate Share Certificates.

Notice is hereby given that the Company will proceed to issue Duplicate Share Certificates to the below mentioned persons unless a valid objection is received by the Company within 15 days from the date of publication of this notice.

Sl. No.	Folio No.	Certificate No.	No. of Shares	Distinctive No.		Name of the Shareholder
				From	To	
1	UB062688	104511	660	1639721	1640380	SHAMSHA JAMAL KARIM (jw) JAMAL KARIM M
2	UB050384	111690	800	5303031	5303830	ABDUL RASHEED ABDUL RAHIMAN (jw) ABDUL RAHIMAN KUNJU
3	UB050490	112983	400	5745041	5745440	INDIRA SHIVARAM POOJARY (jw)SHIVARAM N POOJARY

Any person(s) having objections to the issue of the duplicate share certificates should lodge his/her/their objection with all supporting documents with the Company at its Registered Office within 15 days from the appearance of this notice failing which the Company will proceed to issue Duplicate Share Certificate(s) to the persons mentioned above and thereafter no objection to the issue of duplicate share Certificates will be entertained from any person(s).

For UNITED BREWERIES LIMITED  
 AMIT KHERA  
 COMPANY SECRETARY & COMPLIANCE OFFICER  
 Place: Bengaluru  
 Date : 13.10.2023  
[financial.exp.ubpaper.in](http://financial.exp.ubpaper.in)

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
 (भारत सरकार का उपक्रम-मिनी रत्ना कम्पनी)  
 (A Govt. of India Undertaking-Mini Ratna Company)  
 कारपोरेट पहचान संख्या (CIN): U74899DL1963GOI003913  
 क्षेत्रीय कार्यालय : कोक-एचवू, फॉन्ट-12, सेक्टर-5, सॉल्ट लेक, कोलकाता-700091  
 फोन: 033-2367-1077 / 74, ई-मेल : nsc.kolkata.ro@gmail.com

सं.- उपबादन - 3 / एन.एस.सी. : कोल/2023-24/ दिनांक : 13-10-2023  
**सूचना / NOTICE**

चांग मक्का, मूंगफली, उड़द और चने के बीज के विभिन्न किस्मों के प्रमाणित बीज श्रेणी के तहत निर्मित उत्पादों के लिए अग्रकालीन ई-निविदा आमंत्रित करने की सूचना

Short-term e-Tender Notice for Supply of fresh finished product of CS category of various varieties of Fodder Maize, Groundnut, Blackgram & Bengal gram seeds.

विरस्तु विवरण के लिए, जन सूचना (निविदा-कोडेशन) के अनुरोधित निगम को वेबसाइट [www.indiaseeds.com](http://www.indiaseeds.com) देखें। उक्त निविदा हेतु अनिवार्य बोली प्रस्ताव निगम के ई-पोर्टल: <https://indiaseeds.envida.com> पर अधिकतम 23-10-2023 के 14:30 बजे तक प्रस्तुत किये जाने चाहिये। कोई भी सुधारण / परिशिष्ट निगम की वेबसाइट पर ही प्रकाशित होगी।

For details, please visit NSC's website [www.indiaseeds.com](http://www.indiaseeds.com) under Public Notice (Tender / Quotations). Online bids for the above tenders may be submitted separately at NSC e-Portal: <https://indiaseeds.envida.com> latest by 14:30 Hrs. of 23-10-2023. Corrigendum / addendum, if any, shall only be published in NSC's website.

क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**MAGNUM VENTURES LIMITED**  
 CIN: L21093DL1980PLC010492  
 Regd. Office: HNO-NM01, Hub and Oak, E-14, Lower Ground Floor, Defence Colony, New Delhi-110024  
 Tel: +91-11-42420015 | E-mail: [info@magnumventures.in](mailto:info@magnumventures.in)  
 Website: www.magnumventures.in

**NOTICE TO THE MEMBERS FOR UPDATE OF E-MAIL ADDRESS AND OTHER INFORMATION**

Notice is hereby given that the 01/2023-24 EGM (Extra-Ordinary General Meeting) of the Company is scheduled to be held on 8th November, 2023, Wednesday at 01.00 p.m. through Video Conference, in compliance with all applicable laws and circulars issued by the Ministry of Corporate Affairs (MCA), Government of India & Securities & Exchange Board of India (SEBI), to transact the business that will be set forth in the Notice of the Meeting.

As per aforesaid circulars, the Notice of EGM has to be sent only by electronic mode to those Members whose E-mail Id are already registered with the Company's Depositories. The Company is also providing e-voting and remote e-voting facility to all its members similar to earlier practices.

If your email ID is already registered with the Company's Depository, Notice of EGM and login details for e-voting shall be sent to your registered email address. In case you have not registered your email ID with the Company's Depository, please follow below instructions to register your email ID for obtaining Notice of EGM & login details for e-voting.

**Registration/update of e-mail addresses & bank account details:**

Send a request to RTA of the Company i.e. MAS Services Limited at T-34, 2nd Floor, Okhla Industrial Area Phase - II, New Delhi - 110 020 in duly filled Form No. ISR-1, which can be downloaded from the website of the Company at [www.magnumventures.in](http://www.magnumventures.in) under Investor Relation tab as well as RTA's website i.e. [www.masserv.com](http://www.masserv.com) under download tab. You can also send the Form No. ISR-1 with digital signature to RTA's email id investor@masserv.com under copy marked to company at [cs\\_rml@cissahibabad.in](mailto:cs_rml@cissahibabad.in)

**Physical Holding**  
 Please contact your DP and register your email address and bank account details as per the process advised by DP.

**Demat Holding**  
 Please contact your DP and register your email address and bank account details as per the process advised by DP.

**E-voting Information:** The Company will provide its shareholders facility of remote e-voting through electronic voting services arranged by NSDL. Electronic voting shall also be made available to the shareholders participating in the EGM. Details regarding the same will be provided in the Notice of the EGM and will also be made available on the Company's website viz. [www.magnumventures.in](http://www.magnumventures.in)

The Notice of EGM will also be available on Company's website at [www.magnumventures.in](http://www.magnumventures.in) and website of BSE Limited at [www.bseindia.com](http://www.bseindia.com) and NSE Limited at [www.nseindia.com](http://www.nseindia.com) Members attending the meeting through VC shall be counted for the purpose of Quorum under Section 103 of the Companies Act, 2013.

For Magnum Ventures Limited  
 Sd/-  
**Pardeep Kumar Jain**  
 (Managing Director)

Date: 14/10/2023  
 Place: Ghaziabad

**TELANGANA STATE POWER GENERATION CORPORATION LIMITED**  
 VIDYUT SOUDHA : HYDERABAD - 500 082

**T.No.e-01/CE/TPC/SE/JBT/PS/TSGENCO/2023-24**  
 BTPS (4x270MW) - New conveying system for diversion of raw coal from the existing crusher house to stock the raw coal near chain conveyors and construction of space frame structure raw coal storage shed at Bhadradi Thermal Power Station, Manguru, Bhadradi Kothagudem Dist. Value of the works: ₹. 109.43 Crs. Scheduled Open & Closing Date: 26.09.2023 at 16:00 Hrs & 08.11.2023 at 16:00 Hrs.

**T.No.e-12/CE/Civil/Thermal/TSGENCO/2023-24**  
 KTPP - Construction of compound wall around the permanent storage sheds of Kakatiya Thermal Power Station, Chelpur (Village), Jayashankar Bhupalapally Dist. Value of the works: ₹. 36.75,384/-, Scheduled Open & Closing Date: 11.10.2023 at 17:00 Hrs & 26.10.2023 at 17:00 Hrs.

**T.No.e-05/CE/O&M/KTPS-V&VI Stages/SE/O&M/TSGENCO/2023-24**  
 KTPS-V Stage - Replacement of Super Header 4A, 4B, 5 & 8 Sub-Spool Peices and other connected welding works in Unit-X of 250 MW of KTPS-V Stage during Annual overhaul period for the year 2023-24 at Paloncha, Bhadradi Kothagudem Dist. Value of the works: ₹. 35,32,321/-, Scheduled Open & Closing Date: 05.10.2023 at 18:30 Hrs & 01.11.2023 at 10:30 Hrs.

**T.No.e-171/CE/O&M/KTPS-VII Stage/CHP/MMP/41/TSGENCO/2023-24**  
 KTPS-VII Stage - Procurement of various types of Rollers for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹. 19,10,000/-, Scheduled Open & Closing Date: 06.10.2023 at 11:00 Hrs & 31.10.2023 at 15:30 Hrs.

**T.No.e-173/CE/O&M/KTPS-VII Stage/CHP/EM/31/TSGENCO/2023-24**  
 KTPS-VII Stage - Procurement of L&T make 4-pole & 3-pole ACBs for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹. 27,60,510/-, Scheduled Open & Closing Date: 07.10.2023 at 16:00 Hrs & 30.10.2023 at 15:30 Hrs.

**T.No.e-183/CE/O&M/KTPS-VII Stage/PS1/TSGENCO/2023-24**  
 KTPS-VII Stage - Procurement of Empty Hydrogen Gas cylinders for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹. 15,00,000/-, Scheduled Open & Closing Date: 10.10.2023 at 11:00 Hrs & 01.11.2023 at 15:30 Hrs.

For further Details: " [www.tsgenco.co.in](http://www.tsgenco.co.in), <https://tender.telangana.gov.in>

**"IMPORTANT"**

Whiler care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
 (भारत सरकार का उपक्रम-मिनी रत्ना कम्पनी)  
 (A Govt. of India Undertaking-Mini Ratna Company)  
 कारपोरेट पहचान संख्या (CIN): U74899DL1963GOI003913  
 क्षेत्रीय कार्यालय : कोक-एचवू, फॉन्ट-12, सेक्टर-5, सॉल्ट लेक, कोलकाता-700091  
 फोन: 033-2367-1077 / 74, ई-मेल : nsc.kolkata.ro@gmail.com

सं.- उपबादन - 3 / एन.एस.सी. : कोल/2023-24/ दिनांक : 12-10-2023  
**सूचना / NOTICE**

खूर, उड़द, चना, मटर, लिल, ससो, मसूर और खेरी (लाइगीर) के विभिन्न किस्मों के प्रमाणित बीज श्रेणी के तहत निर्मित उत्पादों के लिए अग्रकालीन ई-निविदा आमंत्रित करने की सूचना

Notice inviting Short term e-Tender for Supply of fresh finished product of CS category of various varieties of Greengram, Blackgram, Gram, Fieldpea, Sesamum, Mustard, Lentil and Grasspea (Lathyrus) seeds

विरस्तु विवरण के लिए, जन सूचना (निविदा-कोडेशन) के अनुरोधित निगम को वेबसाइट [www.indiaseeds.com](http://www.indiaseeds.com) देखें। उक्त निविदा हेतु अनिवार्य बोली प्रस्ताव निगम के ई-पोर्टल: <https://indiaseeds.envida.com> पर अधिकतम 19-10-2023 के 14:30 बजे तक प्रस्तुत किये जाने चाहिये। कोई भी सुधारण / परिशिष्ट निगम की वेबसाइट पर ही प्रकाशित होगी।

For details, please visit NSC's website [www.indiaseeds.com](http://www.indiaseeds.com) under Public Notice (Tender / Quotations). Online bids for the above tenders may be submitted separately at NSC e-Portal: <https://indiaseeds.envida.com> latest by 14:30 Hrs. of 19-10-2023. Corrigendum / addendum, if any, shall only be published in NSC's website.

क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
 (भारत सरकार का उपक्रम-मिनी रत्ना कम्पनी)  
 (A Govt. of India Undertaking-Mini Ratna Company)  
 कारपोरेट पहचान संख्या (CIN): U74899DL1963GOI003913  
 क्षेत्रीय कार्यालय : कोक-एचवू, फॉन्ट-12, सेक्टर-5, सॉल्ट लेक, कोलकाता-700091  
 फोन: 033-2367-1077 / 74, ई-मेल : nsc.kolkata.ro@gmail.com

सं.- प्रशासन - 14 / एन.एस.सी. : कोल/2023-24/ दिनांक : 12-10-2023  
**सूचना / NOTICE**

सिलिगुड़ी शहर से लगभग 10 किलो मीटर के दायरे में बीजों के भण्डारण हेतु लगभग 1,300 वर्गफीट का गोदाम परिसर किराये पर लेने हेतु ई-निविदा सूचना

e-Tender Notice for Hiring approx. 1,300 sq. ft. of Godown Space for Storage of Seeds, within the distance of approx. 10 Kms from Siliguri City West Bengal.

विरस्तु विवरण के लिए, जन सूचना (निविदा-कोडेशन) के अनुरोधित निगम को वेबसाइट [www.indiaseeds.com](http://www.indiaseeds.com) देखें। उक्त निविदा हेतु अनिवार्य बोली प्रस्ताव निगम के ई-पोर्टल: <https://indiaseeds.envida.com> पर अधिकतम 02-11-2023 के 15:00 बजे तक प्रस्तुत किये जाने चाहिये। कोई भी सुधारण / परिशिष्ट निगम की वेबसाइट पर ही प्रकाशित होगी।

For details, please visit NSC's website [www.indiaseeds.com](http://www.indiaseeds.com) under Public Notice (Tender / Quotations). Online bids for the above tenders may be submitted separately at NSC e-Portal: <https://indiaseeds.envida.com> latest by 15:00 Hrs. of 02-11-2023. Corrigendum / addendum, if any, shall only be published in NSC's website.

क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**Karnataka Bank Ltd. ioo**  
 Your Family Bank. Across India.

Regd. & Head Office: P.B. No.599, Mahaveer Circle, Kanknady, Mangaluru - 575 002.  
 Ph: 0824-2228222. E-mail: [investor.grievance@ktbank.com](mailto:investor.grievance@ktbank.com)  
 Website: [www.karnatakabank.com](http://www.karnatakabank.com), CIN: L85110KA1924PLC001128

**NOTICE OF LOSS OF SHARE CERTIFICATE**

Notice is hereby given that the following share certificate(s) have been reported as lost/ misplaced and upon request from the shareholder(s)/legal heir(s) the Bank will proceed to issue duplicate share certificate(s) to the below mentioned person(s) unless a valid objection with all supporting documents is received by the Bank at its registered office within 15 days from the date of publication of this notice. No claim will be entertained by the Bank with respect to the original share certificate(s) subsequent to the issue of the duplicate thereof.

Sl. No.	Folio No.	Cert. No.	From	To	Dist. No.	From	To	No. of Shares	Name of the Share Holder
1	57000131	58809	58813	1320747	1320966	4290	PRAKASH A.		

For Karnataka Bank Ltd  
 Sham K  
 Company Secretary

Place : Mangaluru  
 Date : 13/10/2023

**POWER MECH PROJECTS LIMITED**  
 Registered & Corporate office: Plot No. 77, Jubilee Enclave, Madhapur, Hyderabad-500 081, Telangana  
 Telangana, India Telephone: 004 30444418  
 Email : [cs@powermech.net](mailto:cs@powermech.net), Website: [www.powermechprojects.com](http://www.powermechprojects.com)  
 CIN: L74140TG1999PLC032156

**NOTICE**

**Transfer of equity shares of the Company to Investor Education and Protection Fund (IEPF)**

Shareholders are hereby informed that pursuant to the provisions of Investor Education and protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules"), as amended, the Interim Dividend declared for the financial year 2015-16, which remained unclaimed for a period of seven years has been credited to the IEPF on 08<sup>th</sup> June, 2023. The corresponding shares on which dividends were unclaimed for seven consecutive years will also be transferred as per the procedure set out in the Rules.

In compliance with the Rules, Individual notices are being sent to all the concerned shareholders whose shares are liable to be transferred to IEPF as per the aforesaid Rules, the full details of such shareholders is made available on the Company's Website. In this connection, please note the following:

- In case you hold shares in physical form: Duplicate share certificate(s) will be issued and transferred to IEPF. The original share certificate(s) registered in your name(s) and held by you, will stand automatically cancelled.
- In case you hold shares in electronic form: Your demat account will be debited for the shares liable for transfer to the IEPF.

In the event valid claim is not received on or before 12 January 2024, the Company will proceed to transfer the liable dividend and Equity shares in favor of IEPF authority without any further notice. Please note that no claim shall lie against the Company in respect of unclaimed dividend amount and shares transferred to IEPF pursuant to the said rules. It may be noted that the concerned shareholders can claim the shares and dividend from IEPF authority by making an application in the prescribed Form IEPF-5 online after obtaining Entitlement letter from the Company.

For any queries on the above matter, shareholders are requested to contact the Company's Registrar and Share Transfer Agents, M/s. KFin Technologies Limited, Selenium Tower B, Plot Nos. 31-32, Financial District, Nanakramguda, Seeringampally Mandal, Hyderabad-500032. Tel : +9140-6172222 Email id: [einwardr@kfintech.com](mailto:einwardr@kfintech.com)

For Power Mech Projects Limited  
 Sd/-  
**Mohith Kumar Khandelwal**  
 Company Secretary

Place : Hyderabad  
 Date : 13-10-2023

**HATHWAY BHAWANI CABLETEL & DATACOM LIMITED**  
 CIN: L65910MH1984PLC034514  
 Registered Office : 805/806, Windsor, 8th floor, Off CST Road, Kalina, Santacruz (East), Mumbai - 400098  
 Tel No: 022 40542500 Fax No: 022 40542700 Website: [www.hathwaybhawani.com](http://www.hathwaybhawani.com); Email: [investors.bhawani@hathway.net](mailto:investors.bhawani@hathway.net)

**EXTRACT OF STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2023** (Rs. In Lakhs)

Sr No	Particulars	Standalone						Consolidated					
		Quarter ended September 30, 2023 (Unaudited)	Quarter ended June 30, 2023 (Unaudited)	Quarter ended September 30, 2022 (Unaudited)	Half Year ended September 30, 2023 (Unaudited)	Half Year ended September 30, 2022 (Unaudited)	Year ended March 31, 2023 (Audited)	Quarter ended September 30, 2023 (Unaudited)	Quarter ended June 30, 2023 (Unaudited)	Quarter ended September 30, 2022 (Unaudited)	Half Year ended September 30, 2023 (Unaudited)	Half Year ended September 30, 2022 (Unaudited)	Year ended March 31, 2023 (Audited)
1	Total Income from Operations	67.99	70.34	83.93	138.33	164.00	312.32	67.99	70.34	83.93	138.33	164.00	312.32
2	Net Profit / (Loss) for the period (before Tax and Exceptional items)	(4.18)	0.74	18.78	(3.44)	19.31	33.65	(4.18)	0.74	18.78	(3.44)	19.31	33.65
3	Share of net Profit / (Loss) of Joint venture accounted for using the equity method	-	-	-	-	-	-	(1.13)	(1.22)	(3.20)	(2.35)	(8.06)	(8.05)
4	Net Profit / (Loss) for the period before tax (after Exceptional items)	(4.18)	0.74	18.78	(3.44)	19.31	33.65	(5.31)	(0.48)	15.58	(5.79)	11.25	25.60
5	Net Profit / (Loss) for the period after tax (after Exceptional items)	(3.73)	0.59	14.05	(3.14)	14.45	25.02	(4.86)	(0.63)	10.85	(5.49)	6.39	16.97
6	Total Comprehensive Income / (Loss) for the period (comprising Profit / (Loss) for the period after tax and Other Comprehensive Income (after tax))	(3.58)	0.74	13.98	(2.84)	14.38	25.62	(4.71)	(0.48)	10.78	(5.19)	6.32	17.57
7	Paid up Equity Share Capital (Face value of Rs.10/- each)	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00
8	Earnings Per Share - (Basic, Diluted and not annualised) (in Rs.)	(0.05)	0.01	0.17	(0.04)	0.18	0.31	(0.06)	(0.01)	0.13	(0.07)	0.08	0.21

**Notes:-**

- The above is an extract of the detailed format of the Financial Results for the quarter and half year ended September 30, 2023 filed with the Stock Exchange under Regulation 33 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the aforesaid Financial Results is available on the Stock Exchange website ([www.bseindia.com](http://www.bseindia.com)) and on the Company's website ([www.hathwaybhawani.com](http://www.hathwaybhawani.com)).
- The above results have been reviewed by the Audit committee and approved by the Board of Directors in their respective meeting on October 13, 2023.

Place : Mumbai  
 Date : October 13, 2023

For Hathway Bhawani Cabletel & Datacom Ltd  
 Sd/-  
**Vatan Pathan**  
 Director & Chief Executive Officer  
 DIN: 07468214

**KERALA WATER AUTHORITY e-Tender Notice**  
 Tender No: 205/2023-24/SE/PHCMVPA  
 Jal Jeevan Mission (JJM)- 2021-2022, Elappara Grama Panchayath: Providing FHTC in Rural House Holds in Elappara Grama Panchayath Providing FHTC in Rural House Holds in Elappara Grama Panchayath- General Civil Work. EMD : Rs. 500000. Tender fee : Rs. 16540. Last Date for submitting Tender : 27-10-2023 04:00 pm Phone : 04852835637, Website : [www.kwa.kerala.gov.in](http://www.kwa.kerala.gov.in)  
[www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in)  
 Superintending Engineer PH Circle Muvattupuzha

KWA-JB-GL-6-1371-2023-24

**ANNOUNCEMENT IN TERMS OF REGULATION 18(5) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, TO THE ELIGIBLE SHAREHOLDERS OF**

**SHALIMAR PAINTS LIMITED**  
 Registered Office: Stainless Centre, 4<sup>th</sup> Floor, Plot No. 50, Sector 32, Gurugram, Haryana-122001, India.  
 Tel No : +91-124-4616600, +91-124-4616617; Fax No : +91-1

**PUBLIC NOTICE**

**INTEGRA CAPITAL LIMITED**  
(CIN: L74899DL1990PLC040042)  
**IN THE MATTER OF CHANGE OF NAME FROM INTEGRA CAPITAL MANAGEMENT LIMITED TO INTEGRA CAPITAL LIMITED**  
This is with reference to RBI letter PV. (NBFC-BL) Serial S415/05.09.035/2023-24 dated 25.7.2023 it is hereby informed that Integra Capital Management Limited, originally incorporated on 02/05/1990 under the companies act, 1956 as Integra Capital Management Limited has changed its name to Integra Capital Limited vide approval letter dated 10/10/2023.  
Further, it is informed that pursuant to rule 29 of Companies (Incorporation) Rules, 2014, the company has been issued a new certificate of incorporation pursuant to change of name in Form No. INC 25 by the ROC, NCT of Delhi evidencing the change of name.  
All stakeholders are requested to take note of the above information.  
By order of the board of directors  
Sd/-  
Tarun Vohra  
(Managing Director)  
Place: Delhi  
Date: 13-10-2023

**REPUBLICATION OF FORM G INVITATION FOR EXPRESSION OF INTEREST FOR PROCESS CONSTRUCTION AND TECHNICAL SERVICES PRIVATE LIMITED OPERATING IN EPC, OFF-SHORE CONTRACTS**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Process Construction and Technical Services Private Limited U29113MH2006PTC161487
2. Address of the registered office	Office No. 8, 9, 10, 11, 11 <sup>th</sup> Floor, Shree Ramkrishna Niwas CHS Ltd, Plot 46 & 47, Sector-40, Seawoods, Nerul-West, Navi Mumbai, Thane, Maharashtra- 400706.
3. URL of website	https://pctsprivltd.com/
4. Details of place where majority of fixed assets are located	Navi Mumbai
5. Installed capacity of main products/ services	EPC Company
6. Quantity and value of main products/ services sold in last financial year	NA
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL:	https://ibbi.gov.in/en/claims/claim-process/U29113MH2006PTC161487
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Interested parties can obtain required information by sending email to: ip.pcts@gmail.com
10. Last date for receipt of expression of interest	30 <sup>th</sup> October 2023
11. Date of issue of provisional list of prospective resolution applicants	8 <sup>th</sup> November 2023
12. Last date for submission of objections to provisional list	13 <sup>th</sup> November 2023
13. Date of issue of final list of prospective resolution applicants	17 <sup>th</sup> November 2023
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19 <sup>th</sup> November 2023
15. Last date for submission of resolution plans	19 <sup>th</sup> December 2023
16. Process email id to submit Expression of Interest:	ip.pcts@gmail.com

Sd/-  
**CA Sunil Kumar Kabra**  
RP for M/s Process Construction and Technical Services Pvt Ltd,  
IBBI Registration No.: IBBI/PA-001/1P-P01011/2017-18/11662  
301, 3<sup>rd</sup> Floor, Reegus Business Center, New Citylight Road,  
Above Mercedes-Benz Showroom, Bharthana-Vesu, Surat-395007  
Date: 14<sup>th</sup> October 2023  
Place: Surat

**COLGATE-PALMOLIVE (INDIA) LIMITED**  
CIN: L24200MH1937PLC002700  
Regd. Off: Colgate Research Centre, Main Street, Hiranandani Gardens, Powai, Mumbai 400 076.  
Tel: (022) 6709 5050 Fax: (022) 2570 5088  
Website: www.colgatepalmolive.co.in  
Email Id: investors.grievance@colpal.com

**NOTICE**

NOTICE is hereby given that pursuant to Section 124(6) of the Companies Act, 2013 ("the Act") read with the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules") as amended to date, Colgate-Palmolive (India) Limited ("the Company") will transfer all equity shares in respect of which the dividend has not been paid or claimed by the Shareholders for seven consecutive years or more in the name of Investor Education and Protection Fund ("IEPF") Authority.  
The Company has communicated individually to the concerned shareholders to claim their unpaid/unclaimed Second interim dividend amount(s) for financial year 2016-17 and failure to claim the same would lead to their equity shares being transferred to the IEPF Authority without any further notice.  
The details of members whose dividends have remained unclaimed/unpaid for seven consecutive years have been hosted on the website of the Company. Shareholders are requested to refer "investor" section on the website of the Company web-link <http://www.colgateinvestors.co.in/shareholder-information> to verify the details of unclaimed dividends and the shares liable to be transferred to the IEPF Authority.  
The concerned Shareholders may note that upon transfer of such equity shares to the IEPF Authority, no claim shall lie against the Company in respect of unpaid/unclaimed dividend amounts and the equity shares transferred to IEPF Authority. Shareholders may further note that both, the unclaimed dividends and corresponding shares including all benefits accruing on such shares, if any, once transferred to the IEPF Authority can be claimed back from the IEPF Authority for which details are available at [www.iepf.gov.in](http://www.iepf.gov.in)  
In case of any clarification/ assistance in this regard, the concerned shareholder can write to Company's Registrar and Share Transfer Agent- Link Intime India Private Limited, C-101, 247 Park, L.B.S. Marg, Vikhroli West, Mumbai 400 083 email to: [iefp.shares@linkintime.co.in](mailto:iefp.shares@linkintime.co.in)  
All the shareholders holding shares in physical form may note that as per SEBI Circular No. SEBI/HO/MIRSD/MIRSD\_RTAMB/PI/CIR/2021/655 dated 03.11.2021 it is compulsory to furnish/update PAN, KYC & Bank account details and Nomination details. Shareholders holding shares in demat mode can register/update their bank account details through their Depository Participants.  
For Colgate-Palmolive (India) Limited  
Sunder Sharma  
Whole-time Director - Legal & Company Secretary  
(DIN: 02731373)  
Place: Mumbai  
Date : October 13, 2023

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
(A Govt. of India Undertaking-Mini Ratna Company)  
कार्यालय: कोक-एन्ड, प्लॉट-12, सेक्टर-5, सॉल्ट लेक, कोलकाता-700091  
फोन: 033-2367-1077 / 74, ई-मेल: nsc.kolkata.ro@gmail.com  
सं.- उत्पादन - 3/ एन.एस.सी.: कोल/2023-24/ दिनांक: 13-10-2023  
**सूचना / NOTICE**

Short-term e-Tender Notice for Supply of fresh finished product of CS category of various varieties of Fodder Maize, Groundnut, Blackgram & Bengal gram seeds.  
विवरण के लिए, जन सूचना (निविदा-कोडेशन) के अनुरोध निम्न को वेबसाइट [www.indiaseeds.com](http://www.indiaseeds.com) देखें। उक्त निविदा हेतु अनिवार्य बोली प्रस्ताव निम्न के ई-पोर्टल: <https://indiaseeds.envida.com> पर अधिकतम 23-10-2023 के 14:30 बजे तक प्रस्तुत किये जाने चाहिए। कोई भी शुद्धि/परिवर्तन निम्न को वेबसाइट पर ही प्रकाशित होगा।  
क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
(A Govt. of India Undertaking-Mini Ratna Company)  
कार्यालय: कोक-एन्ड, प्लॉट-12, सेक्टर-5, सॉल्ट लेक, कोलकाता-700091  
फोन: 033-2367-1077 / 74, ई-मेल: nsc.kolkata.ro@gmail.com  
सं.- उत्पादन - 3/ एन.एस.सी.: कोल/2023-24/ दिनांक: 12-10-2023  
**सूचना / NOTICE**

Notice inviting Short term e-Tender for Supply of fresh finished product of CS category of various varieties of Greengram, Blackgram, Gram, Fieldpea, Sesamum, Mustard, Lentil and Grasspea (Lathyrus) seeds.  
विवरण के लिए, जन सूचना (निविदा-कोडेशन) के अनुरोध निम्न को वेबसाइट [www.indiaseeds.com](http://www.indiaseeds.com) देखें। उक्त निविदा हेतु अनिवार्य बोली प्रस्ताव निम्न के ई-पोर्टल: <https://indiaseeds.envida.com> पर अधिकतम 19-10-2023 के 14:30 बजे तक प्रस्तुत किये जाने चाहिए। कोई भी शुद्धि/परिवर्तन निम्न को वेबसाइट पर ही प्रकाशित होगा।  
क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**KERALA WATER AUTHORITY e-Tender Notice**  
Tender No : 205/2023-24/SE/PHCMVPA  
Jal Jeevan Mission (JMJ)- 2021-2022- Elappara Grama Panchayath: Providing FHCT in Rural House Holds in Elappara Grama Panchayath Providing FHCT in Rural House Holds in Elappara Grama Panchayath- General Civil Work. EMD : Rs. 500000. Tender fee : Rs. 16540. Last Date for submitting Tender : 27-10-2023 04:00 pm. Phone : 04852835637. Website : www.kwa.kerala.gov.in  
Superintending Engineer  
PH Circle  
Muvattupuzha  
KWA-JB-GL-6-1371-2023-24

ANNOUNCEMENT IN TERMS OF REGULATION 18(5) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, TO THE ELIGIBLE SHAREHOLDERS OF  
**SHALIMAR PAINTS LIMITED**  
Registered Office: Stainless Centre, 4<sup>th</sup> Floor, Plot No. 50, Sector 32, Gurugram, Haryana-122001, India.  
Tel No. : +91-124-4616600, +91-124-4616617; Fax No. : +91-124-4616659;  
Website: [www.shalimarpaints.com](http://www.shalimarpaints.com)

This announcement ("Announcement") is being issued by Swastika Investment Limited, the manager to the Open Offer ("Manager to the Offer" or "Manager"), for and on behalf of the Acquirer, pursuant to and in compliance with Regulation 18(5) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") in respect of the mandatory open offer to acquire up to 2.17,64,907 (Two Crore Seventeen Lakh Sixty Four Thousand Nine Hundred and Seven only) fully paid up equity shares of face value of INR 2/- (Indian Rupees Two only) each of Shalimar Paints Limited ("Equity Shares") representing 26.00% of the Expanded Voting Share Capital from the Eligible Shareholders of Shalimar Paints Limited ("Target Company") by Hella Infra Market Private Limited ("Acquirer") pursuant to and in compliance with SEBI (SAST) Regulations ("Offer"/"Open Offer").  
This Announcement should be read in continuation of, and in conjunction with the Public Announcement dated September 27, 2023 ("PA"), Detailed Public Statement which was published on September 30, 2023 ("DPS") and the Draft Letter of Offer filed with the Securities and Exchange Board of India ("SEBI") on October 09, 2023 ("DLOF"). Capitalized terms used in this Announcement but not defined shall have the same meaning as assigned to such terms in the PA, DPS and DLOF.  
The Eligible Shareholders are requested to take note of the following developments with respect to the Offer:  
(A) Revision in Offer Price:  
1. The Acquirer has acquired the following Equity Shares pursuant to SE Share Purchase in accordance with Regulation 22(2A) of the SEBI (SAST) Regulations:

Date	No. of Equity Shares acquired by the Acquirer	Average price per Equity Share (INR)	Total consideration (INR)
October 12, 2023	24,10,601 <sup>1)</sup>	168.063	40,51,32,824.05

Note: (1) Since the Equity Shares have been acquired during the Offer Period, they will be placed in the Share Escrow in accordance with Regulation 22(2A) of the SEBI (SAST) Regulations. The Acquirer will not be entitled to exercise voting rights with respect to such equity shares kept in the Share Escrow as required under the Takeover Regulations. Such Equity Shares shall be released to Acquirer's demat account and Acquirer can exercise voting rights on such Equity Shares upon the earlier of: (i) expiry of 21 (Twenty One) Working Days from the date of the DPS; provided the maximum consideration has been deposited in cash in the Escrow Account; or (ii) expiry of the Offer Period of the Open Offer, as determined in accordance with the SEBI (SAST) Regulations.  
2. The highest price paid by the Acquirer in relation to the aforesaid Equity Shares is INR 169.50/- (Indian Rupees One Hundred Sixty Nine and Fifty Paise only), which is higher than the Offer Price. Therefore, in terms of Regulation 8(B) of the SEBI (SAST) Regulations, the Offer Price stands revised from INR 165/- (Indian Rupees One Hundred Sixty Five only) per Equity Share to INR 169.50/- (Indian Rupees One Hundred Sixty Nine and Fifty Paise only) per Equity Share ("Revised Offer Price"). Accordingly, the Revised Offer Price shall be paid to all the Eligible Shareholders who validly tender their Equity Shares in the Open Offer, subject to the terms and conditions set out in the PA, DPS and the LOF that will be sent to the Eligible Shareholders in accordance with the provisions of the SEBI (SAST) Regulations.  
(B) Financial Arrangement:  
1. Based on the Revised Offer Price, the revised maximum consideration payable under the Offer (assuming full acceptance of the Offer) is INR 368,91,51,736.50 (Indian Rupees Three Hundred Sixty Eight Crore Ninety One Lakh Fifty One Thousand Seven Hundred Thirty Six and Fifty Paise only) ("Maximum Consideration"). In view of increase in the Maximum Consideration, the Acquirer has deposited additional funds in the Escrow Account regulated to provide security for performance of its obligations under the SEBI (SAST) Regulations. The additional amount deposited in the Escrow Account has been confirmed by the Escrow Agent by way of a confirmation letter dated October 13, 2023.  
2. The Acquirer has made firm financial arrangements for fulfilling the payment obligations under the Offer, in terms of Regulation 25(1) of the SEBI (SAST) Regulations, and the Acquirer is able to implement this Offer. Sen and Ray, Chartered Accountants (FRN: 0303047E) having its office at 322, V Mall, Thakur Kote, Kandivali (E), Mumbai 400101, Tel. No.: +91 76666 03760 (Rakesh Kumar Kote, partner, membership no.: 1223000), wife its certificate dated October 13, 2023 certified that the Acquirer has adequate and firm financial resources through verifiable means to fulfill its obligations under the Offer.  
3. Based on the above, the Manager is satisfied that firm arrangements have been put in place by the Acquirer to fulfill its obligations in relation to this Offer through verifiable means in accordance with the SEBI (SAST) Regulations.  
(C) Other Information:  
1. Except as detailed in this Announcement, all other terms, conditions and contents of the Open Offer and the PA, DPS, DLOF remain unchanged.  
2. The Acquirer and its directors, in their capacity as directors, accept responsibility for the information contained in this Announcement and also for the obligations of the Acquirer laid down in the SEBI (SAST) Regulations in respect of the Open Offer.  
3. This Announcement is expected to be available on SEBI's website ([www.sebi.gov.in](http://www.sebi.gov.in)).

**swastika**  
Swastika Investmart Limited  
Registered Office: Flat No.18, 2<sup>nd</sup> Floor, North Wing, Madhaveshwar Co-operative Housing Society Ltd, Madhav Nagar, 11/12, S. V. Road, Andheri W, Mumbai (MH) - 400058  
Merchant Banking Division: 48 Jaora Compound, MYH Road, Indore (MP) - 452001  
Contact person: Mohit Goyal  
Tel no. : +91 731 6644244, Fax no.: +91 731 6644300  
E-mail: [merchantbanking@swastika.co.in](mailto:merchantbanking@swastika.co.in)  
Investor Grievance: [mb.investorgrievance@swastika.co.in](mailto:mb.investorgrievance@swastika.co.in)  
Website: [www.swastika.co.in](http://www.swastika.co.in)  
SEBI registration: INM000012102  
Validity period: Permanent  
Registrar to the Offer

**BEETAL**  
BEETAL Financial & Computer Services Private Limited  
Address: "BEETAL HOUSE", 3rd Floor, 99, Madangiri, Behind Local Shopping Centre, New Delhi-110062  
Contact person: Punit Kumar Mittal  
Tel. no.: 011-29961281-83, 260551061, 260551064  
Fax no.: 011-29961284  
Email: [beetal@beetalfinancial.com](mailto:beetal@beetalfinancial.com), [beetalrta@gmail.com](mailto:beetalrta@gmail.com)  
Website: [www.beetalfinancial.com](http://www.beetalfinancial.com)  
SEBI registration: INR000000262  
Validity period: Permanent  
For and on behalf of the Acquirer  
Hella Infra Market Private Limited  
Place: Thane (West)  
Date: October 13, 2023

**MAGNUM VENTURES LIMITED**  
CIN: L21093DL1980PLC010492  
Regd. Office: HNO-MN01, Hub and Oak, E-14, Lower Ground Floor, Defence Colony, New Delhi-110024  
Tel: +91-11-42420015 | E-mail: [info@magnumventures.in](mailto:info@magnumventures.in)  
Website: [www.magnumventures.in](http://www.magnumventures.in)

**NOTICE TO THE MEMBERS FOR UPDATE OF E-MAIL ADDRESS AND OTHER INFORMATION**

Notice is hereby given that the 01/2023-24 EGM (Extra-Ordinary General Meeting) of the Company is scheduled to be held on 8th November, 2023, Wednesday at 01.00 p.m. through Video Conference, in compliance with all applicable laws and circulars issued by the Ministry of Corporate Affairs (MCA), Government of India & Securities & Exchange Board of India (SEBI), to transact the business that will be set forth in the Notice of the Meeting.  
As per aforesaid circulars, the Notice of EGM has to be sent only by electronic mode to those Members whose E-mail Id. are already registered with the Company's Depositories. The Company is also providing e-voting and remote e-voting facility to all its members similar to earlier practices.  
If your email ID is already registered with the Company's Depository, Notice of EGM and login details for e-voting shall be sent to your registered email address. In case you have not registered your email ID with the Company's Depository, please follow below instructions to register your email ID for obtaining Notice of EGM & login details for e-voting.  
Registration/update of e-mail addresses & bank account details:  
Send a request to RTA of the Company i.e. MAS Services Limited at T-34, 2nd Floor, Okhla Industrial Area Phase - II, New Delhi - 110 020 in duly filled Form No. ISR-1, which can be downloaded from the website of the Company at [www.magnumventures.in](http://www.magnumventures.in) under Investor Relation tab as well as RTA's website i.e. [www.masserv.com](http://www.masserv.com) under download tab. You can also send the Form No. ISR-1 with digital signature to RTA's email id [investor@masserv.com](mailto:investor@masserv.com) under copy marked to company at [cs\\_rml@cissahibabad.in](mailto:cs_rml@cissahibabad.in)  
Please contact your DP and register your email address and bank account details as per the process advised by DP.  
E-voting Information: The Company will provide its shareholders facility of remote e-voting through electronic voting services arranged by NSDL. Electronic voting shall also be made available to the shareholders participating in the EGM. Details regarding the same will be provided in the Notice of the EGM and will also be made available on the Company's website viz. [www.magnumventures.in](http://www.magnumventures.in)  
The Notice of EGM will also be available on Company's website at [www.magnumventures.in](http://www.magnumventures.in) and website of BSE Limited at [www.bseindia.com](http://www.bseindia.com) and NSE Limited at [www.nseindia.com](http://www.nseindia.com). Members attending the meeting through VC shall be counted for the purpose of Quorum under Section 103 of the Companies Act, 2013.  
For Magnum Ventures Limited  
Sd/-  
Pardeep Kumar Jain  
(Managing Director)  
Date: 14/10/2023  
Place: Ghaziabad

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
(A Govt. of India Undertaking-Mini Ratna Company)  
कार्यालय: कोक-एन्ड, प्लॉट-12, सेक्टर-5, सॉल्ट लेक, कोलकाता-700091  
फोन: 033-2367-1077 / 74, ई-मेल: nsc.kolkata.ro@gmail.com  
सं.- प्रशासन - 14/ एन.एस.सी.: कोल/2023-24/ दिनांक: 12-10-2023  
**सूचना / NOTICE**

सिलिगुड़ी शहर से लगभग 10 किलो मीटर के दायरे में बीजों के भण्डारण हेतु लगभग 1,300 वर्गफीट का गोदाम परिसर किराये पर लेने हेतु ई-निविदा सूचना  
e-Tender Notice for Hiring approx. 1,300 sq. ft. of Godown Space for Storage of Seeds, within the distance of approx. 10 KMs from Siliguri City West Bengal.  
विवरण के लिए, जन सूचना (निविदा-कोडेशन) के अनुरोध निम्न को वेबसाइट [www.indiaseeds.com](http://www.indiaseeds.com) देखें। उक्त निविदा हेतु अनिवार्य बोली प्रस्ताव निम्न के ई-पोर्टल: <https://indiaseeds.envida.com> पर अधिकतम 02-11-2023 के 15:00 बजे तक प्रस्तुत किये जाने चाहिए। कोई भी शुद्धि/परिवर्तन निम्न को वेबसाइट पर ही प्रकाशित होगा।  
क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**Karnataka Bank Ltd.**  
Your Family Bank. Across India.  
Regd. & Head Office: P. B. No. 599, Mahaveer Circle, Kankanaudi, Mangaluru - 575 002.  
Ph: 0824-2228222. E-mail: [investor.grievance@ktkbank.com](mailto:investor.grievance@ktkbank.com)  
Website: [www.karnatakabank.com](http://www.karnatakabank.com), CIN: L85110KA1924PLC001128

**NOTICE OF LOSS OF SHARE CERTIFICATE**

Notice is hereby given that the following share certificate(s) have been reported as lost/ misplaced and upon request from the shareholder(s)/legal heir(s) the Bank will proceed to issue duplicate share certificate(s) to the below mentioned person(s) unless a valid objection with all supporting documents is received by the Bank at its registered office within 15 days from the date of publication of this notice. No claim will be entertained by the Bank with respect to the original share certificate(s) subsequent to the issue of the duplicate thereof.

Sl. No.	Folio No.	Cert. No. From To	Dist No. From To	No. of Shares	Name of the Share Holder
1	57000131	58809 58913 413211 441085 450732	58913 52316392 52318326 190973257 190974987 309702587 309703978	4290	PRAKASH A.

For Karnataka Bank Ltd  
Sham K  
Company Secretary  
Place: Mangaluru  
Date : 13/10/2023

**POWER MECH PROJECTS LIMITED**  
Registered & Corporate office: Plot No. 77, Jubilee Enclave, Madhapur, Hyderabad-500 081, Telangana  
Telangana, India Telephone: 040 30444418  
Email: [cs@powermech.net](mailto:cs@powermech.net), Website: [www.powermechprojects.com](http://www.powermechprojects.com)  
CIN: L7410TG1999PLC032156

**NOTICE**  
Transfer of equity shares of the Company to Investor Education and Protection Fund (IEPF)

Shareholders are hereby informed that pursuant to the provisions of Investor Education and protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules"), as amended, the Interim Dividend declared for the financial year 2015-16, which remained unclaimed for a period of seven years has been credited to the IEPF on 08<sup>th</sup> June, 2023. The corresponding shares on which dividends were unclaimed for seven consecutive years will also be transferred as per the procedure set out in the Rules.  
In compliance with the Rules, Individual notices are being sent to all the concerned shareholders whose shares are liable to be transferred to IEPF as per the aforesaid Rules, the full details of such shareholders is made available on the Company's Website; In this connection, please note the following:  
1) In case you hold shares in physical form: Duplicate share certificate(s) will be issued and transferred to IEPF. The original share certificate(s) registered in your name(s) and held by you, will stand automatically cancelled.  
2) In case you hold shares in electronic form: Your demat account will be debited for the shares liable for transfer to the IEPF.  
In the event valid claim is not received on or before 12 January 2024, the Company will proceed to transfer the liable dividend and Equity shares in favor of IEPF authority without any further notice. Please note that no claim shall lie against the Company in respect of unclaimed dividend amount and shares transferred to IEPF pursuant to the said rules. It may be noted that the concerned shareholders can claim the shares and dividend from IEPF authority by making an application in the prescribed Form IEPF-5 online after obtaining Entitlement letter from the Company.  
For any queries on the above matter, shareholders are requested to contact the Company's Registrar and Share Transfer Agents, M/s. KFin Technologies Limited, Selenium Tower, B, Plot Nos. 31-32, Financial District, Nanakramguda, Serilingampally Mandal, Hyderabad-500032. Tel: +9140-67162222 email Id: [einward.ris@kfintech.com](mailto:einward.ris@kfintech.com).  
For Power Mech Projects Limited  
Sd/-  
Mohith Kumar Khandelwal  
Company Secretary  
Place: Hyderabad  
Date : 13-10-2023

**TELANGANA STATE POWER GENERATION CORPORATION LIMITED**  
VIDYUT SOUDHA : HYDERABAD - 500 082

**T.No.e-01/CE/TPC/SE/JBTPS/TSGENCO/2023-24**  
BTPS (4x270MW) - New conveying system for diversion of raw coal from the existing crusher house to stock the raw coal near chain conveyors and construction of space frame structure raw coal storage shed at Bhadradi Thermal Power Station, Manuguru, Bhadradi Kothagudem Dist. Value of the works: ₹ 109.43 Crs. Scheduled Open & Closing Date: 26.09.2023 at 16:00 Hrs & 08.11.2023 at 16:00 Hrs.  
**T.No.e-12/CE/Civil/Thermal/TSGENCO/2023-24**  
KTTP - Construction of compound wall around the permanent storage sheds of Kakatiya Thermal Power Station, Chelpur (Village), Jayashankar Bhupalapally Dist. Value of the works: ₹ 36.75,384/-, Scheduled Open & Closing Date: 11.10.2023 at 17:00 Hrs & 26.10.2023 at 17:00 Hrs.  
**T.No.e-05/CE/O&M/KTPS-V&VI Stages/SE/O&M/V/TSGENCO/2023-24**  
KTPS-V Stage - Replacement of Super Heater Header 4A, 4B, 5 & 8 Sub-Spool Peices and other connected welding works in Unit-X of 250 MW of KTPS-V Stage during Annual overhaul period for the year 2023-24 at Paloncha, Bhadradi Kothagudem Dist. Value of the works: ₹ 35,32,321/-, Scheduled Open & Closing Date: 05.10.2023 at 18:30 Hrs & 01.11.2023 at 10:30 Hrs.  
**T.No.e-171/CE/O&M/KTPS-VII Stage/CHP/MP/P41/TSGENCO/2023-24**  
KTPS-VII Stage - Procurement of various types of Rollers for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹ 19,10,000/-, Scheduled Open & Closing Date: 06.10.2023 at 11:00 Hrs & 31.10.2023 at 15:30 Hrs.  
**T.No.e-173/CE/O&M/KTPS-VII Stage/CHP/EM/P31/TSGENCO/2023-24**  
KTPS-VII Stage - Procurement of L&T make 4-pole & 3-pole ACBs for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹ 27,60,510/-, Scheduled Open & Closing Date: 07.10.2023 at 16:00 Hrs & 30.10.2023 at 15:30 Hrs.  
**T.No.e-183/CE/O&M/KTPS-VII Stage/P31/TSGENCO/2023-24**  
KTPS-VII Stage - Procurement of Empty Hydrogen Gas cylinders for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹ 01,10,000,00/-, Scheduled Open & Closing Date: 10.10.2023 at 11:00 Hrs & 15.11.2023 at 15:30 Hrs.  
For further Details: " [www.tsngenco.co.in](http://www.tsngenco.co.in), <https://tender.telangana.gov.in>

**"IMPORTANT"**  
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**HATHWAY BHAWANI CABLETEL & DATACOM LIMITED**  
CIN: L65910MH1984PLC034514  
Registered Office : 805/806, Windsor, 8th floor, Off CST Road, Kalina, Santacruz (East), Mumbai - 400098  
Tel No: 022 40542500 Fax No: 022 40542700 Website: [www.hathwaybhawani.com](http://www.hathwaybhawani.com); Email: [investors.bhawani@hathway.net](mailto:investors.bhawani@hathway.net)

**EXTRACT OF STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2023 (Rs. In Lakhs)**

Sr No	Particulars	Standalone						Consolidated					
		Quarter ended	Quarter ended	Quarter ended	Half Year ended	Half Year ended	Year ended	Quarter ended	Quarter ended	Quarter ended	Half Year ended	Half Year ended	Year ended
		September 30, 2023 (Unaudited)	June 30, 2023 (Unaudited)	September 30, 2022 (Unaudited)	September 30, 2023 (Unaudited)	September 30, 2022 (Unaudited)	March 31, 2023 (Audited)	September 30, 2023 (Unaudited)	June 30, 2023 (Unaudited)	September 30, 2022 (Unaudited)	September 30, 2023 (Unaudited)	September 30, 2022 (Unaudited)	March 31, 2023 (Audited)
1	Total Income from Operations	67.99	70.34	83.93	138.33	164.00	312.32	67.99	70.34	83.93	138.33	164.00	312.32
2	Net Profit / (Loss) for the period (before Tax and Exceptional Items)	(4.18)	0.74	18.78	(3.44)	19.31	33.65	(4.18)	0.74	18.78	(3.44)	19.31	33.65
3	Share of net Profit / (Loss) of Joint venture accounted for using the equity method	-	-	-	-	-	-	(1.13)	(1.22)	(3.20)	(2.35)	(8.06)	(8.05)
4	Net Profit / (Loss) for the period before tax (after Exceptional Items)	(4.18)	0.74	18.78	(3.44)	19.31	33.65	(5.31)	(0.48)	15.58	(5.79)	11.25	25.60
5	Net Profit / (Loss) for the period after tax (after Exceptional Items)	(3.73)	0.59	14.05	(3.14)	14.45	25.02	(4.86)	(0.63)	10.85	(5.49)	6.39	16.97
6	Total Comprehensive Income / (Loss) for the												

PUBLIC NOTICE
INTEGRA CAPITAL LIMITED
(CIN: L74899DL1990PLC040024)
IN THE MATTER OF CHANGE OF NAME FROM INTEGRA CAPITAL MANAGEMENT LIMITED TO INTEGRA CAPITAL LIMITED

राष्ट्रीय बीज निगम लिमिटेड
NATIONAL SEEDS CORPORATION LTD.
(भारत सरकार का उपक्रम-मिनी रत्न कम्पनी)
(A Govt. of India Undertaking-Mini Ratna Company)

राष्ट्रीय बीज निगम लिमिटेड
NATIONAL SEEDS CORPORATION LTD.
(भारत सरकार का उपक्रम-मिनी रत्न कम्पनी)
(A Govt. of India Undertaking-Mini Ratna Company)

KERALA WATER AUTHORITY e-Tender Notice
Tender No : 205/2023-24/SE/PHCM/MPA
Jal Jeevan Mission (JJM)- 2021-2022: Elappara Grama Panchayath: Providing FHTC in Rural House Holds in Elappara Grama Panchayath Providing FHTC in Rural House Holds in Elappara Grama Panchayath- General Civil Work. EMD : Rs. 500000. Tender fee : Rs. 16540. Last Date for submitting Tender : 27-10-2023 04:00 pm. Phone : 04852835637. Website : www.kwa.kerala.gov.in

REPUBLICATION OF FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
PROCESS CONSTRUCTION AND TECHNICAL SERVICES PRIVATE LIMITED
OPERATING IN EPC, OFF-SHORE CONTRACTS

MAGNUM VENTURES LIMITED
CIN: L21093DL1980PLC010492
Regd. Office: HNO-MN01, Hub and Oak, E-14, Lower Ground Floor, Defence Colony, New Delhi-110024

राष्ट्रीय बीज निगम लिमिटेड
NATIONAL SEEDS CORPORATION LTD.
(भारत सरकार का उपक्रम-मिनी रत्न कम्पनी)
(A Govt. of India Undertaking-Mini Ratna Company)

ANNOUNCEMENT IN TERMS OF REGULATION 18(5) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, TO THE ELIGIBLE SHAREHOLDERS OF

SHALIMAR PAINTS LIMITED
Registered Office: Stainless Centre, 4th Floor, Plot No. 50, Sector 32, Gurugram, Haryana-122001, India. Tel No. : +91-124-4618600, +91-124-4616617; Fax No. : +91-124-4618659; Website: www.shalimarpaints.com

Table with 2 columns: S. No., Particulars. Contains details of the RELEVANT PARTICULARS for the Form G invitation.

NOTICE TO THE MEMBERS FOR UPDATE OF E-MAIL ADDRESS AND OTHER INFORMATION
Notice is hereby given that the 01/2023-24 EGM (Extra-Ordinary General Meeting) of the Company is scheduled to be held on 8th November, 2023, Wednesday at 01.00 p.m. through Video Conference, in compliance with all applicable laws and circulars issued by the Ministry of Corporate Affairs (MCA), Government of India & Securities & Exchange Board of India (SEBI), to transact the business that will be set forth in the Notice of the Meeting.

राष्ट्रीय बीज निगम लिमिटेड
NATIONAL SEEDS CORPORATION LTD.
(भारत सरकार का उपक्रम-मिनी रत्न कम्पनी)
(A Govt. of India Undertaking-Mini Ratna Company)

This announcement ("Announcement") is being issued by Swastika Investment Limited, the manager to the Open Offer ("Manager to the Offer" or "Manager"), for and on behalf of the Acquirer, pursuant to and in compliance with Regulation 18(5) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") in respect of the mandatory open offer to acquire up to 2.17,64,907 (Two Crore Seventeen Lakh Sixty Four Thousand Nine Hundred and Seven only) fully paid up equity shares of face value of INR 2/- (Indian Rupees Two only) each of Shalimar Paints Limited ("Equity Shares") representing 26.00% of the Expanded Voting Share Capital from the Eligible Shareholders of Shalimar Paints Limited ("Target Company") by Hella Infra Market Private Limited ("Acquirer") pursuant to and in compliance with SEBI (SAST) Regulations ("Offer"/"Open Offer").

This Announcement should be read in conjunction of, and in conjunction with the Public Announcement dated September 27, 2023 ("PA"), Detailed Public Statement which was published on September 30, 2023 ("DPS") and the Draft Letter of Offer filed with the Securities and Exchange Board of India ("SEBI") on October 09, 2023 ("DLOF"). Capitalized terms used in this Announcement but not defined shall have the same meaning as assigned to such terms in the PA, DPS and DLOF.

Table with 4 columns: Date, No. of Equity Shares acquired by the Acquirer, Average price per Equity Share (INR), Total consideration (INR). Shows data for October 12, 2023.

Note: (1) Since the Equity Shares have been acquired during the Offer Period, they will be placed in the Share Escrow in accordance with Regulation 22(2A) of the SEBI (SAST) Regulations. The Acquirer will not be entitled to exercise voting rights with respect to such equity shares kept in the Share Escrow as required under the Takeover Regulations. Such Equity Shares shall be released to Acquirer's demat account and Acquirer can exercise voting rights on such Equity Shares upon the earlier of: (i) expiry of 21 (Twenty One) Working Days from the date of the DPS; provided the maximum consideration has been deposited in cash in the Escrow Account; or (ii) expiry of the Offer Period of the Open Offer, as determined in accordance with the SEBI (SAST) Regulations.

(A) Revision in Offer Price: 1. The Acquirer has acquired the following Equity Shares pursuant to SE Share Purchase in accordance with Regulation 22(2A) of the SEBI (SAST) Regulations:
(B) Financial Arrangement: 1. Based on the Revised Offer Price, the revised maximum consideration payable under the Offer (assuming full acceptance of the Offer) is INR 368,91,51,736.50 (Indian Rupees Three Hundred Sixty Eight Crore Ninety One Lakh Fifty One Thousand Seven Hundred Thirty Six and Fifty Paise only) ("Maximum Consideration"). In view of increase in the Maximum Consideration, the Acquirer has deposited additional funds in the Escrow Account created to provide security for performance of its obligations under the SEBI (SAST) Regulations. The additional amount deposited in the Escrow Account has been confirmed by the Escrow Agent by way of a confirmation letter dated October 13, 2023.

COLGATE-PALMOLIVE (INDIA) LIMITED
CIN: L24200MH1937PLC002700
Regd. Off: Colgate Research Centre, Main Street, Hiranandani Gardens, Powai, Mumbai 400 076. Tel: (022) 6709 5050 Fax: (022) 2570 5088 Website: www.colgatepalmolive.co.in Email Id: investors\_grievance@colpal.com

Registration/update of e-mail addresses & bank account details: Send a request to RTA of the Company i.e. MAS Services Limited at T-34, 2nd Floor, Okhla Industrial Area Phase - II, New Delhi - 110 020 in duly filled Form No. ISR-1, which can be downloaded from the website of the Company at www.magnumventures.in under investor Relation tab as well as RTA's website i.e. www.masserv.com under download tab. You can also send the Form No. ISR-1 with digital signature to RTA's email id investor@masserv.com under copy marked to company at cs\_rml@cissahabbad.in

राष्ट्रीय बीज निगम लिमिटेड
NATIONAL SEEDS CORPORATION LTD.
(भारत सरकार का उपक्रम-मिनी रत्न कम्पनी)
(A Govt. of India Undertaking-Mini Ratna Company)

Karnataka Bank Ltd.
Your Family Bank. Across India.
Regd. & Head Office: P. B. No. 599, Mahaveer Circle, Kankannur, Mangaluru - 575 002. Ph: 0824-2228222. E-mail: investor.grievance@ktkb.com Website: www.karnatakabank.com. CIN: L85110KA1924PLC001128

NOTICE OF LOSS OF SHARE CERTIFICATE
Notice is hereby given that the following share certificate(s) have been reported as lost/ misplaced and upon request from the shareholder(s)/legal heir(s) the Bank will proceed to issue duplicate share certificate(s) to the below mentioned person(s) unless a valid objection with all supporting documents is received by the Bank at its registered office within 15 days from the date of publication of this notice. No claim will be entertained by the Bank with respect to the original share certificate(s) subsequent to the issue of the duplicate thereof.

Table with 6 columns: Sl. No., Folio No., Cert. No., Dist. No., No. of Shares, Name of the Share Holder. Lists details for PRAKASH A.

POWER MECH PROJECTS LIMITED
Registered & Corporate office: Plot No. 77, Jubilee Enclave, Madhapur, Hyderabad-500 081, Telangana. Telangana, India Telephone: 040 30444418 Email: cs@powermech.net. Website: www.powermechprojects.com CIN: L74104TG1999PLC032156

Transfer of equity shares of the Company to Investor Education and Protection Fund (IEPF)
Shareholders are hereby informed that pursuant to the provisions of Investor Education and protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules"), as amended, the Interim Dividend declared for the financial year 2015-16, which remained unclaimed for a period of seven years has been credited to the IEPF on 08th June, 2023. The corresponding shares on which dividends were unclaimed for seven consecutive years will also be transferred as per the procedure set out in the Rules.

TELANGANA STATE POWER GENERATION CORPORATION LIMITED
VIDYUT SOUDHA : HYDERABAD - 500 082
T.No.e-01/CE/TPC/SE/JBTPS/TSGENCO/2023-24
BTPS (4x270MW) - New conveying system for diversion of raw coal from the existing crusher house to stock the raw coal near chain conveyors and construction of space frame structure raw coal storage shed at Bhadradi Thermal Power Station, Manuguru, Bhadradi Kothagudem Dist. Value of the works: ₹ 109.43 Crs. Scheduled Open & Closing Date: 26.09.2023 at 16:00 Hrs & 08.11.2023 at 16:00 Hrs.

NOTICE
NOTICE is hereby given that pursuant to Section 124(6) of the Companies Act, 2013 ("the Act") read with the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules") as amended to date, Colgate-Palmolive (India) Limited ("the Company") will transfer all equity shares in respect of which the dividend has not been paid or claimed by the Shareholders for seven consecutive years or more in the name of Investor Education and Protection Fund ("IEPF") Authority. The Company has communicated individually to the concerned shareholders to claim their unpaid/unclaimed Second interim dividend amount(s) for financial year 2016-17 and failure to claim the same would lead to their equity shares being transferred to the IEPF Authority without any further notice.

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UNITED BREWERIES LIMITED
Registered Office: "UB Tower", UB City, # 24, Vittal Mallya Road, Bengaluru - 560 001
Phone: +91-80-45655000, 22272807 Fax: +91-80-22211964
CIN: L36999KA1999PLC025195
Website: www.unitedbreweries.com Email: ubinvestor@ubmail.com
NOTICE FOR LOSS OF SHARE CERTIFICATE
The following share certificates of the Company have been reported lost/misplaced and the holders of the said share certificates have requested the Company for issue of Duplicate Share Certificates.

HATHWAY BHAWANI CABLETEL & DATACOM LIMITED
CIN: L65910MH1984PLC034514
Registered Office : 805/806, Windsor, 8th floor, Off CST Road, Kalina, Santacruz (East), Mumbai - 400098
Tel No: 022 40542500 Fax No: 022 40542700 Website: www.hathwaybhawani.com; Email: investors.bhawani@hathway.net
EXTRACT OF STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2023 (Rs. In Lakhs)

swastika
Swastika Investmart Limited
Registered Office: Flat No.18, 2nd Floor, North Wing, Madhaveshwar Co-operative Housing Society Ltd, Madhav Nagar, 11/12, S. V. Road, Andheri W, Mumbai (MH) - 400058
Merchant Banking Division: 48 Jaora Compound, MYH Road, Indore (MP) - 452001

BEETAL
BEETAL Financial & Computer Services Private Limited
Address: "BEETAL HOUSE", 3rd Floor, 99, Madangir, Behind Local Shopping Centre, New Delhi-110062
Contact person: Punil Kumar Mittal
Tel. no.: 011-29961281-83, 260511061, 26051064
Fax no.: 011-29961284
Email: beetal@beetalfinancial.com, beetalrta@gmail.com
Website: www.beetalfinancial.com
SEBI registration: INR00000262
Validity period: Permanent

For and on behalf of the Acquirer
Hella Infra Market Private Limited
Place: Thane (West)
Date: October 13, 2023

Table with 13 columns: Sr No, Particulars, Quarter ended, Quarter ended, Quarter ended, Half Year ended, Half Year ended, Year ended, Quarter ended, Quarter ended, Consolidated, Half Year ended, Half Year ended, Year ended. Shows financial results for Q3 and H2 2023.

## PUBLIC NOTICE

INTEGRA CAPITAL LIMITED  
(CIN: L74899DL1990PLC040042)  
IN THE MATTER OF CHANGE OF NAME FROM  
INTEGRA CAPITAL MANAGEMENT LIMITED  
TO  
INTEGRA CAPITAL LIMITED

This is with reference to RBI letter P.V. (NBFC-BL) Serial S415/05.09.035/2023-24 dated 25.7.2023 it is hereby informed that Integra Capital Management Limited, originally incorporated on 02/05/1990 under the companies act, 1956 as Integra Capital Management Limited has changed its name to Integra Capital Limited vide approval letter dated 10/10/2023.

Further, it is informed that pursuant to rule 29 of Companies (Incorporation) Rules, 2014, the company has been issued a new certificate of incorporation pursuant to change of name in Form No. INC 25 by the ROC, NCT of Delhi evidencing the change of name.

All stakeholders are requested to take note of the above information.

By order of the board of directors

Sd/-  
Taran Vohra  
(Managing Director)

Place: Delhi  
Date: 13-10-2023

## REPUBLICATION OF FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR  
PROCESS CONSTRUCTION AND TECHNICAL SERVICES PRIVATE LIMITED  
OPERATING IN EPC, OFF-SHORE CONTRACTS

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

## RELEVANT PARTICULARS

Sl. No.	Particulars	Process Construction and Technical Services Private Limited U29113MH2006PTC161487
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Office No 8.9.10.11.1 <sup>st</sup> Floor, Shree Ramkrishna Niwas CHS Ltd, Plot 46 & 47, Sector-40, Seawoods, Neri-West, Navi Mumbai, Thane, Maharashtra- 400706.
2.	Address of the registered office	Office No 8.9.10.11.1 <sup>st</sup> Floor, Shree Ramkrishna Niwas CHS Ltd, Plot 46 & 47, Sector-40, Seawoods, Neri-West, Navi Mumbai, Thane, Maharashtra- 400706.
3.	URL of website	https://pctsprivltd.com/
4.	Details of place where majority of fixed assets are located	Navi Mumbai
5.	Installed capacity of main products/ services	EPC Company
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workman	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL:	https://lbbi.gov.in/en/claims/claim-process/U29113MH2006PTC161487
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Interested parties can obtain required information by sending email to: ip.pcts@gmail.com
10.	Last date for receipt of expression of interest	30 <sup>th</sup> October 2023
11.	Date of issue of provisional list of prospective resolution applicants	8 <sup>th</sup> November 2023
12.	Last date for submission of objections to provisional list	13 <sup>th</sup> November 2023
13.	Date of issue of final list of prospective resolution applicants	17 <sup>th</sup> November 2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19 <sup>th</sup> November 2023
15.	Last date for submission of resolution plans	19 <sup>th</sup> December 2023
16.	Process email id to submit Expression of Interest	ip.pcts@gmail.com

Sd/-  
CA Sunil Kumar Kabra  
RP for M/S Process Construction and Technical Services Pvt Ltd.  
IBBI Registration No.: IBBI/PA-001/IP-PD0110/2017-18/11662  
301, 3<sup>rd</sup> Floor, Regus Business Centre, New Citylight Road,  
Above Mercedes-Benz Showroom, Bhadrana-Vesu, Surat-395007

Date: 14<sup>th</sup> October 2023  
Place: Surat

## COLGATE-PALMOLIVE (INDIA) LIMITED

CIN: L24200MH1937PLC002700  
Regd. Off: Colgate Research Centre, Main Street,  
Hiranandani Gardens, Powai, Mumbai 400 076.  
Tel: (022) 6709 5050 Fax: (022) 2570 5088  
Website: www.colgatepalmolive.co.in  
Email Id: investors.grievance@colpal.com

## NOTICE

NOTICE is hereby given that pursuant to Section 124(6) of the Companies Act, 2013 ("the Act") read with the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules") as amended to date, Colgate-Palmolive (India) Limited ("the Company") will transfer all equity shares in respect of which the dividend has not been paid or claimed by the Shareholders for seven consecutive years or more in the name of Investor Education and Protection Fund ("IEPF") Authority.

The Company has communicated individually to the concerned shareholders to claim their unpaid/ unclaimed Second interim dividend amount(s) for financial year 2016-17 and failure to claim the same would lead to their equity shares being transferred to the IEPF Authority without any further notice.

The details of members whose dividends have remained unclaimed/unpaid for seven consecutive years have been hosted on the website of the Company. Shareholders are requested to refer "investor" section on the website of the Company web-link <http://www.colgateinvestors.co.in/shareholder-information> to verify the details of unclaimed dividends and the shares liable to be transferred to the IEPF Authority.

The concerned Shareholders may note that upon transfer of such equity shares to the IEPF Authority, no claim shall lie against the Company in respect of unpaid/ unclaimed dividend amounts and the equity shares transferred to IEPF Authority. Shareholders may further note that both, the unclaimed dividends and corresponding shares including all benefits accruing on such shares, if any, once transferred to the IEPF Authority can be claimed back from the IEPF Authority for which details are available at [www.iepf.gov.in](http://www.iepf.gov.in)

In case of any clarification/ assistance in this regard, the concerned shareholder can write to Company's Registrar and Share Transfer Agent- Link Intime India Private Limited, C-101, 247 Park, L.B.S. Marg, Vikhroli West, Mumbai 400 083 email to [iepf.shares@linkintime.co.in](mailto:iepf.shares@linkintime.co.in)

All the shareholders holding shares in physical form may note that as per SEBI Circular No. SEBI/HO/MIRSD/MIRSD\_RTAMB/PI/CIR/2021/655 dated 03.11.2021 it is compulsory to furnish/update PAN, KYC & Bank account details and Nomination details. Shareholders holding shares in demat mode can register/update their bank account details through their Depository Participants.

For Colgate-Palmolive (India) Limited

Surender Sharma  
Whole-time Director - Legal  
& Company Secretary  
(DIN: 02731373)

Place: Mumbai

Date : October 13, 2023

## राष्ट्रीय बीज निगम लिमिटेड

NATIONAL SEEDS CORPORATION LTD.  
(भारत सरकार का उपक्रम-मिनी रत्न कंपनी)  
(A Govt. of India Undertaking-Mini Ratna Company)  
कार्यालय: कांक-एन्वु, फॉट-12, सेक्टर-5, सॉर्ट लेक, कोलकाता-700091  
फोन: 033-2367-1077 / 74, ई-मेल: nsc.kolkata.ro@gmail.com

सं.- उत्पादन - 3/ एन.एस.सी.: कोल/2023-24/ दिनांक : 13-10-2023  
सूचना / NOTICE

चाचा मक्का, मुंगफली, उड़ और चने के बीज के विभिन्न किस्मों के प्रमाणित बीज श्रेणी के तहत निर्मित उत्पाद की आपूर्ति के लिए अल्पकालीन ई-निविदा आमंत्रित करने की सूचना

For details, please visit NSC's website [www.indiaseeds.com](http://www.indiaseeds.com) under Public Notice (Tender / Quotations). Online bids for the above tenders may be submitted separately at NSC e-Portal: <https://indiaseeds.envida.com> latest by 14:30 Hrs. of 23-10-2023. Corrigendum / addendum, if any, shall only be published in NSC's website.

क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

## राष्ट्रीय बीज निगम लिमिटेड

NATIONAL SEEDS CORPORATION LTD.  
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सं.- उत्पादन - 3/ एन.एस.सी.: कोल/2023-24/ दिनांक : 12-10-2023  
सूचना / NOTICE

मूंग, उड़, चना, मटर, लिल, सरसों, मसूर और छेरी (लयाडीस) के विभिन्न किस्मों के प्रमाणित बीज श्रेणी के तहत निर्मित उत्पाद की आपूर्ति के लिए अल्पकालीन ई-निविदा आमंत्रित करने की सूचना

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क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

## MAGNUM VENTURES LIMITED

CIN: L21093DL1980PLC010492  
Regd. Office: HNO-MN01, Hub and Oak, E-14,  
Lower Ground Floor, Defence Colony, New Delhi-110024  
Tel: +91-11-42420015 | E-mail: [info@magnumventures.in](mailto:info@magnumventures.in)  
Website: [www.magnumventures.in](http://www.magnumventures.in)

## NOTICE TO THE MEMBERS FOR UPDATE OF E-MAIL ADDRESS AND OTHER INFORMATION

Notice is hereby given that the 01/2023-24 EGM (Extra-Ordinary General Meeting) of the Company is scheduled to be held on 08th November, 2023, Wednesday at 01.00 p.m. through Video Conference, in compliance with all applicable laws and circulars issued by the Ministry of Corporate Affairs (MCA), Government of India & Securities & Exchange Board of India (SEBI), to transact the business that will be set forth in the Notice of the Meeting. As per aforesaid circulars, the Notice of EGM has to be sent only by electronic mode to those Members whose E-mail Id are already registered with the Company/ Depositories. The Company is also providing e-voting and remote e-voting facility to all its members similar to earlier practices.

If your email ID is already registered with the Company/ Depository, Notice of EGM and login details for e-voting shall be sent to your registered email address. In case you have not registered your email ID with the Company/ Depository, please follow below instructions to register your email ID for obtaining Notice of EGM & login details for e-voting.

Registration/update of e-mail addresses & bank account details:

Physical Holding	Demat Holding
Send a request to RTA of the Company i.e. MAS Services Limited at T-34, 2nd Floor, Okhla Industrial Area Phase - II, New Delhi - 110 020 in duly filled Form No. ISR-1, which can be downloaded from the website of the Company at <a href="http://www.magnumventures.in">www.magnumventures.in</a> under Investor Relation tab as well as RTA's website i.e. <a href="http://www.masserv.com">www.masserv.com</a> under download tab. You can also send the Form No. ISR-1 with digital signature to RTA's email id <a href="mailto:investor@masserv.com">investor@masserv.com</a> upon copy marked to company at <a href="mailto:cs_mvl@cissahababad.in">cs_mvl@cissahababad.in</a>	Please contact your DP and register your email address and bank account details as per the process advised by DP.

E-voting Information: The Company will provide its shareholders facility of remote e-voting through electronic voting services arranged by NSDL. Electronic voting shall also be made available to the shareholders participating in the EGM. Details regarding the same will be provided in the Notice of the EGM and will also be made available on the Company's website viz. [www.magnumventures.in](http://www.magnumventures.in)

The Notice of EGM will also be available on Company's website at [www.magnumventures.in](http://www.magnumventures.in) and website of BSE Limited at [www.bseindia.com](http://www.bseindia.com) and NSE Limited at [www.nseindia.com](http://www.nseindia.com) Members attending the meeting through V.C shall be counted for the purpose of Quorum under Section 103 of the Companies Act, 2013.

For Magnum Ventures Limited

Sd/-  
Pardeep Kumar Jain  
(Managing Director)

Date: 14/10/2023  
Place: Ghaziabad

## TELANGANA STATE POWER GENERATION CORPORATION LIMITED

VIDYUT SOUDHA : HYDERABAD - 500 082

## T.No.e-01/CE/TPC/SE-/BT/PS/TSGENCO/2023-24

BTPS (4x270MW) - New conveying system for diversion of raw coal from the existing crusher house to stock the raw coal near chain conveyors and construction of space frame structure raw coal storage shed at Bhadradi Thermal Power Station, Manuguru, Bhadradi Kothagudem Dist. Value of the works: ₹ 109.43 Crs. Scheduled Open & Closing Date: 26.09.2023 at 16:00 Hrs & 08.11.2023 at 16:00 Hrs.

## T.No.e-12/CE/Civil/Thermal/TSGENCO/2023-24

KTPP - Construction of compound wall around the permanent storage sheds of Kakatiya Thermal Power Station, Chelpur (Village), Jayashankar Bhupalapally Dist. Value of the works: ₹ 36.75,384/-, Scheduled Open & Closing Date: 11.10.2023 at 17:00 Hrs & 26.10.2023 at 17:00 Hrs.

## T.No.e-05/CE/O&amp;M/KTPS-V&amp;VI Stages/SE/O&amp;M/V/TSGENCO/2023-24

KTPS-V Stage - Replacement of Super Heater Header 4A, 4B, 5 & 8 Sub-Spool Pipes and other connected welding works in Unit-X of 250 MW of KTPS-V Stage during Annual overhaul period for the year 2023-24 at Paloncha, Bhadradi Kothagudem Dist. Value of the works: ₹ 35,32,321/-, Scheduled Open & Closing Date: 05.10.2023 at 18:30 Hrs & 01.11.2023 at 10:30 Hrs.

## T.No.e-17/ICE/O&amp;M/KTPS-VII Stage/CHP/MM/PA1/TSGENCO/2023-24

KTPS-VII Stage - Procurement of various types of Rollers for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹ 19,10,000/-, Scheduled Open & Closing Date: 06.10.2023 at 11:00 Hrs & 31.10.2023 at 15:30 Hrs.

## T.No.e-17/ICE/O&amp;M/KTPS-VII Stage/CHP/EM/PA1/TSGENCO/2023-24

KTPS-VII Stage - Procurement of L&T make 4-pole & 3-pole ACBs for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹ 27,60,510/-, Scheduled Open & Closing Date: 07.10.2023 at 16:00 Hrs & 30.10.2023 at 15:30 Hrs.

## T.No.e-183/ICE/O&amp;M/KTPS-VII Stage/P31/TSGENCO/2023-24

KTPS-VII Stage - Procurement of Empty Hydrogen Gas cylinders for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹ 15,00,000/-, Scheduled Open & Closing Date: 10.10.2023 at 11:00 Hrs & 01.11.2023 at 15:30 Hrs.

For further Details: " [www.tsgenco.co.in](http://www.tsgenco.co.in), <https://tender.telangana.gov.in>

## "IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

## HATHWAY BHAWANI CABLETEL &amp; DATACOM LIMITED

CIN: L65910MH1984PLC034514

Registered Office : 805/806, Windsor, 8th floor, Off CST Road, Kallina, Santacruz (East), Mumbai - 400098  
Tel No: 022 40542500 Fax No: 022 40542700 Website: [www.hathwaybhawani.com](http://www.hathwaybhawani.com); Email: [investors.bhawani@hathway.net](mailto:investors.bhawani@hathway.net)

## EXTRACT OF STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2023

Sr No	Particulars	Standalone						Consolidated					
		Quarter ended	Quarter ended	Quarter ended	Half Year ended	Half Year ended	Year ended	Quarter ended	Quarter ended	Quarter ended	Half Year ended	Half Year ended	Year ended
		September 30, 2023 (Unaudited)	June 30, 2023 (Unaudited)	September 30, 2022 (Unaudited)	September 30, 2022 (Unaudited)	September 30, 2022 (Unaudited)	March 31, 2023 (Audited)	September 30, 2023 (Unaudited)	June 30, 2023 (Unaudited)	September 30, 2022 (Unaudited)	September 30, 2022 (Unaudited)	September 30, 2022 (Unaudited)	March 31, 2023 (Audited)
1	Total Income from Operations	67.99	70.34	83.93	138.33	164.00	312.32	67.99	70.34	83.93	138.33	164.00	312.32
2	Net Profit / (Loss) for the period (before Tax and Exceptional items)	(4.18)	0.74	18.78	(3.44)	19.31	33.65	(4.18)	0.74	18.78	(3.44)	19.31	33.65
3	Share of net Profit / (Loss) of Joint venture accounted for using the equity method	-	-	-	-	-	-	(1.13)	(1.22)	(3.20)	(2.35)	(8.06)	(8.05)
4	Net Profit / (Loss) for the period before tax (after Exceptional items)	(4.18)	0.74	18.78	(3.44)	19.31	33.65	(5.31)	(0.48)	15.58	(5.79)	11.25	25.60
5	Net Profit / (Loss) for the period after tax (after Exceptional items)	(3.73)	0.59	14.05	(3.14)	14.45	25.02	(4.86)	(0.63)	10.85	(5.49)	6.39	16.97
6	Total Comprehensive Income / (Loss) for the Period (comprising Profit / (Loss) for the period after tax and Other Comprehensive Income (after tax))	(3.58)	0.74	13.98	(2.84)	14.38	25.62	(4.71)	(0.48)	10.78	(5.19)	6.32	17.57
7	Paid up Equity Share Capital (Face value of Rs.10/- each)	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00	810.00
8	Earnings Per Share - (Basic, Diluted and not annualised) (in Rs.)	(0.05)	0.01	0.17	(0.04)	0.18	0.31	(0.06)	(0.01)	0.13	(0.07)	0.08	0.21

## Notes:-

- The above is an extract of the detailed format of the Financial Results for the quarter and half year ended September 30, 2023 filed with the Stock Exchange under Regulation 33 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the aforesaid Financial Results is available on the Stock Exchange website ([www.bseindia.com](http://www.bseindia.com)) and on the Company's website ([www.hathwaybhawani.com](http://www.hathwaybhawani.com)).
- The above results have been reviewed by the Audit committee and approved by the Board of Directors in their respective meeting on October 13, 2023.

Place : Mumbai

Date : October 13, 2023

For Hathway Bhawani Cabletel & Datacom Ltd

Sd/-  
Vatan Pathan  
Director & Chief Executive Officer  
DIN: 07468214

## UNITED BREWERIES LIMITED

Registered Office: "UB Tower", UB City, # 24, Vittal Mallya Road, Bengaluru - 560 001  
Phone: +91-80-45655000, 22272807 Fax: +91-80-22211964  
CIN: L36999KA1999PLC025195  
Website: [www.unitedbreweries.com](http://www.unitedbreweries.com) Email: [ubinvestor@ubmail.com](mailto:ubinvestor@ubmail.com)

## NOTICE FOR LOSS OF SHARE CERTIFICATE

The following share certificates of the Company have been reported lost/misplaced and the holders of the said share certificates have requested the Company for issue of Duplicate Share Certificates.

Notice is hereby given that the Company will proceed to issue Duplicate Share Certificates to the below mentioned persons unless a valid objection is received by the Company within 15 days from the date of publication of this notice.

Sl. No.	Folio No.	Certificate No.	No. of Shares	Distinctive No.		Name of the Shareholder
				From	To	
1	UB062688	104511	660	1639721	1640380	SHAMSHA JAMAL KARIM (jw) JAMAL KARIM M
2	UB050384	11690	800	5303031	5303830	ABDUL RASHEED ABDUL RAHIMAN (jw) ABDUL RAHIMAN KUNJU
3	UB050490	112983	400	5745041	5745440	INDIRA SHIVARAM POOJARY (jw) SHIVARAM N POOJARY

Any person(s) having objections to the issue of the duplicate share certificates should lodge his/her/their objection with all supporting documents with the Company at its Registered Office within 15 days from the appearance of this notice failing which the Company will proceed to issue Duplicate Share Certificate(s) to the persons mentioned above and thereafter no objection to the issue of duplicate share Certificates will be entertained from any person(s).

For UNITED BREWERIES LIMITED

Place: Bengaluru  
Date : 13.10.2023

AMIT KHERA  
COMPANY SECRETARY & COMPLIANCE OFFICER

## KERALA WATER AUTHORITY e-Tender Notice

Tender No : 205/2023-24/SE/PHC/MVPA  
Jal Jeevan Mission (JJM): 2021-2022: Elappara Grama Panchayath: Providing FHTC in Rural House Holds in Elappara Grama Panchayath Providing FHTC in Rural House Holds in Elappara Grama Panchayath- General Civil Work. EMD : Rs. 500000. Tender fee : Rs. 16540. Last Date for submitting Tender : 27-10-2023 04:00 pm Phone : 0482835637. Website : [www.kwa.kerala.gov.in](http://www.kwa.kerala.gov.in), [www.tenders.kerala.gov.in](http://www.tenders.kerala.gov.in)

KWA-JB-GL-6-1371-2023-24

Superintending Engineer  
PH Circle  
Muvattupuzha

ANNOUNCEMENT IN TERMS OF REGULATION 18(5) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, TO THE ELIGIBLE SHAREHOLDERS OF

## SHALIMAR PAINTS LIMITED

Registered Office: Stainless Centre, 4<sup>th</sup> Floor, Plot No. 50, Sector 32, Gurugram, Haryana-122001, India.  
Tel No.:+91-124-4616600, +91-124-4616617, Fax No.:+91-124-4616659;  
Website: [www.shalimarpaints.com](http://www.shalimarpaints.com)

This announcement ("Announcement") is being issued by Swastika Investment Limited, the manager to the Open Offer ("Manager to the Offer" or "Manager"), for and on behalf of the Acquirer, pursuant to and in compliance with Regulation 18(5) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") in respect of the mandatory open offer to acquire 2 to 17.64,907 (Two Crore Seventeen Lakh Sixty Four Thousand Nine Hundred and Seven only) fully paid up equity shares of face value of INR 2/- (Indian Rupees Two only) each of Shalimar Paints Limited ("Equity Shares") representing 26.00% of the Expanded Voting Share Capital from the Eligible Shareholders of Shalimar Paints Limited ("Target Company") by Hella Infra Market Private Limited ("Acquirer") pursuant to and in compliance with SEBI (SAST) Regulations ("Offer" or "Open Offer").

This Announcement should be read in continuation of, and in conjunction with the Public Announcement dated September 27, 2023 ("PA"). Detailed Public Statement which was published on September 30,

**PUBLIC NOTICE**  
**INTEGRA CAPITAL LIMITED**  
 (CIN: L74899DL1990PLC040042)  
**IN THE MATTER OF CHANGE OF NAME FROM INTEGRA CAPITAL MANAGEMENT LIMITED TO INTEGRA CAPITAL LIMITED**  
 This is with reference to RBI letter P.V. (NBFC-BL) Serial S415/05.09.035/2023-24 dated 25.7.2023 it is hereby informed that Integra Capital Management Limited, originally incorporated on 02/05/1990 under the companies act, 1956 as Integra Capital Management Limited has changed its name to Integra Capital Limited vide approval letter dated 10/10/2023.  
 Further, it is informed that pursuant to rule 29 of Companies (Incorporation) Rules, 2014, the company has been issued a new certificate of incorporation pursuant to change of name in Form No. INC 25 by the ROC, NCT of Delhi evidencing the change of name.  
 All stakeholders are requested to take note of the above information.  
 By order of the board of directors  
 Sd/-  
 Tarun Vohra  
 (Managing Director)  
 Place: Delhi  
 Date: 13-10-2023

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
 (भारत सरकार का उपक्रम-मिनी रत्न कम्पनी)  
 (A Govt. of India Undertaking-Mini Ratna Company)  
 कारपोरेट पहचान संख्या (CIN): U74899DL1963GQI003913  
 क्षेत्रीय कार्यालय : ब्लॉक-एच, फ्लोर-12, सेक्टर-5, साईट लेक, कोलकाता-700091  
 फोन: 033-2367-1077 / 74, ई-मेल: nsc.kolkata.ro@gmail.com  
**सं.- उपपदन - 3/ एन.एस.सी. : कोल/2023-24/ दिनांक : 13-10-2023**  
**सूचना / NOTICE**  
 चारा भस्का, मूंगफली, उड़द और चने के बीज के विभिन्न किस्मों के प्रमाणित बीज श्रेणी के ताजा निर्मित उत्पाद की आपूर्ति के लिए अल्पकालीन ई-निविदा आमंत्रित करने की सूचना  
 Short-term e-Tender Notice for Supply of fresh finished product of CS category of various varieties of Fodder Maize, Groundnut, Blackgram & Bengal gram seeds.  
 विस्तृत विवरण के लिए, जय सूचना (निविदा-कोटेशन) के अन्तर्गत निगम की वेबसाइट [www.indiasseeds.com](http://www.indiasseeds.com) पर निगम की वेबसाइट [www.indiasseeds.com](http://www.indiasseeds.com) देखें। उक्त निविदा हेतु ऑनलाइन कोरी प्रस्ताव निगम के ई-पोर्टल: <https://indiasseeds.envida.com> पर अधिकतम 23-10-2023 के 14:30 बजे तक प्रस्तुत किये जाने चाहिए। कोरी भी शुद्धि/परिशिष्ट निगम की वेबसाइट पर ही प्रकाशित होगी।  
 For details, please visit NSC's website [www.indiasseeds.com](http://www.indiasseeds.com) under Public Notice (Tender / Quotations). Online bids for the above tenders may be submitted separately at NSC e-Portal: <https://indiasseeds.envida.com> latest by 14:30 Hrs. of 23-10-2023. Corrigendum / addendum, if any, shall only be published in NSC's website.  
 क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**राष्ट्रीय बीज निगम लिमिटेड**  
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 (A Govt. of India Undertaking-Mini Ratna Company)  
 कारपोरेट पहचान संख्या (CIN): U74899DL1963GQI003913  
 क्षेत्रीय कार्यालय : ब्लॉक-एच, फ्लोर-12, सेक्टर-5, साईट लेक, कोलकाता-700091  
 फोन: 033-2367-1077 / 74, ई-मेल: nsc.kolkata.ro@gmail.com  
**सं.- उपपदन - 3/ एन.एस.सी. : कोल/2023-24/ दिनांक : 12-10-2023**  
**सूचना / NOTICE**  
 मूंग, उड़द, चना, मटर, लीन, सरसों, मसूर और छोसो (लभाइली) के विभिन्न किस्मों के प्रमाणित बीज श्रेणी के ताजा निर्मित उत्पाद की आपूर्ति के लिए अल्पकालीन ई-निविदा आमंत्रित करने की सूचना  
 Notice inviting Short term e-Tender for Supply of fresh finished product of CS category of various varieties of Greengram, Blackgram, Gram, Fieldpea, Sesamum, Mustard, Lentil and Grasspea (Lathyrus) seeds  
 विस्तृत विवरण के लिए, जय सूचना (निविदा-कोटेशन) के अन्तर्गत निगम की वेबसाइट [www.indiasseeds.com](http://www.indiasseeds.com) पर निगम की वेबसाइट [www.indiasseeds.com](http://www.indiasseeds.com) देखें। उक्त निविदा हेतु ऑनलाइन कोरी प्रस्ताव निगम के ई-पोर्टल: <https://indiasseeds.envida.com> पर अधिकतम 19-10-2023 के 14:30 बजे तक प्रस्तुत किये जाने चाहिए। कोरी भी शुद्धि/परिशिष्ट निगम की वेबसाइट पर ही प्रकाशित होगी।  
 For details, please visit NSC's website [www.indiasseeds.com](http://www.indiasseeds.com) under Public Notice (Tender / Quotations). Online bids for the above tenders may be submitted separately at NSC e-Portal: <https://indiasseeds.envida.com> latest by 14:30 Hrs. of 19-10-2023. Corrigendum / addendum, if any, shall only be published in NSC's website.  
 क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**KERALA WATER AUTHORITY e-Tender Notice**  
 Tender No : 205/2023-24/SE/PH/MVPA  
 JAL Jeevan Mission (JMM)- 2021-2022- Elappara Grama Panchayath: Providing FHTC in Rural House Holds in Elappara Grama Panchayath Providing FHTC in Rural House Holds in Elappara Grama Panchayath- General Civil Work. EMD : Rs. 500000, Tender Fee : Rs. 16540, Last Date for submitting Tender : 27-10-2023 04:00 pm Phone : 04852835637, Website : www.kwa.kerala.gov.in, www.etenders.kerala.gov.in  
 Superintending Engineer  
 PH Circle  
 Muvattupuzha  
 KWA-JB-GL-6-1371-2023-24

**ANNOUNCEMENT IN TERMS OF REGULATION 18(5) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, TO THE ELIGIBLE SHAREHOLDERS OF**

**SHALIMAR PAINTS LIMITED**  
 Registered Office: Stainless Centre, 4<sup>th</sup> Floor, Plot No. 50, Sector 32, Gurugram, Haryana-122001, India;  
 Tel No. : +91-124-4616600, +91-124-4616617; Fax No. : +91-124-4616659;  
 Website : [www.shalimapaints.com](http://www.shalimapaints.com)

This announcement ("Announcement") is being issued by Swastika Investment Limited, the manager to the Open Offer ("Manager to the Offer" or "Manager"), for and on behalf of the Acquirer, pursuant to and in compliance with Regulation 18(5) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") in respect of the mandatory open offer to acquire up to 2,17,64,907 (Two Crore Seventeen Lakh Sixty Four Thousand Nine Hundred and Seven only) fully paid up equity shares of face value of INR 2/- (Indian Rupees Two only) each of Shalimar Paints Limited ("Equity Shares") representing 26.00% of the Expanded Voting Share Capital from the Eligible Shareholders of Shalimar Paints Limited ("Target Company") by Hella Infra Market Private Limited ("Acquirer") pursuant to and in compliance with SEBI (SAST) Regulations ("Offer"/"Open Offer").

This Announcement should be read in continuation of, and in conjunction with the Public Announcement dated September 27, 2023 ("PA"). Detailed Public Statement which was published on September 30, 2023 ("DPS") and the Draft Letter of Offer filed with the Securities and Exchange Board of India ("SEBI") on October 9, 2023 ("DLOF"). Capitalized terms used in this Announcement but not defined shall have the same meaning as assigned to such terms in the PA, DPS and DLOF.

The Eligible Shareholders are requested to take note of the following developments with respect to the Offer:

(A) Revision in Offer Price:  
 1. The Acquirer has acquired the following Equity Shares pursuant to SE Share Purchase in accordance with Regulation 22(2A) of the SEBI (SAST) Regulations:

Date	No. of Equity Shares acquired by the Acquirer	Average Price per Equity Share (INR)	Total consideration (INR)
October 12, 2023	24,10,601 <sup>(1)</sup>	168.063	40,51,32,824.05

Note: (1) Since the Equity Shares have been acquired during the Offer Period, they will be placed in the Share Escrow in accordance with Regulation 22(2A) of the SEBI (SAST) Regulations. The Acquirer will not be entitled to exercise voting rights with respect to such equity shares kept in the Share Escrow as required under the Takeover Regulations. Such Equity Shares shall be released to Acquirer's demat account and Acquirer can exercise voting rights on such Equity Shares upon the earlier of: (i) expiry of 21 (Twenty One) Working Days from the date of the DPS, provided the maximum consideration has been deposited in cash in the Escrow Account; or (ii) expiry of the Offer Period of the Open Offer, as determined in accordance with the SEBI (SAST) Regulations.

2. The highest price paid by the Acquirer in relation to the aforesaid Equity Shares is INR 169.50/- (Indian Rupees One Hundred Sixty Nine and Fifty Paise only), which is higher than the Offer Price. Therefore, in terms of Regulation 8(B) of the SEBI (SAST) Regulations, the Offer Price stands revised from INR 165/- (Indian Rupees One Hundred Sixty Five only) per Equity Share to INR 169.50/- (Indian Rupees One Hundred Sixty Nine and Fifty Paise only) per Equity Share ("Revised Offer Price"). Accordingly, the Revised Offer Price shall be paid to all the Eligible Shareholders who validly tender their Equity Shares in the Open Offer, subject to the terms and conditions set out in the PA, DPS and the LOF that will be sent to the Eligible Shareholders in accordance with the provisions of the SEBI (SAST) Regulations.

(B) Financial Arrangement:  
 1. Based on the Revised Offer Price, the revised maximum consideration payable under the Offer (assuming full acceptance of the Offer) is INR 368,91,51,736.50 (Indian Rupees Three Hundred Sixty Eight Crore Ninety One Lakh Fifty One Thousand Seven Hundred Thirty Six and Fifty Paise only) ("Maximum Consideration"). In view of increase in the Maximum Consideration, the Acquirer has deposited additional funds in the Escrow Account created to provide security for performance of its obligations under the SEBI (SAST) Regulations. The additional amount deposited in the Escrow Account has been confirmed by the Escrow Agent by way of a confirmation letter dated October 13, 2023.

2. The Acquirer has made firm financial arrangements for fulfilling the payment obligations under the Offer, in terms of Regulation 25(1) of the SEBI (SAST) Regulations, and the Acquirer is able to implement this Offer. Sen and Ray, Chartered Accountants (FRN: 0303047E) having its office at 322, V Mall, Thakur Complex, Kandivali (E), Mumbai 400101, Tel. No.: +91 78666 03760 (Rakesh Kumar Kota, partner, membership no.: 122300), vide its certificate dated October 13, 2023 certified that the Acquirer has adequate and firm financial resources through verifiable means to fulfill its obligations under the Offer.

3. Based on the above, the Manager is satisfied that firm arrangements have been put in place by the Acquirer to fulfill its obligations in relation to this Offer through verifiable means in accordance with the SEBI (SAST) Regulations.  
 (C) Other Information:  
 1. Except as detailed in this Announcement, all other terms, conditions and contents of the Open Offer and the PA, DPS, DLOF remain unchanged.  
 2. The Acquirer and its directors, in their capacity as directors, accept responsibility for the information contained in this Announcement and also for the obligations of the Acquirer laid down in the SEBI (SAST) Regulations in respect of the Open Offer.  
 3. This Announcement is expected to be available on SEBI's website ([www.sebi.gov.in](http://www.sebi.gov.in)).

Issued by the Manager

**swastika**  
 Swastika Investmart Limited  
 Registered Office: Flat No.18, 2<sup>nd</sup> Floor, North Wing, Madhaveshwar Co-operative Housing Society Ltd., Madhav Nagar, 11/12, S. V. Road, Andheri W, Mumbai (MH) - 400058  
 Merchant Banking Division: 48 Jaora Compound, MYH Road, Indore (MP) - 452001  
 Contact person: Mohit Goyal  
 Tel no. : +91 731 6644244; Fax no. : +91 731 6644300  
 E-mail: [merchantbanking@swastika.co.in](mailto:merchantbanking@swastika.co.in)  
 Investor Grievance: [mb.investorgrievance@swastika.co.in](mailto:mb.investorgrievance@swastika.co.in)  
 Website: [www.swastika.co.in](http://www.swastika.co.in)  
 SEBI registration: IM0000012102  
 Validity period: Permanent

**BEETAL**  
 BEETAL Financial & Computer Services Private Limited  
 Address: "BEETAL HOUSE", 3<sup>rd</sup> Floor, 99, Madangiri, Behind Local Shopping Centre, New Delhi-110062  
 Contact person: Punit Kumar Mittal  
 Tel. no. : 011-29961281-83, 26051061, 26051064  
 Fax no. : 011-29961284  
 Email: [beetal@beetalfinancial.com](mailto:beetal@beetalfinancial.com), [beetalra@gmail.com](mailto:beetalra@gmail.com)  
 Website: [www.beetalfinancial.com](http://www.beetalfinancial.com)  
 SEBI registration: INR000000262  
 Validity period: Permanent

For and on behalf of the Acquirer  
 Hella Infra Market Private Limited  
 Place: Thane (West)  
 Date: October 13, 2023

**REPUBLICATION OF FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR PROCESS CONSTRUCTION AND TECHNICAL SERVICES PRIVATE LIMITED OPERATING IN EPC, OFF-SHORE CONTRACTS**  
 (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/LLP No.	Process Construction and Technical Services Private Limited U29113MH2006PTC161487
2. Address of the registered office	Office No.8.9,10,11,1 <sup>st</sup> Floor, Shree Ramkrishna Niwas CHS Ltd, Plot 46 & 47, Sector-40, Seawoods, Nerul-West, Navi Mumbai, Thane, Maharashtra- 400706.
3. URL of website	<a href="https://pctsprivtltd.com/">https://pctsprivtltd.com/</a>
4. Details of place where majority of fixed assets are located	Navi Mumbai
5. Installed capacity of main products/ services	EPC Company
6. Quantity and value of main products/ services sold in last financial year	NA
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL:	<a href="https://ibbi.gov.in/en/ciaims/claim-process/U29113MH2006PTC161487">https://ibbi.gov.in/en/ciaims/claim-process/U29113MH2006PTC161487</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Interested parties can obtain required information by sending email to: <a href="mailto:ip.pcts@gmail.com">ip.pcts@gmail.com</a>
10. Last date for receipt of expression of interest	30 <sup>th</sup> October 2023
11. Date of issue of provisional list of prospective resolution applicants	8 <sup>th</sup> November 2023
12. Last date for submission of objections to provisional list	13 <sup>th</sup> November 2023
13. Date of issue of final list of prospective resolution applicants	17 <sup>th</sup> November 2023
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19 <sup>th</sup> November 2023
15. Last date for submission of resolution plans	19 <sup>th</sup> December 2023
16. Process email id to submit Expression of Interest	<a href="mailto:ip.pcts@gmail.com">ip.pcts@gmail.com</a>

Sd/-  
 CA Sunil Kumar Kabra  
 RP for Mis Process Construction and Technical Services Pvt Ltd.  
 ICSI Registration No.: ICSI/PA-01/UP-P01011/2017-18/11662  
 301, 3<sup>rd</sup> Floor, Regus Business Center, New Citylight Road, Above Mercedes-Benz Showroom, Barhathana-Vesu, Surat-395007  
 Date: 14<sup>th</sup> October 2023  
 Place: Surat

**COLGATE-PALMOLIVE (INDIA) LIMITED**  
 CIN: L24200MH1937PLC002700  
 Regd. Off: Colgate Research Centre, Main Street, Hiranandani Gardens, Powai, Mumbai 400 076.  
 Tel: (022) 6709 5050 Fax: (022) 2570 5088  
 Website: [www.colgatepalmolive.co.in](http://www.colgatepalmolive.co.in)  
 Email Id: [investors.grievance@colpal.com](mailto:investors.grievance@colpal.com)

**NOTICE**

NOTICE is hereby given that pursuant to Section 124(6) of the Companies Act, 2013 ("the Act") read with the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules") as amended to date, Colgate-Palmolive (India) Limited ("the Company") will transfer all equity shares in respect of which the dividend has not been paid or claimed by the Shareholders for seven consecutive years or more in the name of Investor Education and Protection Fund ("IEPF") Authority.

The Company has communicated individually to the concerned shareholders to claim their unpaid/unclaimed Second interim dividend amount(s) for financial year 2016-17 and failure to claim the same would lead to their equity shares being transferred to the IEPF Authority without any further notice.

The details of members whose dividends have remained unclaimed/unpaid for seven consecutive years have been hosted on the website of the Company. Shareholders are requested to refer "investor" section on the website of the Company web-link <http://www.colgateinvestors.co.in/shareholder-information> to verify the details of unclaimed dividends and the shares liable to be transferred to the IEPF Authority.

The concerned Shareholders may note that upon transfer of such equity shares to the IEPF Authority, no claim shall lie against the Company in respect of unpaid/unclaimed dividend amounts and the equity shares transferred to IEPF Authority. Shareholders may further note that both, the unclaimed dividends and corresponding shares including all benefits accruing on such shares, if any, once transferred to the IEPF Authority can be claimed back from the IEPF Authority for which details are available at [www.iepf.gov.in](http://www.iepf.gov.in)

In case of any clarification/ assistance in this regard, the concerned shareholder can write to Company's Registrar and Share Transfer Agent- Link Intime India Private Limited, C-101, 247 Park, L.B.S. Marg, Vikhroli West, Mumbai 400 083 email to [iepf.shares@linkintime.co.in](mailto:iepf.shares@linkintime.co.in)  
 All the shareholders holding shares in physical form may note that as per SEBI Circular No. SEBI/HO/MIRSD/MIRSD\_RTAM/PI/CIR/2021/655 dated 03.11.2021 it is compulsory to furnish/update PAN, KYC & Bank account details and Nomination details. Shareholders holding shares in demat mode can register/update their bank account details through their Depository Participants.

For Colgate-Palmolive (India) Limited  
 Surennder Sharma  
 Whole-time Director - Legal & Company Secretary  
 (DIN: 02731373)  
 Place : Mumbai  
 Date : October 13, 2023

**MAGNUM VENTURES LIMITED**  
 CIN: L21093DL1980PLC010492  
 Regd. Office: HNO-MN01, Hub and Oak, E-14, Lower Ground Floor, Defence Colony, New Delhi-110024  
 Tel: +91-11-42420015 | E-mail: [info@magnumventures.in](mailto:info@magnumventures.in)  
 Website: [www.magnumventures.in](http://www.magnumventures.in)

**NOTICE TO THE MEMBERS FOR UPDATE OF E-MAIL ADDRESS AND OTHER INFORMATION**

Notice is hereby given that the 01/2023-24 EGM (Extra-Ordinary General Meeting) of the Company is scheduled to be held on 8th November, 2023, Wednesday at 01.00 p.m. through Video Conference, in compliance with all applicable laws and circulars issued by the Ministry of Corporate Affairs (MCA), Government of India & Securities & Exchange Board of India (SEBI), to transact the business that will be set forth in the Notice of the Meeting. As per aforesaid circulars, the Notice of EGM is to be sent only by electronic mode to those Members whose E-mail id are already registered with the Company/ Depositories. The Company is also providing e-voting and remote e-voting facility to all its members similar to earlier practices.

If your email ID is already registered with the Company/ Depository, Notice of EGM and login details for e-voting shall be sent to your registered email address. In case you have not registered your email ID with the Company/ Depository, please follow below instructions to register your email ID for obtaining Notice of EGM & login details for e-voting.

Registration/Update of e-mail addresses & bank account details:

2. Send a request to RTA of the Company i.e. MAS Services Limited at T-34, 2nd Floor, Okhla Industrial Area Phase - II, New Delhi - 110 020 in duly filled Form No. ISR-1, which can be downloaded from the website of the Company at [www.masserv.com](http://www.masserv.com) under download tab as well as RTA's website i.e. [www.masserv.com](http://www.masserv.com) under download tab. You can also send the Form No. ISR-1 with digital signature to RTA's email id [investor@masserv.com](mailto:investor@masserv.com) under copy marked to company at [cs\\_mv@giscissahabad.in](mailto:cs_mv@giscissahabad.in)

E-voting Information: The Company will provide its shareholders facility of remote e-voting through electronic voting services arranged by NSDL. Electronic voting shall also be made available to the shareholders participating in the EGM. Details regarding the same will be provided in the Notice of the EGM and will also be made available on the Company's website viz. [www.magnumventures.in](http://www.magnumventures.in)

The Notice of EGM will also be available on Company's website at [www.magnumventures.in](http://www.magnumventures.in) and website of BSE Limited at [www.bseindia.com](http://www.bseindia.com) and NSE Limited at [www.nseindia.com](http://www.nseindia.com). Members attending the meeting through VCH will be counted for the purpose of Quorum under Section 103 of the Companies Act, 2013.

For Magnum Ventures Limited  
 Sd/-  
 Pardeep Kumar Jain  
 (Managing Director)  
 Date: 14/10/2023  
 Place: Ghaziabad

**TELANGANA STATE POWER GENERATION CORPORATION LIMITED**  
 VIDYUT SOUNDHYA : HYDERABAD - 500 082

**T.No.e-01/CE/TPC/SE-IBTPS/TSGENCO/2023-24**  
 BTPS (4x270MW) – New conveying system for diversion of raw coal from the existing crusher house to stock the raw coal near chain conveyors and construction of space frame structure raw coal storage shed at Bhadradi Thermal Power Station, Manuguru, Bhadradi Kothagudem Dist. Value of the works: ₹. 109.43 Crs. Scheduled Open & Closing Date: 26.09.2023 at 16:00 Hrs & 08.11.2023 at 16:00 Hrs.

**T.No.e-12/CE/Civil/Thermal/TSGENCO/2023-24**  
 KTPP – Construction of compound wall around the permanent storage sheds of Kakatiya Thermal Power Station, Chelupur (Village), Jayashankar Bhupalapally Dist. Value of the works: ₹. 36.75,384/- . Scheduled Open & Closing Date: 11.10.2023 at 17:00 Hrs & 26.10.2023 at 17:00 Hrs.

**T.No.e-05/CE/O&M/KTPS-V&VI Stages/SE/O&M/TSGENCO/2023-24**  
 KTPS-V Stage – Replacement of Super Heater Header 4A, 4B, 5 & 8 Sub-Spool Peices and other connected welding works in Unit-X of 250 MW of KTPS-V Stage during Annual overhaul period for the year 2023-24 at Paloncha, Bhadradi Kothagudem Dist. Value of the works: ₹. 35,32,321/- . Scheduled Open & Closing Date: 05.10.2023 at 18:30 Hrs & 01.11.2023 at 10:30 Hrs.

**T.No.e-171/CE/O&M/KTPS-VII Stage/CHP/IM/P41/TSGENCO/2023-24**  
 KTPS-VII Stage – Procurement of various types of Rollers for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹. 19,10,000/- . Scheduled Open & Closing Date: 06.10.2023 at 11:00 Hrs & 31.10.2023 at 15:30 Hrs.

**T.No.e-173/CE/O&M/KTPS-VII Stage/CHP/EM/P31/TSGENCO/2023-24**  
 KTPS-VII Stage – Procurement of L&T make 4-pole & 3-pole ACBs for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹. 27,60,510/- . Scheduled Open & Closing Date: 07.10.2023 at 16:00 Hrs & 30.10.2023 at 15:30 Hrs.

**T.No.e-183/CE/O&M/KTPS-VII Stage/P31/TSGENCO/2023-24**  
 KTPS-VII Stage – Procurement of Empty Hydrogen Gas cylinders for Kothagudem Thermal Power Station Stage-VII, Paloncha Bhadradi Kothagudem Dist. Value of the works: ₹. 15,00,000/- . Scheduled Open & Closing Date: 10.10.2023 at 11:00 Hrs & 01.11.2023 at 15:30 Hrs.

For further Details: " [www.tsgenco.co.in](http://www.tsgenco.co.in), <https://tender.telangana.gov.in>

**"IMPORTANT"**  
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**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
 (भारत सरकार का उपक्रम-मिनी रत्न कम्पनी)  
 (A Govt. of India Undertaking-Mini Ratna Company)  
 कारपोरेट पहचान संख्या (CIN): U74899DL1963GQI003913  
 क्षेत्रीय कार्यालय : ब्लॉक-एच, फ्लोर-12, सेक्टर-5, साईट लेक, कोलकाता-700091  
 फोन: 033-2367-1077 / 74, ई-मेल: nsc.kolkata.ro@gmail.com  
**सं.- प्रगामन - 14/ एन.एस.सी. : कोल/2023-24/ दिनांक : 12-10-2023**  
**सूचना / NOTICE**

**सिलिगुड़ी शहर से लगभग 10 किलो मीटर के दायरे में बीजों के भण्डारण हेतु लगभग 1,300 वर्गफीट का गोदाम परिसर किराये पर लेने हेतु ई-निविदा सूचना**

विस्तृत विवरण के लिए, जय सूचना (निविदा-कोटेशन) के अन्तर्गत निगम की वेबसाइट [www.indiasseeds.com](http://www.indiasseeds.com) पर निगम की वेबसाइट [www.indiasseeds.com](http://www.indiasseeds.com) देखें। उक्त निविदा हेतु ऑनलाइन कोरी प्रस्ताव निगम के ई-पोर्टल: <https://indiasseeds.envida.com> पर अधिकतम 02-11-2023 के 15:00 बजे तक प्रस्तुत किये जाने चाहिए। कोरी भी शुद्धि/परिशिष्ट निगम की वेबसाइट पर ही प्रकाशित होगी।  
 For details, please visit NSC's website [www.indiasseeds.com](http://www.indiasseeds.com) under Public Notice (Tender / Quotations). Online bids for the above tenders may be submitted separately at NSC e-Portal: <https://indiasseeds.envida.com> latest by 15:00 Hrs. of 02-11-2023. Corrigendum / addendum, if any, shall only be published in NSC's website.  
 क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**Karnataka Bank Ltd.**  
 Your Family Bank. Across India.  
 Regd. & Head Office: P. B. No.599, Mahaveera Circle, Kankana, Mangaluru - 575 002.  
 Ph: 0824-2222222, E-mail: [investor.grievance@knbk.com](mailto:investor.grievance@knbk.com)  
 Website: [www.karnatakabank.com](http://www.karnatakabank.com), CIN: L8510KA1924PLC001128  
**NOTICE OF LOSS OF SHARE CERTIFICATE**  
 Notice is hereby given that the following share certificate(s) have been reported as lost/misplaced and upon request from the shareholder(s)/legal heir(s) the Bank will proceed to issue duplicate share certificate(s) to the below mentioned person(s) unless a valid objection with all supporting documents is received by the Bank at its registered office within 15 days from the date of publication of this notice. No claim will be entertained by the Bank with respect to the original share certificate(s) subsequent to the issue of the duplicate thereof.

Sl. No.	Folio No.	Cert No. From To	Dist No. From To	No. of Shares	Name of the Share Holder
1	57000131	58809 58813	1320747 1320966	4290	PRAKASH A
		413211 441085	52316392 52318328		
		450732	309702587 309703078		

For Karnataka Bank Ltd  
 Sham K  
 Company Secretary  
 Place: Mangaluru  
 Date : 13/10/2023

**POWER MECH PROJECTS LIMITED**  
 Registered Corporate office: Plot No.77, Jubilee Enclave, Madhapur, Hyderabad-500 081, Telangana  
 Telangana, India Telephone: 040 30444418  
 Email: [cs@powermech.net](mailto:cs@powermech.net), Website: [www.powermechprojects.com](http://www.powermechprojects.com)  
 CIN: L74140TG1990PLC032156

**NOTICE**

Transfer of equity shares of the Company to Investor Education and Protection Fund (IEPF)

Shareholders are hereby informed that pursuant to the provisions of Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules"), as amended, the Interim Dividend declared

